MOTION OF NO-CONFIDENCE IN COUNCIL OF MINISTERS -- contd.

on the motion of No-Confidence in Council of Minis

This: Discussion on the motion of this-Confidence in Occasion of Ministers (continued – concluded) Minister regularity of several sections and property is season dept, a select of express server several section of the discussion of the section of

"View Mat Config GAA" ((MAT) (L. 1) to a per contrastance.

बार में अब बीता का महिला क्रिकेट ((MAT) (A. 1) के किया के मार्थ के का प्रदेश के अपने के का प्रदेश के मार्थ के आप किया को किया के किया किया की किया किया की किया की किया किया किया कि किया किया किया किया

करोता पार्टी के शासन ने क्या किया, यह सबसा भी उठ सकता है। 1965 में जिस समय हमने ओरिम दिनों में अपनी सनकर संबंध, हम गर्व के सबस कह सबसे हैं कि हम देश में बन सकता परेक समया की दर 4.7 प्रतिशत फोलार गण थे। अपन तह 4.7 प्रतिशत पार्मी कर प्रतिशत की मंदि दर से 4.3 प्रतिशत कर अर गई है।

स्त्री किरोट सोगेवा (मुख्यई कार पूर्व) : अप गए गाँ थे, पेने गए थे।(<u>स्तरार</u>)

वी रामजीजात सूचन (फिरोजाबाद) : अरका महोदर, इन पर अंकृत जगारं, क्वेंकि किरीट संगेश जो बार-बार इंटरन्ट करते ही।

भी सरकार चाहुर्विद : में ने पहले ही अपने चाल में कहा था कि में कोई आरोपकार्त नहीं करेगा में आपने आपने ही रूपते के बारे में बात पहा हूं। आपन महिन्द हुटलकर का वाचन की सबस में कार्यन में किया वहां।

उत्तर भी जो में फिलो दिनों बहां एक पर्या की थी। शार्वजनिक शितान प्रणाती के तहत गरिंव शोर्च को सक्तान्त एकस्य करका पाता है, उन्होंने स्तर्व हम पर अतारों जबक किया था। वारों वार्ज के केता बहां पॉन्डूर थे। उन्होंने यो कहा था, में उन्हों नहीं पता चहता, क्योंने वह विकार्य में मेंसूद है। लेकिन हमके प्रणान पत

सब से गुका काम क्यांने। क्या उपने विक्रमें ताल और इस साल यह नहीं रूप कि स्थानने से कई प्रदेशों में किराने ओमों की धाने गई हैं ?

ace इससे बड़ी विकासक, इस फैक्टरे पर, इस सरकार की क्या हो सकती है। मैं कोई क्योज़-कटिया बात नहीं कर रहा हूं।

कीपन भी, तेनी को सकन प्रशास करने पर यह समार का कहते हैं कि 20 लाव प्रतिमान हारतेला साहित करानी हुए समार ने पीत होने के हिए प्रतिमान में 20 लाव महत्त करने का प्रशास किया था में पारण पहुंचा कि का आप हुए आंतर के आप-पार में पहुंचे हैं? का आप पासके 50 परिवर्त आंकरे तक भी पहुंचा कहीं हैं कि हमिल हमें आने पार्ट में हमें

जबाद है का दाना जान पानन्त के दा कांद्र कांध्र के हैं, वह जा है आप हुए का पूर्व की हो? जनने अपने आपके कोंग्र अंदिक्त को करते हैं है जो की पर बहुत जाने ने मीडी सिक्त में हैं और पत्तरों पढ़ जा सकत है हातीन में जब में जान भी की मोत्र में कार के नकत करने में तिर पत्तरों के लिए को कीता करने पत्त हैं जो कार की किए हो गी हो जा की क सीडिंग के साथ में बढ़ पूर्ण करने हते हैं की हैं जो है जी है जो की मात्र में हैं की मात्र में की की की की की की मात्र में मीडी है, त्या मीडी कार मीडी की मात्र में की मात्र में की मात्र में मात्र मात्र में मात्र में मात्र मात्र में मात्र में मात्र में मात्र मात्र मात्र मात्र मात्र में मात्र मा

कीए। सरकार से पारते में रोकपात तित ताने भी बात सती गती है। सरकार से पारते पर में बंदब हरना ती करना पाइता हूं कि पूरिवाई का घोटाता, कैपर बातर का पोटाल, ताहकल का कोड़, वो कारे कि ने टीकें पर देखा। काल-ताहुत का समाद, चेहुत, मीन-दीमीत और निर्देश से तेत की एसीमतों की तिराम का समाद- बात के काल को कि को हुं के तेत का का पार्टिवाई की दोता के तो की दोता की मार्टी है।

का सकेंद्र के मानमें में बहुत को करते का तुन हो है। में पन बातें तो पोहरूम गाही बाहता हूं। जहां तक विभिन्न का सवात है, हमारा सम-पाना की गाही सूर-एकीन की कमाई, जो इकटती थी, को प्रकारत चुंक रहे हैं, कोवियों को मोत देश रहे हैं (<u>एटकट</u>न)

औं राष्ट्रशास्त्र इस (गोपालगंज) : यह वी बताइट, किसने किया है। (साराहा)

AND MINE : AN AND AND NOT THE WAY AND A SERVE TO BE

स्व सरकार कुछा। नाहर, र कार का करना वार्तन करना ना है। यह ना पर साथ कर है। यह साथ है। अपने, इस तो करना करना के किए में इस करना के किए में दे के किए में किए में किए में किए मूर्त के करना करने करना करने आ प्रधान के किए हैं में इस के कारण है के किए में इस के दे के किए में इस के किए मूर्त के किए मूर्त के किए माने किए अपने किए में किए हैं किए में इस के किए में इस के किए में इस के दे के किए में इस के किए माने किए माने

इन्तर्भाव का करण र आग करने पा है। कार हुएक बाह्य पा आग आपूर्ण का क्या है। आ है में वे बारों को ओर आपका प्यान दिवाना पाहता हूं। (<u>पंतक्राप्त</u>) अभावस महोदय : आप विरार्ज मा करिए। सा-बार विरार्ज करने की प्रकारा मही है। एनको अपना मान पूर्व करने सैंडिश्।

न्हीं सरफात चतुर्वेदी : अब में एक महत्वपूर्ण बिन्दू की ओर आपका ध्यान दिलाना पाहता हूं, जो शीधा देश की जनता से जुड़ा हुआ है

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MR. SPEAKER: Please coordide

* Expunged as ordered by the Chair

नी सरफात कहुरीही : संपन देश रहकरन ने हमारे सेट्सएक के जवानों के साथ जानकों फेल सामूक किया - क्या इससे देश का सम्मान बढ़ गया?

MR SPEAKER: The next Speaker would be Shrimati Sushma Swaraj.

भी सरकार चाहुँदि ; अन्तर्गते की लाति पात से बाद सरवित हुत होता है। पत्ती पेड्रीयर पात होती है से अरगायत प्रदेश अन्य पर हातार है (1888)

MR. SPEAKER: Nothing will go on record except what Shrimati Sushma Swarai savs.

श्री सरकार क्यूरिटी: निर्माण के प्रभावन की और वैकिट की पर अवस्थित प्रकार के अलेव मने ही, वह अगर को कि हम देव का सम्मान कहा है, बात करन कि प्रमुद का के को पांचर को गए और आप के हैं, वहीं पहली मुख्य पड़ी से मकरी, पतने करा कर किया पूर्व के कहे हैं कि देव का प्रभावन कहा को का के अवस्था की बात है। यदि अवस्था जब भी अवस्था कहा कहा है के अगरी अवस्थाताओं के हिए क्या-नामन को आपको कोई स्थितक अभिनान में हैं कि आप का देव कर एक बाग में सरकार कर की

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भी क्रियरंजन सासमूंती (स्थमंज) : में सून्य भी को समाग कराना चडता हूं कि मोतरसी गई की सरकार में आप भी तामित भी (सासान)

सीमती सुग्या स्थानक : अवक्ष जो, में अपने लोगों से कहुंगे कि विश्वा जो तक पुरूत चाहें, उपने पुरूत हैं, में दीवन करंगी, उनके हर तक का पतर दूंगी और एन तकों के एतर से समाध्या करने के तिये अने बहुंगी अगर पीछे से हम लोग खड़े हो जाकेंगे तो चर्चा सार्थक नहीं हो सकती।

अध्यक्ष महोदय । तेकिन में प्रश्न पूक्ते ही नहीं दूंच।

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अपन्न भी, में अब पर बातों पर आती हूं निर्ण भी शायका भी ने स्था। उन्होंने कहा कि सरकार की क्या सकतता है, क्या पपतिम है, सरकार ने पकरन नहीं क्याहे अंत्रों को वेजपार नहीं दिया, अंत्रों को साम-ध्या नहीं दिया। अब में यन पत्रतिकारी का स्वापन करना सहितों।

अस्त्रत भी, आप भागते हैं तिन्तुस्तान में देशीयरेगकेंद्री <u>(सरकार)</u>

स्त्री रामदास आववले (पंडरपुर) : मानत बोलियेः<u>(पाववर)</u> स्रोमती सुप्ता स्वराज : क्षिपुरवान में <u>(पाववर)</u>)

अभवत महोदय : में किसी को भी तेक सकता हूं अंकिन की वगदास आठवले को नहीं तेक सकता। तनदास जी, आप बैठिये।

भीमती सुग्धा करतान : अध्यक्ष मी, इनले देश में टेलीकोन की सुविधा जन्मती गारी थी, ऐस्टे-आहम की बीज मानी जाती थी। पथास जी में टेलीकोन का देश में जो पैटार्डिंग तैयार हुआ था, जाती सूर्व में ने करेड़ा, 86 जाता टेलीकोन करेकांस दिये गये में (<u>आस्तात)</u>

YALGUDA): What was the t **कीमती सुग्य क्लाल**। अन्य पी पुने हुए अपक्रीतिमी को हैं। अनको मानुष है कि क्यों पण ओप पणका कार्य करते थे कि एक रितिकोच कनेकान दिलस देविया अनय कार्योद्युपनी में एक रितिकोच जना हुआ है जो एक दिलती में दिलस देविया। एक जन्मी क्रीका सूची थी, जन्मी वेटिन शिल्ट सी<u>पालसार</u>)

वी विशास मुतेगबार (मागपुर) : इसमें वामीद भी का संगठन है, आपका संगठन नहीं है।(<u>सहस्त</u> भी कांतिसाल भृतिया (ब्रायुआ) : यह राजीय जी की उपलब्धि है, आपकी उपलब्धि नहीं है।<u>जबकार</u>)

सामार में महाता को और यो जोन में हुं में पूर्व कर करते अपने हैं, किया करते नहीं महिता है। इस है है है है है किया करने महिता है। में में प्रति में महिता के महिता है किया करते हैं है किया का कर देने में ने प्रति के बता को देखेंगे के माने महिता है में प्रति महिता है किया करते हैं कि का महिता करते हैं कि है कि है कि महिता है कि महिता है कि महिता है कि महिता है

कर्नेत (संस्थानिष्म) क्योण सम भौभवीं (सदमीदं) : अपने कहा था कि ये 2002 तक सारे गांधों में टेडीफोन करीवान देंगे, जीवन अभी में देव जास से जाना तो बाती विश्वासकार्

SHRIMATI SHYAMA SINGH (AURANGABAD, BIHARI): Sir, this was Shri Rajiv Gandhi's gift to the country. (Interruptions) Sir, would like to arraver to that. This was Shri Rajiv Ganghi's gift to the country. (Interruptions)

MR. SPEAKER: Shrimati Sushma Swaraj, kindly go ahead.

(Interruptions)

SHRIMATI SHYAMA SINGH : Sir, I want a chance to speak. (Interruptions)

MR. SPEAKER: I am sorry. Please sit down.

SHRIMATI SHYAMA SINGH: Sir, Stri Rajiv Gandhi gifled this to our country. You cannot overlook the fact that Shri Rajiv Gandhi gave this to the country. No. Sir. This is not fair. (Interruptions)

MR. SPEAKER: Strimati Sushma Swaraj, kindy go ahead.

All viðar galferar (4/45/g) ; ann biðaði all bjer flanð eg ell áli þren bjer ell ein differu((8/85/g)).

भी भोकसाम गीमा (सम्पूच्य) : देवीयोग मितने नहीं है<u>।(स्वराहर)</u> भीमती सुप्रण कसाम : कहा देवीयोग पर से तिए पुणीब गाँ थे, अब देवीयोग येथी में आ गते हैं और एक जानज बग गए हैं। <u>देवाया</u>ई

भी कांक्रिसाल भृतिया : यह भी वारोप गांधी जी देन हैं, यह आपनी देन नहीं है।(सरसाप)

MR SPEAKER ON

सीमती सुग्या स्वराज : अग कोई गीरिंग करें, गोरी करें, शेमियर करें, शंगीत सम्प्रेशन करें, तससे पहले यह उन्नेंग करनी पसरी है कि कृपना गोमाइल संद का लीपित। एक-एक जेब में टेक्टिकोन स्कूच पता है। दूसरी आप बात टीपित कि किससी देन हैं? (2000)

कर्णन (सेवाणियुन) सोना राम भौभती ; मारा जी 80 प्रतिका जनता गांधी में रहती है लेकिन वहां देवीकोन नहीं पहुँचे हैं। (सहस्ता)

MR. SPEAKER: You can make your point when you get an opportunity to speak. Please do not interrupt.

भी सरकात चलुर्वेदी ; जल्दी ही हम आवशे वनकाद देने वाले हैं। (<u>तकार</u>)

अध्यक्ष मानोहम : प्रतित्र वेतिये।

नी जिसकेटन सामापूर्ण : सुम्य जो ने सारी कहा। अगर सुम्य जो कुशन में सोरिया जो से गई हालों तो बंगोओवटन से स्था में संस्थीन कार्य नेती नहीं हाली. इस्तित का में एक देन हैं। (SSSEE)

कीमती सुग्या स्वास : अध्या ती, वे प्रियंतन दान्तुनी जी से कहना व्यक्ति कि अनर में सेश्वासे पुत्ता को बता कर तो है तो उन प्रत्य है अपनी पुत्राची र है। अपने प्रधानी पुत्राची का कर वहें हो तो दें विश्वास कर पहती हैं। जो आंतरिकृति 12 बार की आपनी बीटी हुई ती, में र सकते ने कीता पूरी, से ब बता 12 दिन हैं जिस कर वों की में 3,8,000 की कमा अर्थों को वे कारिकृति हों में कीता है। वहना कई वी किन समित्रहरीन में बनका अर्थों की स्थानित्या की समित्रहरीन कीता की स्थानका वहने की हमानित्या कीता कीता की

की विवरंतन पासपुरती ; संतिका जो को कांकीयपूर्वा बेसलारे नहीं थी, हनका कोई घर बेसलारे में गारी था। वे तो 12 पिन को तिए गई भी जबकि अब 13 पिन के तिए गई तिहासकारी

भी भीक्रकास जायसमात (कानपूर) : गोनिया भी 12 दिन नहां का कठी तो इनको ज्यानत करा हो कठी। (कारवा

सीमती सुप्ता स्थलान । अध्यत ही, ये 12 कर की जीती शीट पर संबत 54 हकार वोट से पीठकर आई मी और 48 हजर वोट इपरेतित हुए ये – यह है बेसलते का आंकता। यह पुत्रती एवं पत जेंग्नो बेसलते आपने जिए मोरियन निकट्टी नहीं है, मेरे लिए ग्लेतिका विमोद है।

भी Sharker coveyed : कर्ण जिल्ल करना जी के विकासक 40,000 गोट वो लांग इसका महातब यह नहीं है कि कर्ण जिल्ल करने में अंदर अटल जी वसे हैं। (<u>सामारा</u>)

क्षणता सुण्या स्वस्था अस्प्रस जी, में ग्रियरंजन जी को बता दूँ कि Some defeats are more glorious than victory. I claim that glory in defeat, but Smt. Sonia Gandhi cannot claim that glory of victory in Bellary.

भी जिवरंतन वासमृत्री : सुन्य जी को जवरक के रिकार के अंकवे भी सबने चाहिए। वहां अटल जी और कर्ग तिंह जी को पितने कारे चेटों में रिकारा कर्ड मार्न्सिक्कार

अध्यक्ष महोदय : परीज शांति रूपए पीक्षो। आपकी पार्टी की सदस्या मान्न कर खी हैं, उन्हें क्यों टीक खे हैं?

सीमती सुम्या क्याना : अन्ता जी, में पापा इस पर आरी हैं कि ये जोग कर यहें से कि यह वजीर भी की देन हैं। की कहा कि यह सरकार ही इनकी देन हैं। मैं इसकें आने बदकर कहा है कि इनकी शकासाधार्ज को निपाने का अवकार देन भी आपनी ही देन हैं।

अत्यक्ष महिन्द अपने वे अधिकास कारण न तारों, तो आज कर्युं देश और सदन से सामने कुते अपनी पातनिवार निपन्ने का आपन नहीं निपन्ना में हातने हिन्दू अपनी कुताना है में अपनी बात निपन्नों की कार की थी। जिस समय हमें आण दिनों, यह समय पहिन्दा है प्राप्तिक पूर्व अपनी की सार्वास्त्र के आपनी की निपन्नों के अपनी की स्थापन के अपनी में की अपनाम पूर्व में में में किया के प्राप्त कारण की माने माने माने माने में में दिन पूर्व में पूर्व कारण की मानि माने की माने माने में माने माने में हमाने हमाने

असमा महीदम : मैं वाची शहरवों से मिनटी करता हूं कि पहें ने इत पत के ही, पाई उस पत में, शहर में शक्ति करए सक्या सभी का साथ है। वहि आप टोकट टोकी करिए, तो दूसने बाद के भी टोकट-टोकी होगी। इसमें सभी शहरवों का और सदय का पुक्तमा हो सकता है।

MR. SPEAKER: Shri Jaipal Reddy, you know that I am speaking. You are a senior Mo

(Interruptions)

seemen supher or portion the and second in an infection in this second one will all and a point of places and all all and worth of these second of the secon

वी सरकारत चलुर्वेदी : अम्बस महोदम, जब में होज़ रहा था, तब रूपर से मी टोकर-टोकी हुई थी। (<u>प्रतस्त्र</u>)

अभ्यक्ष व्यक्तिक : तरि दूधा में टोक-टोकी हुई थी, तो यह अच्छी बात गर्डी है। जो खात बता है, आर पते ही कर्त कर रो है। यह टीक गर्डी है। कृपक आर अपन सबस खान करें।

कीमती सुम्या स्वराजः आवक थी, माई सारकार चनुरेदी जी को नाराज नहीं होना चाहिए क्वोंकि जो प्रान उन्होंने तक्के हैं में उन्हीं का जराब दे तही <u>है। (स्टास्पर</u>)

MR. SPEAKER: Shri Satyavrat Chaturvedi, no argument on this. Please sit down.

(Interruptions)

श्रीमती सुग्या स्वराज : एक-आब बात हो गई। अब तो पूर रहिए।

SHRI S. JAPAL REDDY (MRYALGUDA): Will she yield the floor to me for a minute? Are you not yielding? (Interruptions)

What about the Broadcasting Authority? Shrimati Sushma Swanaj was a Member of the Joint Select Committee set up for this purpose. This Government has been there for few years. There has been no Broadcasting Authority. Let her arrawer my capesion. She was the Minister hous. Other was a gross faiture as a Minister, (referruptions) or 500 km and 100 km and 100

कीपती सुम्या प्रस्ताव : अध्या जी, आप के दिन 77 टी.सी. फैला पाता तो अप तीता हो सो हैं, फैला टी.सी. फैला ही नहीं, सीमा दातां पाता पातां के कारण से अस्तार देवीए, क्योंकि अब एक टी.से. फैला आप है तो कहा है हैं, कहा के अपना पाता विश्वता है - सोनिपीईएल, प्यूट फैला और अब्दूपती आते हैं। असीसी इस पातारत सी दीने हैं पाता तीनों के कारण मानून किया है.पातांच्यां

सी <mark>न्योतिकारित्य गा. तिरित्या (पुत्र)</mark> : अत्रस जी, में सूत्रण जी से निष्यता से एक प्रका सूत्रण चावत <u>है/तिराहर</u>ों बीजा, मेंग्रेज और केंग्रीमा में जनत की कमर हुए जी है जाने अत्यन्ने कम किसरि<u>ताहर</u>ों

अस्यक्ष महोदय : कृपरा आप देतिहा

भी मुस्तमम सिंह कादव : अवस थी, अन्य सम्तीव नेती यी जी अनुसी हो तो मैं एक प्रमा पुल्ता सहात हूं। अपने यह कब किया, मान तिया, लेकिन मंत्री यो इन मेनाते में यो अवतीत हतकों जा यी हैं, क्या अन्य पन्ने बंद करेगी?

कींची सुप्ता परवार 'भी हां, बंद कोंचे। इंदिर कार्य की कारण कींचा और बेहता तोकों तोची के पूरी भी/शुद्धारा एपकीर आपनी कराई, अमेरिकन कार्य, मीज कार्य के हिए कोई एक कारण वर्ष का वाहित कोंचा की जो कारण कि वह को बेहित कार्य कोंचा। अस निकारों की वह कार्य है, हिमार की दूरीका पर आहे. कार्य है, यह इस कारण कार्योदित कर्यों कर कराय है, तिम ने कारण कि किएन पर करिंद कर है, शुद्धारात्री कर पर पानी ही?

र्ग आपनो ओकर्प पेती हुं - यो करेब २० तस्त्र जीविट कार्व अभी तक गिए जा मुर्ज हैं। इस बार प्रधानगंत्री जी ने तालकिले से पोरण की कि ऐसे जीविट कार्य कुमकर्प को भी हिए आएंगे(<u>शहकार)</u>

MR. SPEAKER: Nothing should go on record except the speech of Shrimati Sushma Swaraj

MR. SPEAKER: If she yields, I will permit you. But she has not yielded. So, I have not permitted you to speak

(interruptions) अभवस म्बहेरच : आप जब हाजस में सांति क्याहरा आपनी रात्म से मंत्री जी माण कर वर्त हैं जो भी आप सुरण पहीं पहले, कम बार हैं?

स्क्रीमती सुम्ब स्वराज : अराज थी, चुट्टीये थी ने एक तरन पूज था कि 30 लाव महानों जी धोरण थी, क्या उपके आन-पान भी पहुंचे, 50 मीतारी में महान नहीं कराज़ में आपको जीवर एक अराज्य देती हैं। 500 में हुकतों का निर्मात हुआ था, यो सकान करने में जिए खार देती हैं। 500 में 1966 तक, 26 वर्षों में हुकतों ने 10,300 मीता एक पान बार पिट कि

और आज मेरा मध्य यह करते हुए वर्ष से जंबा होता है कि 1996 से 2003 तक संबंध पांच वाँ में हुइको में 14,045 करोड़ करते का ऋग दिया। वह सकाग सगाने से जिल्ल देवा का किस चीज से जिल्ल दिया? 20 जावा गति 50 जावा मकानी का निर्माण पत्रको हुस सरकार से समय में हुआ<u>।(महापा)</u>

भी सरकात कर्ज़री : अस्ता महोदर, में केवल एक बात कहना वहांग, आपने कियने हवल करेंब का कम दिवा<u>ंगतकान</u>ो

MR. SPEAKER: Satyavratji, I am not permitting you to speak.

(Interruptions)

(Interruptions)*

MR. SPEAKER: I have not taken this on record. Sushmaji, you can continue

सीमती सुम्ब स्वराज ; में वह आंकबा दे वह हु। अन हिस्तुर अंकडा मुक्ते तो चीक पाओप<u>।त्यारा</u>ण असला वह, 16,300 करेड कमे 28 साम में और 14,045 करेड रुपये पांच साम में नकर बसाने का जाग दिया। असला वह, इसीने हुम, इसने कहा या कि 50 तराज की जाता 70 तराज मकराने का निर्माण

अभवस म्बहेटस : कृपण के जाइने। हर पूरे पर अप कोने मेरिने? गर्ही, अग इस तप्त गर्ही पूछ सकते। अग बाद में पूछिये। अपनी पार्टी के सदस्य मोतने गर्ते हैं, वे इस पूछि। अगको पार्टी में एकोमेंट कपणा है क्यां?

अध्यक्ष महोदय : कृपण शानि क्याचे पश्चिमे। मुझे सदन का काम पताना है। आप क्यों खड़े रहते हैं, यह तीक नहीं है। परीज बेटिये। श्रीमती सुग्या स्वतान । अध्यक्ष थी, हमने मृत्र निराने का समय किया काश्<u>वासका</u>त

अध्यक्ष महोदय : मैंने आपको इजाजत नहीं दी है, आप बेटिये प्लीज। यह क्या पात नहां है? **चीमती सुरण स्वराज** ; अव्यक्ष जी, इनने भूख निराने का बावदा किया था। आप आंकवा मुनेने तो चीव

* Not Recorded.

जाएँ। वंद करोड़ परिवर्त को, याची 7.5 करोड़ लोगों को अपयोदय अन्य मुख्ता को गीचे दो प्रपत्ने किलो गेंडू और तीन कपने किलो चायल का आवंदन यह सरकार कर रही है। यह पूर्व दिस्स का तक्सो बड़ा अन्य सुक्ता कार्यक्रम है।(<u>कारवान्</u>)

ह थी, अब में राजीय गोती थी और नरींग्र वह वी की पूरी देन से अनुसार एक आंकता दूरी। शिनुस्तान में फोर सेमा की सबसे 1900 एक में मेसारी हूं में पत जिंद भी की जा का पायब दूरी। असका थी, आर होतन होंने, आरकों से 50 में बाद एक शिनुस्तान में मोर सेन की पावलें बंदस 556 किरोजैंटर करी सिक्षां

भी भीक्रकतम जायसकाल ; ये तो वजीव गंधी जो को बद्धांजीत अर्थित कर जी हैं। ऐस्तुपार्छ

स्त्रीमती सुपन्न स्वयान : अत्रता जी, आज गर्न से में इस सदन में काल पहती हूं कि इसके सत्वार में 14,646 किरोमीटर फोन ओन की सहक निर्माण करने का काल किया किया है। काल पुस्तक सिंह भी कहा तो भी कि तम सकता होता, कोन फोन, हिस्सी करी, किसी करो पतीना पुस्तक नहीं इसने बात की पूर्व की हाल का कि काल पत रहती कर ना में का कालते, सिर्के करन करोतों औरन में पुल्का कि की करना कार्य हैं(स्वास्त्र पत

SHRI SUNIL KHAN (DURGAPUR): Mr. Speaker, Sir, here are the photographs of the National Highway No. 2. Just look at the condition of the road that they have made. (Interruptions)

अध्यक्ष महोदय : आप कोई ऐसी चीज नहीं दिखा सकते। मैंने आपको इसके लिए फर्निट नहीं किया है। फ्रीज बेठिये

अध्यक्ष महोदय : कृपया आप तत वेतिये।

लीमती सुम्या स्वयान : जब आपको बोलने का मौका मिलेगा जब आप इसे दिखाइमे। कृत

भी नरेश पुत्रतिसा : अञ्च महोदर, एक किछोपीटर पर पांच करोड़ रुपये का सर्व आ सा है। (<u>सरसार)</u>

श्रीमती सुरण स्वराज : अस्त मी, पुत्रे एक यह समझ में गाँ आ थी है। (सरसाई)

अभवस स्वर्धात्व : स्वीवरे, सीमती कुछ परस्तव की साम दे स्वी हैं और उन्हें माना देने का पूर अधिकार है। मीरे आए एका माना मांद नहीं कर सकते तो अपने मान में दरका पान में कि जिला तर्के से अपन पनते तेनों की कीतिक कर की हैं. यह अपने का नहीं है। हर सरस्त को मान देने का पूर अधिकार है। मेरे प्रमाने बेतनों की हमाना में हैं।

कीमती सुग्या रुवाम : अवका महोदद, पुत्रे एक बात रुवा में पति आ ची। अपर में पन पत कुछ आरोप लगा ची हूं, पनके वितास कुछ नहीं कह ची हूं तह यह बेतों तो सपक्ष में अता है लेकिन में अपने सकरताएं निया सी हूं, यह में इनले सुनी चारि का वी है। पनको कट हो पता है। (<u>(1918))</u>

सी मुसामन सिंह सावत : अत्रक्ष महोता, नेव गण क्रिया गया है, इसीरिए में सेतना पातता हूं। (<u>स्वत्यार</u>) मनगीव मंत्री यो ने अनी जो कहा, प्रकार्त सरे में मैं कहना पातता हूं। मैंने कर तेन जी सबकों का निर्फेट नहीं किया है। मैंने यह कहा है कि गरेबों के लिए क्या हाजक हो जा है ? (<u>स्वत्यार</u>)

बीमती सुमा स्वराज : मृतदम गई, में उसी पर आ सी है। (<u>शासात</u>)

सीमती सुम्या स्थ्याज : मृतदम गई, में उसी का जवन दे की हूं। (<u>वरवान</u>)

अध्यक्ष महोदय : सुन्त भी, आपका राह्न साल हो गया है।

कीमती सुग्ता स्वताब : नुशं हो मेरे मी हाज सचा में बोटिन के लिए जाना है। में आपने कह सी हूं कि अपर मैं उन पर आरोप लगा सी हूं, उनके विशतक बोट सी हूं उस टो सम्बर्ध में आता है कि वह कई हो। वहां जो में अपनी कट कह सी हूं। वह भी पत्नी मुख्ये मही का जी (<u>(1888)</u>)

भी मुस्तमम विश्व सारक : नेव अरोप कहां है ? मैं पूरण पातल हूं कि अप रेती कम्पीपों को सर्व पति का दे थे ? (<u>सारहा</u>) ऐसी हंबीरियर वर्ष गाँ के स्वे ? देश वं सारे हंबीरियर केटेजपर हैं। (<u>सारहा</u>)

भीनती सुन्दा स्थलन : पुनायन सिंह जी, में जनी का जवाब दे जी हूं। (<u>((((()))</u> में नरीब की सज़क की बात कर जी हूं। (<u>((()))</u>

अध्यक्त महोदय : मैंने आपको बोलने की हजाबत नहीं दी है। आप सैतिये।

स्क्रीमती सुग्धा परवाल : में पुनारण किर की शहर पारती है कि पुनार माहे, अपने कान नीते पत पहल पोतन का पार मी शुन होगा। वा सहक किसी दिखें के पानों के हिए जी कोंचा पासक वालों को कानों के हिए नहीं कोंचा करने बेतानी बातने के हिए वह स्वास बन्धुं है। हमने सहिन्ना बातने में में किर पा पासन माहे हैं हमने देखा पानों में हिए पा पासन करते हैं (<u>स्वास्त्र)</u>

हमने जुसक सताने के जिए यह सकक बनाई है। (सक्सान)

वी गुलायम विश्व मादव : आप पार शेर की बात वीजिए। (<u>स्थापार</u>

स्किमती सुप्रका स्वसाना : यह गांव शहर से जुड़ जातेथा तो सैतराफी में तिकार अपनी पत्रता तेवर नेती में जातेगा। कारीज में पहने के तिए सहां यह बच्चा सहक्रिक को तक पढ़क पर जातेगा (<u>1980टर) दिक्त में केकन नीत को पूजा</u>न में कितन अपनी को पत्रका पह सक्क विदेशी कोंगी की लिए नहीं सिके देती कोनों के जिए नहीं की हो गांव में कुण को अपने कुण हो कीनी में कहा को तोनों के जिए वह अक्कर करते गाँव हैं . (अक्का)

ां विकास **मुतेगबार (मागपुर)** । यस तकर पर चलने के तिरह दोज टेका देना पढ़ता है, पैसा देना पढ़ता है। __(पासार)

चीनती सुग्या कबराजा अब मैं विजुद्ध गर्टेब को बात करती हूं। करा संतिया गांधी जी ने कहा कि हेल्थ <u>(सरसार</u>)

अन्यतः महोदय, कान शोरिया गांधी जी ने कहा कि होत्य एंड पीरियों देवलेवर में कुछ नहीं हुआ। <u>(सामार्</u>य)

कीमती सुण्य क्लाम : अन्तर मारेपर, हर व्यक्ति प्रसा हो या है। जो कभी भी बोजत, उसे भी आज ही समात सुप्त या है। (<u>(हाहदा</u>) जो करई पुर याते हैं, हे भी आप कहे हो नहें हैं। (हाहदा)

SHRI SOMNATH CHATTERJEE (BOLPUR): Mr. Speaker Sir, relevant questions are put by Shri Mulayam Singh Yadvav. She has not replied to them. I would request her to reply to his questions (intemptions)

Vadoux. Sen has not registed to herm. I would respect the 10 may be to be questions (printingsploss).

What species were a week, we are with the old where deep or the old it should be got the the old the ol

बी कपचन्द चाल (दुगली) : एक वनको से चान गएकंदि;(<u>शालान</u>)

DR. RAM CHANDRA DOME (BIRBHUM): Sir, the per capita consumption of calories has grossly reduced and the infant mortality rate is on the rise (Interruptions)

सीमती सुगण क्यान । वार्वविक संबं के पान और संसद की वर्षा में कर्ष होता है। वार्वविक संबं पा हम एक तरका कर्ववाहै करते हैं, येट लेल है इस्तित अरुने-अपने बात करते हैं, दूसरों की पात करते (लुक्काट)

DR. RAM CHANDRA DOME : What about Malaria and TB Control Programmes? They are darm failure.

MR. SPEAKER: I have not permitted you to speak. Please sit down. Why are you disturbing the Hou

(Interruptions)

की नहीं मुख्य कराय : जीना संस्त में बार्च करों काम की हम नहीं को मही और राजन को पता कर है, यो कीई सरदान के साधित है, एनती नहीं करते. में ही जहीं, राजना करते हुए आरोपण करें से आरोपण को निकारणीया भी पहती है और वा आरोपण कर की हम कियानों भी होते हैं। केसा आरोपण के दिन आरोपण करण दुर्शन्य के कित सरका है। आता हों, में कहण वहाई हो के की करने में में हमें पहती हैं में का स्वपादियों की एक उनमें पूर्ण, एक अपने बहितों हो तो कर कोंचे कि ता किया में का मान हम हमारि का अपनिवास कर की हम हमारि की हम की स्वास्त हमें का पास हम हमारि की हम करते हमें हम हम हमारि की हमारि की स्वास्त हम का हम हमारि की हम करते हमारि कर हमारि की हमारि की हम करते हम हमारि की हम करते हमारि की हम हमारि की हम की हमारि हमें हमारि हमारि हम हमारि हमारि

भी में बाती बात पता है। पोरिया में ने जो आपेत लगा, पानी एक आतेत विसंध को प्लेमांब्रिक करने का लगाय पानी देश भी बात को आपो में आपोन या आतेत लगाया आप्तिक युक्ता को कार्यों कर की का आदेत प्राच्या देशी पतानिक नहीं के हैं। सम्पर्क कर अपना नहीं भी ने आपनीत कुछा से जो ने आदेत याद पुक्रा के भी में आते क्योंचीय ने बुद्धा अपनी देश में आपता पतान करना मंदीत है। हार्योंच्या पतानिक में तम पहुंची में उनके हम आतेत साओं एक्टा पतानिक कि का प्राच्याचिक देशीओं में में स्थापन कर साई है ताली पतान करने को तम है है हस्ट्राइट्ट

भी मुसायम सिंह मादव : यह एवं हे*ं<u>(सरसार</u>)*

भीवारी सामा काराज : कों में कार्योगों को कर्या की करती करती करती करते कर अरक्तीय अरक्ता के ने के हैं

SHRI PRAKASH YASHWANT AMBEDKAR (AKOLA): Sir, I am on a point of order. MR. SPEAKER: Madam, please sit down. He is raising a point of order.

SHEP PRAVASE INSAMMT AMBEDINAT: Six, she can only intervene. She has now said that she is going to reply to the charges which have been levelled by the Opposition. As far as intervention goes, the reply cannot be made by her and the reply can only be made by the Prime Minister. Therefore, her speech is only up to intervention and not farther than that (Interruption).

MR. SPEAKER: Madam, you please go ahead.

सीमती सुम्या क्वान्त ; पर्या में भग तेने का मजतब ही यह होता है कि जो हुए जगर से कहा जाए, उत्तका जावत दिया जाए। अंत में ज्ञान मंत्री भी सबका व सब देते हैं। जनतेन एक अरोप जनता में पहल पन्ती की भार में बता देती हूं

"Efforts to topple democratically elected Governments are being made in a systematic manner,"

क्षणें बनातीक बन से पूरी हुई सामार्थ को एक-एक कार्य तोब जा था है। मैं कोशा अम्बत से करन चाहरी कि भी अपने अन हम पर तथा थी है. अपको मात्र बहुत भी कि बरोब को हस कम में बचार हमिता है में पूर्वित को बता भी किसी, पूर्वित में वह बोब कोशन ने लोका से बेबत है। में पत्र कार्य की बता कोई मिता करने में में मार्थ आई में बता करने कार मार्थ की पत्र में है किसी कर में प्रचल करते हैं।

1860 में बंध में में पाता पार्टी भी सामार के और में गुत राज होताया में में पाता पार्टी भी सामार की मंत्र में मंत्र में मी पाता पार्टी भी सामार की मी प्रशासन की प्रशासन

DR. SUSHIL KUMAR INDORA (SIRSA): This is a hard fact.

कीमती सुग्या क्वान : केंद्रत मान पट्ट बढ़ात था और कुछ तत्रण के बाद उन्हीं फुळ मंत्री को आई.टी.काटी की ने करतात से हताया उनके फुळ मंत्री आज भी कांद्रेस के सम्माधित नेता हैं और एक समय सम्मादकीय तिथों गये थे, पास बदलें हुई सरकार को ⁸ की संक्षा दी गई भी (<u>सरकार</u>)

भी भीवनता जायसम्बद्धाः : अत्या जी प्रचीने ओक तंत्र का महोत्र प्रवास। प्रमान विक वर्त गर्नी करते? क्षेट्री (स्वयान)

वी किवाजी माने (विनोली) : नारादु में किव सेना को किवले तोवा धा?(<u>ताकाल</u>)

कीमती सुम्ब स्थ्यान : करता थी, यह उदाहरण की हुशीलर कात्रा कि मैं उसकी प्रकारीय करता हूं। हरिशास करता है। इस बार विसायन करते थे। वरिशोध स्थान ताहर, वसमें अलियेत, समोद पात्रत और मैं क्यर वर्ष की हात बार जोत नहीं बड़ाने के और व्यावीक होगी ने वार्त का दान करता किया का और जरता कार्री की सम्बाद का का कर पट स्थानक वरिशोध की स्थानक रिशा था।

annes पी, प्रश्नीक प्रत्य आरोप तरणा वे करती हैं कि परित्यारी हैं केरोड़ोंगे हम तोब पई हो में इपने हमी की पा में बताय पातारी हूं में हमात आरोप पर कम पुण्य पातारी हुंदि (<u>Testing)</u> केरती पाती का अरोप है कि हमने परित्यारी का पुण्योग मिक्स और अपने ओर को पाने की पातारी आपने पार में समस्

"Are those in high office above the law? Are they? It seems they are."

No, Madam, they are no longer, but there was a phase where they were. A new word χ seven we there wend χ seven we can be used to the seven which χ seven we were the latter of the seven that the seven was as an effect of a longer of the seven which was the seven was as an effect of a longer which were wend χ seven which we have well as seven which we have the seven which we were seven with a longer which we have the seven which we will be seven which will be seven which we will be seven which we will be seven which will be seven which will be seven which will be seven which we will be seven which will be seven which we will be seven which we will be seven which will be seven which we will be seven which will be seven which we will be seven which we will be seven which will be seven which we will be seven whic

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स्त्री निवसस मूर्तमस्तर : आप पूरकात को काँ क्यें कर यो हैं, कर्रमान को बात क्यें नहीं कर यो हैं। सीमती सुप्ता स्वसान : मैं अभी को बात करते हूं।

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सुंबर अविक्रमेश सिंख (महाराजगंज, ब.प.) : यह सरकार सरकारी नतीरती का दूसरकोग कर जी है।

MR. SPEAKER: Shri Akhilesh Singh, nothing is going on record. Please sit down

भी सोमनाभ घटनी : यक क्रीका<u>(सरसार</u>)

कीमते सुम्य स्थापन : यह, जान पण कीमद, अरक्त कोमण जनते नहीं है कीमि वह अरकी होती से मान पी चात है। अर गाने भी देते हैं हो नीजे देते हैं अर पढ़े अर्थक्वमद, अविविद्ध कहा है किए एवं कहते हैं। अर तक अरकी पढ़ते की वालेस को कुला है का तक दी तेते ही कम हो जात है, पूरव पण की। अरकी की अरकी मात है जा हो का सकता कर है अरक को में, अपनी वहां में कीम निहस्तान

SHRI PRAVIN RASHTRAPAL (PATAN): What is the name of the author of that book? You will have to tell me the name of the author. (Haterbackons)

SHRBMATI SUSHMA SWARAI: I will not only give you the name of the author but I would also lay a copy of the book on the Ta (interruptions)

अस्तव की, अगर वर्षों वह कियाब चाहिए तो मैं वह कियाब वर्षों भेज ऐसी। (सहस्रात)

SHRI PRAVIN RASHTRAPAL: I want to know the name of the author. Do not misguide the House. (Intern, MR. SPEAKER: She is going to lay it on the Table of the House. Please sit down. You will get a copy.

्राच्या स्थाप स्थाप : अवस्थ भी अन्य करें तो मैं पन कियान को देशन पर का देवी। (स्थापन)

SHRI PRAVIN RASHTRAPAL: Sir, she is a Member of the Rajya Sabha. She should not misguide the Lok Sabha. I want to know the name of the author. (Interruptions)

MR. SPEAKER: She is going to lay a copy of that book on the Table. Please sit down.

(/demplors)

बीमती सुग्रक स्वयान : अध्या थी, वे पुन्ते से विशास कर्ष मंत्र में स्थाप के विशास मंत्र में, में से दूरीर तृहात भी को शायर यह विशास पत्र में मार्थ कर्मा कर मार्थ कर कर मार्थ कर कर मार्थ कर मार्थ कर कर मार्थ कर कर मार्थ कर कर मार्थ कर मार्य कर मार्थ कर मार्थ कर मार्थ कर मार्थ कर मार्थ कर मार्थ कर मार्य कर मार्थ कर मार्थ कर मार्थ कर मार्थ कर मार्थ कर मार्य कर मार्थ कर मार्य कर

SHRI PRAVIN RASHTRAPAL; I want the author's name. (Interruptions) Sir, I want to know only the name of the author. (Interruptions)

SHRI PRAVIN RASHTRAPAL: Sir, it is highly objectionable. It is derogatory against a Member of this House and highly objectionable. (Pitersuptions)

MR. SPEAKER: Shrimati Sushma Swarai, please go ahead.

अभिनारी स्थापन स्थापना : चनवर आयरण ही ऐसा है, वर्ण पात की कवा प्रस्तवा है, कर्ज की कवा प्रस्तवा है।

अलल भी, में यह कह थी भी, भी जगयल देवती जी ने जो कहा है, में उसको पहकर गुण देती हूं। उन्होंने कहा

"I am stating with full sense of responsibility that there were five items in C&AG report and in CVC report."

the service in orbit flow from orbit of a vigran, taken report regime, and ABA denix eq. 7.55 ob; 7.72 denix in the flow from the first flow from the flow flow flow or the flow flow flow or the flow flow or the flow flow or the flow o

SHRI RUPCHAND PAL: New can she say about 17 (Interpolices)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK); Sir, how can be

mereon the twe serre? (interruptions)
DR. VUAY KUMAR MALHOTRA (SOUTH DELHI): How can he say like that? (interruptions)

SHRI HARIN PATHAK: When he said it yesterday, did we ask him? (Interruptions)

भीभती सुम्बा स्थापक : भारत्या औ, ये पूछ सो É, How can she? लेकिन पुढे यह कहना है कि How could be? यह तो पूछ सकते हैं। (हहाहाई

MR. SPEAKER: I am not taking it on record. Shrimati Sushma Swaraj, please go ahead.

(interruptions)" **सीमती सुप्ता स्वदाज** : अपनी पार्टी से सनद ले जी हूं। इसके बाववूर मी ऐसी बार्ड पठ जी हैं। यह प्रावंधिक पार्टी हैं।

अध्यक्ष महोदय : सित्र चर्चा से संबंधित नहीं है।

SHRI SOMNATH CHATTERJEE: Sir, may I seek one clarification? Hon. Minister, will you please yield for a minute?

SHRIMATI SUSHMA SWARAJ: I will always yield to Shri Somnath Chatterjee

बी सोमनाथ घटवी : वहा अधी वहन हैं।

सीमती सुप्ता स्वसान : अन्य जैसा माई हो, तो अन्यत्री सहन नहीं होनी सी सोमनाभ भारती : अन्य बहुत अन्यत्री होतर हैं, क्यों रही (<u>(((()))</u>) अध्यक्ष महोदय ; बाई-बतन से झनड़े में दिला जी को क्या हो रता है।

SHR SOMNATH CHATTERLEE: Sir, leart to ask one clarification: I am not in the PAC. Except what has come in the Report. Here no knowledge of CAM, and there personally no knowledge of CAM, and not require a second of the second o

कीमती सुग्या स्थलाह । संस्थाय ए, अन जनते हैं कि कोर्सिटेट रिप्लीनिक्ति से बंद पर समझर को कोई से पंदी पत यह समझर है। की जरूपता नेवृत्ती जी अपने अप हैं, जनते पूर्व How could he level this allegation and say it with sense of responsibility that he knows?

SHRI SOMNATH CHATTERJEE: with will gibt? Sir, he has taken the responsibility for him. I am not trying to say anything on his behalf. He has to do that. But how does she know? (Interruptions)

सीमती सुम्य स्वताक जातात जी, में बाईंगी कि अप बैठ जाइर और वह बता चुन में। (<u>तातात</u>) जनतेन जी, में बात को चेहत टूंगी। आप रीके मुह कर न सत्तर्थ। आपने कल कता कि "I am stating with full sense of responsibility."

SHRI N. JANARDHANA REDDY (NARASARAOPET): I am requesting him to come here. (Interruptions)

SHRI S. JAPAL REDDY: Mr. Speaker, Sir, I was wanting to refer to the file numbers, but I was not asked to. Secondy, their Chief Whip, Dr. Yajay Kumer Malifotra yesterday said that not a single item of Operation Vijay was covered by CVC while Madam says as the Minister that two items were covered. Which of the two statements is correct?

SHRMATI SLISHMA SWARA I: No. we never said it. (International

SHRI S. JAIPAL REDDY: How does he know? (Interruptions)

कीनती सुगय क्याफ में बाल पाड़ते हैं कि वे से और ती हैं? एक जाननेपात और दूसरे वीकर एच्ड्रीनल, यो 4.2 और 4.7 पैसाम में है यो सीतीरी का बही पर्द है और वो सीहबी की लिये में हैं। (1888)55

हाँ, विजय कुमार मल्लीमा : जिन थे आहटना कर कहा नवा है, वे दोनों आहटना सोवीसी से पता गई लेकिन सोवीसी ने यस पर लिंधेर्ट नहीं सी*वीसामाना*

SHRI SOMNATH CHATTERJEE: How does he know? He has to disclose the source of his information. (Interruptions) As a Minister Shrimati Sushma Swaraj may know, but how does he know? (Interruptions)

MR. SPEAKER: Please sit down.

MR. SPEAKER: Let me ask him as to how he knew it. Please sit down (Interruptions)

DR. VUAY KUMAR MALHOTRA: Yes, I am going to say that. Let me tell you how I knew it. अध्यक्ष महोदयः , वी मारहोत्रा पर्दे, सादन में को हुम्पार्थितन दे रहे हैं, यह हुम्पार्थितन अभिनेतंत्र करनी पहेंगी। वर्षि अभिनेतंत्र मार्थी करेंगे तो में एसे रिकार्ड से विकास दुना।

DR VLMAY KUMAR MALHOTRA: were st, if wether ever it is amounting from your observation. It is the Speaker's observation. (Interruptions) Sir, this is from your observation, you said so, (Interruptions) This is from your observation and I am saying this. (Interruptions) sees st, get a starter it are the is support in it. it are the first starter is ever the six it. It are the first the result is the same of the same than the same that the same than the same tha

SHRI SOMNATH CHATTERJEE: Sir, I concede that the hon. Minister, as a Cabinet Minister, is supposed to know about this, while I also concede the fact that the Defence Minister has informed her. (Interruptions)

(Interruptions)

DR. VLIAY KUMAR MALHOTRA: This is the hon. Speaker's observation and it is not mine. He said that there was no such report. (Interruptions)

SHRI SOMNATH CHATTERJEE: it is not merely a question of taking it out of the records of the House, but it is a question of a classified document being made available to him. How did he know about it? He has to say that. (Interruptions)

DR. VLIAY KUMAR MALHOTRA: I am placing it on the record. I am authenticating it and placing it on the record. (International)

MR. SPEAKER: You can authenticate it, and keep it on record. लगे पाएम परेगा You can do it

(Interruptions)

MR. SPEAKER: Let him put it on record because then only we will know about it. I will see what can be done.

MR. SPEAKER: Please sit down.

of offering separated : acted of several rate may also be of friendly

MR. SPEAKER: Please sit down. Let me make the position clear once again.

भी सरकात भावनीती : अन्या जी, एक तरक मंत्री जी का कारण है और दूसरी तरक भी मालोका जो कहा थी हैं, किसका कारण कही है?

DR. VUAY KUMAR MALHOTRA: Why can I not quote the Speaker's observable and on the

MR. SEPSARE: There shready, said that on this issue, systematic, during the debate, the hor. Deput-Speak given his railing. Needed, the same issued to the shread with real said in the shread and that shared proceedings on the TV. Income that the hor. Deput-Speaker has given a ningh that the documents pertain the Leadeur's Meeting are always treated an confidential and therefore, such documents could not be proofed the House, unless permitted by the Speaker. This was the nating given by the hor. Deput-Speaker yested Therefore, as effectives to be that chief and the article of the convention.

Apart from that, I had also said during the meeting that if both sides of the House Ruling Party and the Opposition want, I was even prepared to allow a debate on the issue in the larger interest of democracy.

Therefore, though a reference has been made, I am not prepared to accept it as a document unless it is authenticated. If it is not authenticated in a proper manner, I will expunge the relevant words which have been spoken in the House.

DR. VUAY KUMAR MALHOTRA: Sir, that has not changed the facts.

श्रीमती स्थाप स्थाप : हर स्टेजन पर यह गाडी आठवा रहे हैं, मैं क्या करते सुझे पैसेन्जर मेत बनाकर रख दिया।(यहचान्

अध्यक्ष महोदय : इसतिए में आपको मदद कर रहा हूं। आप गावी की स्पीद बढ़ाइये।

कीमती सुम्या करवान : अब में हमने अने वहती हूं और तिता को बोड़ आने बहती हूं। इसके कुछ आहेर अधीवरमता से संबंधित पविता सैकट इन्तेकरणेन्द्र इतिका आधार आदि को लेकर राज्ये हैं। वेर सहयोगी की अरण सीटे हम चर्च में मारा तो पात है, है कर दिवस में हमने तीए प्रोक्तरी हो एक दिवा जो तीता मुक्ते संबंधित है और जिसकर दिवा कमते हुए राज्येनी सेना पन मी जिला, पुझे हमित करने पून है, यह पहिला आस्ता है। इसके बारे में में से सेना सीटा हुआ हमित करने पून है, यह पहिला सम्बाद हमारे मों में में से सीटा सीटा हमारे हमारे मों में में सीटा सीटा हमारे हमारे में सीटा हमारे पून हमारे में सीटा हमारे मारा सीटा हमारे में में सीटा सीटा हमारे हमारे में सीटा हमारे मारा सीटा हमारा सीटा हमारे में सीटा हमारा हम

भी मुलायम लिंड बादव : यह मत स्कृषे, नहीं तो फंसेची। यह मत स्कृषे (स्वत्रवान)

सीमती सूरणा स्वतान : अध्यक्ष थी, विष का राज्ये करते ही अपोजीकन चूनियी सामने आ गई*(<u>वाश्यान</u>) अ*भी मैंने केवल हतका गान तिया है।<u>(वाश्यान</u>

सी मुसायम सिंह बादय ; अध्यक्ष जी. अधी बहत हो, हरनील हमने जानहुशकर हमें नहीं उठाया था,मैंने हमें कल छोड़ दिया था। हरतील; मैं कट ना हूं कि गम्पेट बहत होने जी वस्तु से मैंने करा हमें छोड़ दिया था। अपर संपत्तीय कार्य गर्नी छोड़ीये हो हम जसर छेड़ावद करेंगे।

श्रीमती सामा स्वतान : मैं प्रेव नहीं जी है. मैं केवल दो चीजों का न्यटीकरण देना चाहती है।

की पुतासमा तिह साहद : अपने कर ही जह दिया है पुतासन तिह ताहद और राज्यू की परिता आसान दिया परा नहीं होने दे से ही उस पर सोई पापूर्ण अपने हैं कर यह साहदे हैं अपने में की और पर जावन नहीं पीने हैं महिता आसान दिया पर प्रमुख मेरे तिकार तथा यह से सामय से पान्यू साहेस पार्टी प्रमुख महिद्दा होता अध्यान दिया पार्टी कर पीन कि समाद पर पार्टी पर

श्रीमती सुम्या स्थापन : मेरी तरक से दो स्पर्तकरण देने बतते हैं।

अस्पता महोदय : इस पर केरत एक सीचा राजा है आप करिये आप भी उनके माई हैं. बार साम हो आयेगी। आप भी करिये आप माई हैं। क्रें€(प्रस्तार)

श्रीमती सुरमा स्वयानः में आप पर आरोप गर्दी लगा को हो।

SHRI SOMNATH CHATTERJEE : It was not there in Shri Mulayam Singh's manifesto. It was there in your

नी मुताबम सिंह सादव : भूतन योग्या पत्र में है। लेकिन जो में कह रहा हूं, यह उसी ठाड़ है। ऐसा नहीं है। भूतन योग्या पत्र हम में देखना जानते हैं।

श्रीमती सामा स्वराज : मैं आदियें बाद करते वाली है।

की मुस्तवम सिंह बादद : मुगत पोमाराव दें है। लीका हको को अपने समस, प्रधान नहीं की शावित्रता कर के मिताबर तथा नेताओं से सकते वहा है. की हको पूरत पोमा पत्र में मिता है। कब पार्णित पोत्तवम प्रध्यीं का और हमार कोई बात आते मोर्च के सर्वेत्रम में अग सहस्ती के अनुसार सीवार अवकार मिरिया पत्र का सहस्ती देखा में की पत्र कामधी हमें में में प्रोत्तव कर होते थीं.

भी भी पूजा कामन : आबा ही, पीडिज आजा किर पर में मान केमोनों दिवार पाता है। अने पूजा मी पहुँची ही ने और कर सैभी पोडिप एसी में में बात हो किर मानी पीड़ा पाता की पाता हो। किर मानों है कम हुने माते हैं। कुझे प्रकार बात मिलित हों पर ऐस होगा हक कम सै होमार करनी केमों तो अधिकार पूजा करता है कम पाता में कहा भी देश मेंही में केमों में माते की बात हो भी हो पूजी निर्माण कोटो हुए समझ काम बाता है (बाहान्द्र) कम करा भा

SHRI SOMNATH CHATTERLEE: I said, "You are talking of consensus. When there was no consensus, you took us to the Central Hall, You did not wait for a consensus. Therefore, you are now taking the piea of consensus as an attempt not to bring this Bill." There is a total division in your BJP. I challenge you to bring that Bill. Let us find out what happens.

भीमती स्थाप करतान : इसका पठला है कि ऐसे कन्योन्सन आ ही नहीं सकता।

DR. VLIAY KUMAR MALHOTRA: The BJP is entirely united, system file; all all research, as event files in whitesexth

SHRI SOMNATH CHATTERJEE: I challenge and say that the NDA will be sold apart, if you bring that Bill

बी देवेन्द्र प्रसाद चादव (signey) : यह आप है. इसे मा सुहरा

बीनती सुम्या स्वयाज : आर मी प्रेयकर ही दुवेगी।

भी देवेण प्रसाद मादव : तो दुसाइए हो। भीमती सुप्रमा क्वान्त : दुसाइ के लिए भी अन्य के यस जाना परेगा भी मत्त्रामा क्वान्त : दुसाई के लिए भी अन्य के यस जाना परेगा भी मत्त्रामा क्यूनिटी : सी. यह दुसाई को क्षत्रित है।

भीनती सुग्धा स्वकानः जब अन कहा जाएगा तो दुवेगी ही

अत्रक्ष थीं, इन दो बातों को लोकर देता में करणी करणा करती है। यहने तो में इन दोनों का रायोकरण दे हूं। शहूकत अधिकर में कोई कित सेवल तारी लाया जा सरकार के का बाद एक साथन में तीम के दूरतों साथ में पातित हो। यह सहित्यक और पूर्व-तर्त है। अपने तो एक मी साथ में कार्य से पाती में की पाई, रिश्व और पात होगा तो कहुए हुनों का है अभिदे (1985)

भी सत्यवत अपूर्वेची : पर्य करहर, क्षेत्र ठेक्टा हे? क्षेट् (<u>पास्त्रप्रं)</u> भीमती सुग्या करहान : सुन लेकिन, में बताती हैं)

भी सरकात कहुँचैदी : कांग्रेस तैयार है, एन.डी.ए. तैयार है, तीनट तैयार है तो याची कराने में क्या दिकात है? €□□(<u>1929/1</u>5)

श्रीमती सामा स्वयान : में बताती है कि क्या दिकात है।

भिनी सुष्या स्थापन । में स्थापन हुं-ल-क्स्य है सरम्बात महर्षित : ये तम बारोबको हैं। मिनती सुष्या स्थापन । अब पुराव ही भी तो आग बात है। यह तो उपनी बात का जबब हुआ कि पंडुब्त अधिवेतर वर्षों नहीं हो यह मिनती सुष्या स्थापन ।

anuar matru : गुण थी, अप यान कीरिया वर साम पर इंटरट कोने तो अपका पतर पत्ती आएगा Sushmaji, we will take only your speech on record and nothing else. हमते कोई पत रिकार्ड पर गर्दी जाएकी

- (means) ...*

MR. SPEAKER: Shri Devendra Prasad Yadav, I have not permitted you. Please take your seat

नी देवेन्द्र प्रसाद चारक : आला थी, विन्य दिए कार्य किये कांग्रेस चार्य या कोई मी मार्टी सहिता आकार दित को दृश्यू करूर में पास करने के लिए कहे तो पर सामें मी क्रिकेटन को माराचा केंद्री (ISSEC) SHRI SOMNATH CHATTERJEE : I accept it... (Interruptions) अध्यक्ष महोदय : पेरेन्द्र थी, आप को विसर्ट्स कर रहे हैं? कृपका सेटिये।

SHRI PRIYA RANJAN DASMUNSI : Sir, Sushmaji is talking about total unity of the NDA. Look at the division between the JD(U) and her...(Inforruptions)

SHRMATI SUSHMA SWARA); assee थी, की प्रतीर, भी बत नहीं मही। की कहा कि क्षेत्रेण, वर्तना और होम्पा I never spoke about NDA...(Interruptions)

MR. SPEAKER: Shri Devendra Prasad Yadav, please take your seat.

....(Interruptions)

SHRI PRIYA RANJAN DASMUNSI : Now, the cat has come out of the bag...(Interruptions) Now, she can continue 36: exercit

SHRI SHIVRAJ V. PATIL (LATUR): Madam, if you yield, I will clarify something; otherwise, I will sit down.

Sir, it is the responsibility of the Government to see that the list jessed, it should not be shifted to other Parties even to the Clair. If the Government swith that containing it is be done, the Government does not do it with our permission. The Covernment swith that correling is to be done, the Government does not do it with our permission. The Covernment knows what are the rules it, can more the motion and see that the Bill passed in whatever fashion it likes. But for Gor's sake, the responsibility should not be shifted to other Parties or to the covernment and the covernment and the covernment and the covernment and the covernment are the covernment and the covernment are covernment and the covernment are covernment as the covernment and the covernment are covernment as the covernment are covernment are covernment as the covernment are covernment as t

वी विकास मुरोमवार : अञ्चा महोदव, सरकार की ठरक से यह रचट होगा चाहिए कि यह महिला आखान विशेषक कब लागा पहली है ? क्रि€(<u>रासकार)</u>

अस्यक्ष महोदय : कृपया साना रहिए। कृपया बेटिए।

भीगती शामा काराज । अध्यक्ष भी, इस दिया पर मैंने अपनी स्थिति क्यार कर थी है। अब मैं अनाते दिया पर आना चारती है। क्रिट्स (पायवार्ग

स्थानता पुत्रक स्थापन का तथा कर है। यह पर पर अपना स्थापन स्थापन कर कर है। तथा पर बात पर स्थापन प्रश्नित है। स् अभवता म्यूनिया : अपना अने बहैं, हानों पहते में मैं पुत्रपत्र विश्व को आपनी बात कहने की हात्यत देश पहता हूँ लाति के होती विश्व पर बीतना पहते हैं मैं पुत्रपत्रपत्र विश्व स्थापन अंताक म्योग्य, पुत्री कर्माण क्याया कर है कि पुत्रपत्र विश्व और तानू में मौता कावण विश्व को परीत गार्वी होने दे से हैं हातीहर कुत्रे अपनी विश्व पर बन में कि हिस्सित होना पत्र सार्वे हैं।

ात पात कर कर के प्रति हैं कि प्रति कर पात कर के कि अवस्थित के अवस्थित के स्वत कि मैं इस चार्ट पर नहीं मेजून करींके विश्व सामाजित कर आदित अगल की अपने प्रति कर कि प्रति करों करीत के पित करा पातरे हैं। जब मैं जनते हैं कि महिला अस्थान विशेषक पर इसके और क्यों पातरे हैं, तो किए मैं इस विश्व को जोग करों गाँदी के हैं?

हुए विश्व को कहा की पहुँ की प्रकार के प्रकार के प्रकार के अपने विश्व को भीत कर देंग, हैं कहण पहुंचा है कि अप सूतर के का पार्टी प्रकार का के प्रकार पहुँचा है जा पहुंचा की की देंगे को पात के भी की नहीं हैं है है है कहण पहुंचा है कि पहुँ के कुछ पात है के प्रकार के क्षेत्र के अपना को क्षेत्र के कि कुछ के प्रकार के क्षेत्र के प्रकार के क्षेत्र के क्षेत्र के प्रकार के क्षेत्र के क्षेत्र के क्षेत्र के क्षेत्र के क्षेत्र के क्ष्य के क्षेत्र के क्ष्य के क्षेत्र के क्ष्य क्ष्य के क्ष्य के क्ष्य क्ष्य के क्ष्य के क्ष्य के क्ष्य के क्ष्य के क्ष्य के क्ष्य क्ष्य के क्ष्य क्ष्य के क्ष्य के क्ष्य क्

13.00 hrs.

SHR SHRAUV. PATE.: On behalf of the Congress Party, I would like to say that we have not changed our stand. Thirty-three per cent reservation should be given to the women. In dong so, if others' interests are to be protected, we can look into it, broppe have different livew should. he Parkaysing Rig. We have not one winew. We do not think that Parkaysing Rig was a wrong step. It was a correct step and the same kind of correct steps should be taken here also... (Mentagoration) steps.

भी प्रमुपाध सिंह (महाराजगंज, बिहार) : अवल वी, हमारे का वी सूरी जारकेंद्रि(कारा)

अस्त्रक्ष महोदय : वे तील करेंगी तो में इजाजत दे दूंगा।

कीमती सुरण कराज : प्रपुष्प सिंह जी, जर आको समय मिलेचा तर आप सेलिएओ**ं**, <u>(तत्त्रवाण</u>) इस तित्र पर अपी चर्चा हो सी हैओंं, (तात्रवाण

ner maken - and no fire or and oil at oil its

भी पुतासम सिंह काटब (सम्बद) । महोदर, जब पानवाजी की का बताती है तो जो इनक करना है का सुका है, पुत्रे सूत्री है कि पूरण कारोप ने वाते न कीवार सिंका वादीज साहब जी, मैं कारका कारत करता हूं कार ऐसे मा अधिना में कहार पहला हूं कि परिचार मानेका में में, में, जीनिक अपने ही, वानमें की कों कर हो के महिलाओं है। कारता गाँची कार्यों की कार्या के एक पहले टिवाइटडों

Δ€ (mesmo)

ल्या, ताताव्या के स्वाप्त कार के प्रतिकृति हैं के स्वरंभ कारण पार्टी हैं कि रम परिवार किन के प्रियमक पार्टी हैं, उससे संसोधन पार्टी हैं परिवार किन विकार किन के प्रतिकृत के स्वरंभ के प्रतिकृत के किन प्रतिकृत के किन प्रतिकृत के किन प्रतिकृत के स्वरंभ के किन के स्वरंभ के किन के स्वरंभ के किन के स्वरंभ कर किन के स्वरंभ के किन के स्वरंभ कर के स्वरंभ कर किन के स्वरंभ कर के स्वरंभ के स्वरंभ कर के स्वरंभ के स्वरंभ के स्वरंभ कर के स्वरंभ के स्वरं

श्रीमती सुम्या स्थवान : आप शुना जो नंती गडिताई पारते हैं ग?केंद्रे (<u>वास्तान</u>)

भी मुसायम सिंह सादव :ये जेंगी सूचर हैं जेंगत येंगी ही न आई बल्कि अन्य मी आईओस्)(साह

अभवत महोदय : जा तक सुन्य वी बीजा नहीं करेंगी, में दन्हें कोर्स नहीं करेंगा।

AC reserve

भी ज्ञापुराध्य सिंह : स्वोदय, इन सूचना पेण चारते हैं कि यह बिस विशाद में फंसा हुआ है, इसलिए जब तक इस मिल पर सर्वतम्पति न बन जाए तब तक इस पर कोई बता नहीं होनी चाहिए। इस मानते में मुताबन जिल्ल चीन जो कहा है, सरन में बहुत्ता उनके साथ है, इसकिए इस बतना को समझ कर ही कोई करन परास्त

भी सम प्रकार शिक्ष (आस) : अल्बा जी, नेव प्याईट ऑफ आर्टर हंडीस् (<u>प्रकार</u>)

SHRI SOMNATH CHATTERJEE: Now he has given the real real philing flar will some \$440 (1999); at the set one of should (1999).

MR. SPEAKER: Shri Somnath Chatterjoe, there is a point of order being raised. Let me listen to the point of order.

असमा महोदय : आप कार कोट कीतिए, कोन से कार से आप प्याईट औक आईर रेड कर से ही?

वे€ (सरसार) की सम प्रसाद सिंह : कत सदन में लातू जी के नान की चर्चा की गई के€ (सरसार)

MR. SPEAKER: There is no point of order.

स्त्रीमती कार्नित तिक (प्रिक्रमनंदर्भ) ; अध्या औ. ऐसा ओई रिपल नहीं हैं. लेकिन सूत्रा की ने का लातू औं का भी नक तिका यह कि नहींक तिक में जानू भी भी कारण देंचा कर को है इस्त्रीम हैं कहान पहली हूं कि वहनू और ने पतिक कित कित नहीं कित हैं. तीकिन पतिन करने पति को स्त्री की कारण किया पार्टिक((SEEEE)) कित कित की नहीं नहीं की भी के अस्त्राप्त के भी कारण की हैं हैं नहीं कहा अपने निध्या में हैं कि हैं

सी सम प्रस्ताद सिंह : अध्यक्ष थी, कल सदन ने लाजू इसाद थी के नाम सी वर्षा मालोवा थी द्वारा की महं, एस पर मेर कहना वह है कि " इसकी जांच होनी चाहिए और इसके विकासक सर्ववादी करनी चाहिए तथा उसकी चानकारी सदन को दी जानी चाहिए केंद्रि (<u>(1000))</u>

MR. SPEAKER: Please sit down. We are not having a debate on the Women's (Reservation) Bill

theil सुम्य सरस्य : परित्य आर्थण कित पर सन भी विकी पर से गई है। अपरश वर्ष दारों ने अपने विकी पर सर से है इसीए अब में इस विकाश के सर अमें बढ़ाई ए को में आरोप मेंत कित में पर पर में, उपने से आदियं और एवं स- 1 Charge this Government with blatanity undermining the independence of our Foreign Policy', पानीन कहा कि रामी शिवा मींत महिल्य होंगे.

सी सम पितास पासवान (हाजीपुर) ; अध्या महोदद अपने वंटिन के तिए शायद छ: बने का टाइम स्था है और अब एक बन मुखे हैं। 11 वने यह मुस हो नया था और मुश्विस से 00-15 निषद कोर्डस के लोप की हैं।

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of with author 16 to 10 to 10, or custo 40, 30hr and 6000 2 will do 6 were 4 more 4 store 10mm 6 after 20 more 1 more 1

औं मुसामम विश्व सादव ; हम सात बने के बाद नहीं करु पाएंचे, आप दीता करना पाई, करिये।

SWIR PRIVA RANJAN DASAMASI (RAGANAT). Sr. I may submit to you that the debate is very constructive. I would request you that there should not be any time limit. Of course, we do not want to sit the whole right. But there should be reasonable increase of the time to resour that the participants could perform...(interruptions), I am not salking you. I ammoquating the Spoaker.

I share the concern of Shri Ram Wilas Plaswan. There may be parties who may not have many Members but they would want to contribute. Therefore, the time limit of 6 o'clock should not be a restriction. It could be extended as your desire.

. श्रीम**ती सुग्या स्वराज**ः में अपना साम आने मी करना सहती हूं।

MR. SPEAKER: This had been decided in the Business Advisory Committee and also thereafter that yesterday and body are he days for dictable and see will be concluding the dictable body with voting and before that the Prime of t

Shri Ram Vilas Paswan, you can be rest assured that those parties, which were mentioned, would be given the tim which was allotted to them. With this time limit also, we can finish the debate by 5 o'clock. If necessary, I would try to extend the time at thus stape.

कीमती बुग्धा करणा : अकर थी, जितन में केंग्न हूं, अरर यह शते करण का अब विशव जरावन रणवारी तो 24 से 36 मिटर में अबार मेंर केंग्नी का प्रदान जी होंगा लेकिन अगर राज्य के बाद में मिलट का व्यवसान तेना तो यह 36 मिटर हैंड पाँच में मी कुड़ी का उनने विशवण नहीं का बाद पानते करपूर्व में की हैं अपने का कर ती हूं जो ने पड़े हीं।

पताल कारण है जा है. उनमें का मां तर्ष है जो कों है। A defined and to an हो है जे असीने करेण पताले के पताले के बता है करने दिन कीं जी निष्कार को हुने तर माण्य का दिया का करने जी हक सार्थित कारण के कारण है आपने पताले के ही के पताले किया के कारण के हैं. उनकार विश्व की भी का हुए है मिल किया की पताले का है के माण की कारण कर है के कि दूर में है किया का माण कर की हूं। अब कारण कर अवस्था की में कुछ का का की थी, अपने के बता का कीं किया की कारण कर है के कि किया की किया मिल किया का बता है। अब किया की किया का संस्था के किया का कीं किया की किया का किया कि किया मिल किया किया का काम की किया की किया

a was amount mere tan स्कृति, के अधिकार प्रीक्ष का प्रकार कर है। उस अपने का कि स्कृति के पहारी पात करें। का अपने पात के पात में पात में की पात कि स्वति की मामात मार्ग तो और कर 27 कि(प्राप्ता) इसने की की पता कि पता के कि ACC (MESSEC) में मार्ग कर पात के पता है कि पता कर के पहारी मिलन के पता में में अपने का कि पता के पता कि मार्ग के मार्ग कर की पता कि मार्ग के पता के पता कि मार्ग के पता कि मार्ग के पता के पता के पता के पता कि मार्ग के पता के पता

पहारी हु। पेन के पूर्व को में बीटिए की है, अबन से पाने कर्ष में काम को कांग भाई कुमार पार्टा असीका के हैं, अंतर है, उपने के है, पेन के हैं, पेन के हैं, पाने के पान के पाने के पान के पाने के पान के

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autre dans le la le la veix en la couse de la couse veix et à esse veix et avec le considere de la couse veix et autre veix en la dans de la veix et la couse de la couse de la couse veix et avec de la couse de la couse veix et avec de la couse de la couse

कृतिक अविकास सिंख : प्रधान मंत्री जी चीन नदे तो तिकत दे आहे। केंद्र (१९९९)

when the course of the term of the term of the country of the coun

भी कारिताल भृष्टिया : अञ्चल महोदय, ये गुणेरी जाल के रायणे विवाले हैं। यह कोई जाव नहीं हैं। केंद्रि <u>(सरवार्य)</u>

स्क्रियों सुपन स्वरास : असस महोदर, जिस समय गांद की प्रोपती में के पूर की तथ जितना पास्तान ने सोमा होगा कि वह देश के ऐस मोने बर सकते हैं तो पाने की किसी ने पूर्वते काल मण्या होगा जिस समय करते की भी पोने बोधकर किसी प्राप्ति ने कक्ष होगा कि रह दिसा की पुलापी भागे तो सावद पाने किसी ने पूर्वते काल मान्य होगा जिस मण्या करवान के पान की ने पान में कर वह मोन कहा कि वह स्वितित की अदि (स्वराद्धा **न्हों कांतिसाल भृतिया :** अपना महोरण, यह सरकार घोटाओं में जूबी हुई है तभी इस तरह का जवाब दे तो है। के€(<u>(100000</u>) यह क्या जवाब है ? के€(

मंत्री जी सदय को पुण्यक कर की ई.केंद्रे(<u>(12002)</u> क्या यह भी कोई बात है?केंद्रे(<u>(12002)</u> नेती की तोत का पुरस्क कर का किया, <u>प्रदेश का के का का का का का का का का</u> में मीची मुख्य स्वस्था : यह अनेकांत का पूर्वेद तात है को वी तात सहाटूर सार्थों के किपूतान का अध्यन गों करका है, को चीकी चला वित्र की, एक कियान के देशे को अध्यन नेती करकात है, को एक सिक्का के देशे की अतात वित्त करकी की विद्यालय का अध्यन नेती करकात है कर पूर्वेदी तात का सकता होने सात समया है और अपन भोई बात प्रमाण सकता करना चाता है तो पहले समय किया परिवार का अध्यन पत्रता है।

तूरों के नवर्गर की विज्ञानन सालती ने बहुत करत सब्दों में एक कविता की चार पंत्रितयां तिल्ही हैं। जन्होंने स्वयं से प्रश्न करते हुए तिल्हा है ---

बता तथा हो, बती ता बस इदर, गुडु वाणी

क्षेत्र हमान क्षेत्र तम का यही प्रकृति का नियम है।

इस्तीम में अपने करण पहती है कि रूपने बड़ा जान कह है, पतने मिए बड़ी तालता कर के हैं, बड़ा इस्त है तथा नहीं के का में आप कहना पतारी है कि 1 अपन नहीं में ने भी बड़ा कामा पेका है, वर पता जान का संभाग करने याँगे आता सितारी वानोंगी में ने नेतृत में बात पतारी कोगा, 21वीं सभी बात की नहीं होंगी, बड़ी कामा अपन है।

SHRI K, YERRANANDU (SRKAKU,LAM); Hon. Speaker Sir, I amigrateful to you for giving me this opportuni speak on the No-Corlidance Miction moved by Smt. Sonia Gaindh, Leeder of the Opposition in this august youtestady. It is very individual but not of paths surprising that on the ever of the independence Dby, the Corporation of the No-Corlidance Miction on absolutely no issue when the nation was deletrating the achieve of hologonetics.

There are so many instances in the LoX Subha where so many No- Confidence Motions have been moved against the Covernment of the day. The first No-Confidence Motion was moved by Sim JP (rigidation on It²⁴ August 1904) specific leasues and fine there were specific changes against the Covernment every time by moved a No-Confidence Motion. If the Corryens Party has remained silert all these four years, it means the Government has been day rey well.

In Parliamentary system, No-Confidence Motion is a very powerful instrument, which has the potential of bringin down the Government of the day. But this is the nature of the Congress Party, is it not undermining the Parliamentary institutions? This is a constitutional weapon. Once they went to use this Brahmastra against the Covernment to up do down the Government, they must have ordant specific charges against the Government.

13.20 hrs. (Dr. Raghuvansh Prasad Singh in the Chair)

13.20 Ins. (Dr. Reginversin Prisade Singlin in the Custry
They have moved this No Confidence Motion without amy specific changes, without any issues. You take the
example of Germany or even the United Kingdom in case of Queens and Kings. If the Opposition bring a No
Confidence Motion, then they are ready to form the Coverment. There is an alternative Government (but in lots,
without any alternative, they are moving the No-Confidence Motion. What is not experience from the Terrif Lot.
Subha, the experience is that there is no manifale for any single party. No collicial party have and in the Triterious Collision
of the sealed right from the Terrif Lot Subha. In the Terrif Lot Subha, the Subha Confidence Motion of the Subha Confidence Motion
of the sealed right from the Terrif Lot Subha. There is no confidence for any single party. No collicial party lands on the Subha Confidence of the sealed right from the Terrif Lot Subha. There is the Confidence of the Subha Confidence of th

In this particular case, if they were very particular about a discussion on the CVC Report, had they wanted a discussion or a debate on the foor of the House, they could have used other parliamentary procedures. They could have given a notice to take up the issue under Rule 164. They could have pulled down the Government; they could have pulled down the Government; they could have pulled down the Government.

in the last eighteen months, they have not allowed the Defence Minister to answer the questions, they did not all him to defend himself against the allegations made by the Congress and other Opposition parties. We are in

moracy, is it not the prerogative of a Minister, who is in the Council of Ministers, to answer every quary? That is read demoracy, but they have not allowed him to answer any queries, nor was he allowed to defined himself enter the allegations much object and the stress that the supplementation of the properties of the supplementation of the countries of the co

If they are interceted in democracy, if they are intercetted in parliamentary procedures and systems, then they have to allow the Delence Minister to answer all the quaries. If they are not satisfied with the reply, then they can returbe the Government, they can jud down the Government, Up, but allowing the discussion and by not allowing the Delence Minister to reply, how can they do justice to the parliamentary democracy? That is my Party's question.

generating to the No-Confidence Motion, the Congress Parly has exposed fasted by democracy? That is no Parly's question.

By recording to the No-Confidence Motion, the Congress Parly has exposed fasted by schowing that they have no that in the elaborate and time selsted not less of business of this august House. If they are very particular about one stigle issue, they need not have enough the No-Confidence Motion. What was the experience of the Tweffs Lock What had happened? The country fooder the selection. Who was the lose? The country fooder is election and the selection will be selected. The selection will be selected. The selection will be selected to the selection of the selection will be selected. The selection will be selected to the selection will be selected. The selection will be selected to the selection will be selected to the selection will be selected to the selection of the selection will be selected to the selection of the selection will be selected to the selection of the selection of the

The Congress Party, in this instantaneous case, thought of auchieving one thing, in the last four years, here were several cocasions when the Congress Party could have used this Enahmstate more meaningfully. Everybody was worried about the happenings in Gajant in Uttle hya here not moved the No-Confidence Midson on that soors. They moved a Motion under Rule 184. They asked for victing. So many apportunities were there. So many regior issues figure before us in the last but years. But they have not moved the No-Confidence Motion. Hyo take the less of the Thret Lok Salzha, the Fourth Lok Salzha and even the Fifth Lok Salzha, they moved the No-Confidence Motion....(Erimpelia).

SHRI SHIVRAJ V. PATE, (LATUR): I would like to clarify that the No-Confidence Motion is meant for discuentie performance of the Government and not the issues.

entire percumance or the occuminant and not the issues. She name of demanding the CVC Report, you are taking about so many issues. We have one-morth Monsoon Session. They have districted the proceedings for a number of days, Ned These parties allowed the proceedings of the house, in the last 12 days, we could have discoused an unarbor of days. Ned These parties allowed the proceedings of the house, in the last 12 days, we could have discoused an unarbor of issues under various Riles of Procedum. But they did not do that. Even in the past also, they moved there or four No-Confidence Motions for discousing several issues. But, in this Lock Sabba, on any of the nine failures that the Leader of the Opposition Listed about, they could have moved the No-Confidence Motion. Earlier, but all only all the last the leader of the Opposition Listed about, they could have moved the No-Confidence Motion. Earlier has did not be all the situation is not be firely down the Occurrement. The Congress Parky has stated in public that it is situation is not to firing down the Occurrement, then, why have they moved that No-Confidence Motion?

I will now quote the editorial appeared in *The Indian Express*. I will quote the people's perception in this or. The title of the editorial is: "Blunting the edge." It further says: "This no-confidence motion devalues Parliar most potent weapon." This is the editorial. This is the public perception in this country. We should not use Barhanstare every firm for discussing non-issues.

Brahmastra every time for discussing non-issues.

What is the CVC Report? The hon. Defence Minister has categorically said that according to Rule 270 of the Rule Office Office Control of the CVC Report? The hon. Defence Minister has categorically said that according to Rule 270 of the Rule Office Control of the CVC Report? The CVC and the C

They are demonstraple CAC Report. We are also accepting the view expressed by the hon. Defence Minister. If have to amend the folders of Procedure. Then, everything will come before the Standing Committee or the Public Accounts Committee. So, this is the impression of the people of this country. The existinct adexporticely easy that the Compress Party has used this No-Confidence Motion for some other reason. This is not appreciated by anytody.

SHRI SHIVRAJ V. PATIL: We have not said that they are anti-nationals....(Interruptions)

SHELL VERGNANAUL I. Its Gooder, St. the Conyrus Perty has felt that Rejoral Prefer are not good for the control; They are suited that they do not up that Rejoral Pertes are not included. I sent to set thems to what they do in the Steins Sarving. What Insported in 1956 elections? The Congress Party decided to form the Coverment. They weated the high of Regional Parlies at that time; if they want to time the Coverment and if they want power, they want the high of Regional Parlies are than the Project Parlies Now, the Regional Parlies are playing a visit rise in indischaulding.

ward power, they want the helps of Regional Parties is, otherwise, they ordinate he Regional Parties is, Now, the Regional Parties is epiliphiq as that into in intoin-chalding.

Now adays, if the States are strong, then the Union is strong. For the last four and-a-half decades, the Congress Party ruled this country and the States' powers were usurped. Even so many powers incorporated in the Concurrent List were taken by the Liberi Covernment and included them in the Union List. We have been fighting for a many power, which the Tot Tot Now Covernment and included them in the Union List. We have been fighting for a many power, which the Tot Tot Now Covernment and included them in the Union List. We have been fighting for a many power to the Covernment of the Covernment of the States. We have achieved that also. That is why, in the coming days we have to build strong States. Then only we will have a strong Corten. This is the principory of 10°C. Put his to the Policies in the Covernment on defence matters. They are taking about defence all (International Mr. Spoakers, Str. they are changing the Covernment on defence matters. I would allow to have in which regime the follows scandial happeness (Mr. Spoakers, Str. they are changing the Covernment on the Stots scandial Happeness and the Covernment on the Stots scandial happeness the Spoakers of the Covernment on the Stots scandial Happeness of the Covernment on the Stots scandial Happeness of the Covernment on the Stots scandial Happeness of the country and spoke against the Stots scandial Happeness of the country and spoke against the Stots scandial Happeness of the country and spoke against the Stots scandial Happeness of the country and spoke against the Stots scandial Happeness of the country and spoke against the Stots scandial Happeness of the country and spoke against the Stots scandial Happeness of the scandial Happeness o

So, we have to boost the morale of the Armed Forces. If the Minister has committed any mistake, the law will take its own course. Before the law everybody is equal. Therefore, we should not try to make political gains out of small issues. This is the philosophy of the Telluju Dissam Party.

So, they not slady place a feed a group, What happened in Purisit 10 years ago? What is happening in the North-Ball for the land and the State of the land of the

obstructions in the country. I may are responsible to did not be also driver process. Size, from 1970 to 1966, for meanity 30 years, they spere fits. 500 or own on rational security and for modernisation of police forces in the States. But the NDA Government, in order to strengthen national security and in order to strengthen internal security, a providing Fit. 1,000 core every year for 10 years and out of that, 50 per cert shares is being floren by State Governments. In the current year, the Government of India is spending Ris 2,0000 cores on microal security, informal security and modernisation of picks locus in the States. The codif for this post NDA Government. It this the reason why they have moved the Motion of No-Confidence against this Government? There is no arrange.

Sir, they are taking about social harmony. What is the meaning of social harmony? Siri Janarchana Reddy are other Members of the Congress Party are stiting here. All the religions and communities in this country should logorithe peacefully. That is the session of social harmony, in this connection, I would be to also sore question the Congress Party. Who started the Avodhya problem? Who opened the loaded dows of the disputed shrutur. Who performed Shripping all Apolylan? The Congress Party has together all these things are Apolylan? The Congress Party has together all these things are Apolylan? The Congress Party has together all these things are Apolylan? The Congress Party has together all these things are Apolylan? The Congress Party has together all these things are Apolylan? The Congress Party has together all these things are all the Apolyland and the Party of the Congress Party has the State of the Congress Party has the

Sir, during the tenure of Shrimati Indira Gandhi and Shri Rajiv Gandhi as Prime Ministers, Shri Janardhana Reddy was the Chief Minister of Andhra Pradesh. But how did he become the Chief Minister Before he became the Chief Minister of Andhra Pradesh. Plant Pradesh. "Alter that, Shri Janardhana Reddy became the Chief Minister of Andhra Pradesh. That is the Tary for Indirection; (informption)

PROF. UMMAREDDY VENKATESWARLU (TENALI): Mr. Chairman, Sir, the leaders from their own party have said that such and such person is responsible for this....(Interruptions)

SHRI N. JANARDHANA REDDY: Sir, if the Central Government or his party's Government in Andhra Pradesh inquires into it, we are prepared to face it. But let him not make baseless allegations. ...(Interruptions) SHRI K. YERRANNADU : Sir, in that case, I will collect all the facts and submit here. ...(Interruptions)

SHRI N. JANARDHANA REDDY: Sir, he was saying that right from the days of Shri N.T. Rama Rao, the Regional Parties are fighting for devolution of powers. But they are not able to give 29 powers to the local bodies. What are they taking? _Uterrupidors)

13.39 hrs. (Mr. Decuty-Speaker in the Chain

SHIRT Y TERPANADUL IM. Deputy-Speaker, Sir, I demand, through you, that let a Parliamentary Committee constituted and let it go to all the States in the country and study the position. The Government of Andrea Phi is ship committed for devolution of powers by the local bodies. We are conducting electrics to the local bodies are proposed to the local bodies. We are conducting electrics to the local bodies fively such as and we have disordered framed powers to the host Dockson. The proposed to many other States respect. But shill we have to transfer more powers to the local bodies. — [Methogstons]

HANA REDDY : Mr. Deputy-Speaker, Sir, he is thro

MR. DEPUTY-SPEAKER: Shri Janardhana Reddy, if he yields to you, I would listen to you

SHRI N. JANARDHANA REDDY: He has yielded....(Interruptions)
SHRI K. YERRANNAIDU: I am not yielding to him.

MR. DEPUTY-SPEAKER: Will you please sit down?

MR. DEPUTY-SPEAKER: When I came, I saw both of you on your legs. I thought that you had yielded to Shri Janardhana Reddy. That is why I asked about it.

MR. DEPUTY-SPEAKER: But you said that you were not yielding to him.

...(Interruptions)

MR. DEPUTY-SPEAKER: Prior to that, I do not know what has gone on record. He has said something about a personal reference.

MR. DEPUTY-SPEAKER: If it is personal, I will give him a chance later on, that is, after Shri Yerranaidu finishes his

SPRI X YERRANADU: I had yielded to him and he made his point. I have taken the name of Shri Janardhana Raddy, So, due to communal vicience, the then Prime Minister, Shri Rajiv Gandhi removed Shri Cherna Reddy. Then, he had chosen Shri Janardhana Raddy. "[Interruptions] I have not attributed that to Shri Janardhana Raddy.

SHRI N. JANARDHANA REDDY: Sir, you kindly go through the records

SHRI K. YERRANNAIDU : All right; you could go through the records.

MR. DEPUTY-SPEAKER: I will go through the records. Shri Yerrannaidu says that he has not uttered what you have alleged to have been uttered by him.

MR. DEPUTY-SPEAKER: I will go through the records. If it is there, I will remove it.

MR. DEPUTY-SPEAKER: I have solved your problem.

... (Interruptions)

MR. DEPUTY-SPEAKER: Shri Owaisi, he has to yield to you.

MR. DEPUTY-SPEAKER: Shri Yerrannaidu, are you yielding to him!

SHRI K, YERRANNADU : No, no; I am nox years.

MR. DEPUTY-SPEAKER: Please do not interrupt.

....(Interruptions) SHRI K. YERRANNAIDU: No, no; I am not yielding to anyone. ...(Inferruptions)

MR. DEPUTY-SPEAKER: An hon. Member is already on his legs. As per Rules, unless he yields to you, you cannot

MR. DEPUTY-SPEAKER: Nothing will go on record except Shri Yerrannaidu's speech.

(Interruptions) *

MR. DEPUTY-SPEAKER: Will you please resume your seat?

MR. DEPUTY-SPEAKER: Shri Owaisi, will you please resume your seat?

* Not recorded

Now, the Congress Party has levelled comption charges against the Government. "Congress" and "comption" are two sides of the same coin. They have successfully institutionalized comption. It has been their implice contribution. Now, they say that for lideogree Fernandies, but you carried call this control. You can say anything about 5th George Fernandies, but you carried call this control. It has as a socialist leader. Everybody in this country knows about 5th George Fernandies. How many scandids that batta praises when the Government Deep Congress Party was its power?

These been a stakent of Andrea Predach University, So, I have seen Before sounds upper screed, periodent control and also a counter leading to the alternate of houses from a telecommunities control are settle and not attributed to the Congress Party. But the Superier Court had delivered a judgement against one of our condequest. Even in the case of telepricane screed, the Superier Court had get in a progress of periodent against the colleguest. Even in the case of telepricane screed, the Superier Court had get in a progress of the purplement against the culpier. Everybody snows about the screedals that took place in this court. That is why they have not gift to this about complication. Compliant is adopt to gift and for Screeges Party.

Now, it was not the Indira Government or the Rajiv Government that had brought "Prime Minister" under the Lokpal

rwwf, tray are sawing about distinuestment.

SHEI PRIVA RANJANN (DASHARIS: I.M. Deuputy-Spealer Sir. Shri Yersannaidu has leveled serious charges against the Congress Party on the issues of compation. I do not like to argue with him, but I would like to remind him only that with the support of the Congress Party, while he became the Minister of Rural Development in the Development with the support of the Congress? This is the point.

That is the point of the Congress Party while he became the Minister of Rural Development in the Development. The did not issue a statement saying, "I will not remain a Minister with the support of Congress". That is the point.

MR. DEPUTY-SPEAKER: You can refer to this when you are given a chance to speak.

SPRIK Y ERRANNADUL The Congress has charged this Government on disinvestment. We claim that we are masters of disinvestment, privatisation and liberalisation in this country. With it not the Congress Government? They started liberalisation and now they are taking against liberalisation.

Each Purplish Comment on the systems and 15 philateation of distinvestment.

Even the Purplish Commenter is not selling in teres of distinuity gone of the best fractor communities, which is in the Comment sector. Now, they are privationing 1. They are going in for distinuestment, in the State of West Bergal, they have not dismerted that poly twentimes that they have not dismersized but they have gone in the joint venture. What does a joint venture mean? Here again the private enterprise will come in. Distinuestment or joint venture with a private interprise, both are same.

This Bioesission process or the globalisation process was started by Shri P-V. Narsainha Rao and Dr. Marenchan Singh. Now they are putting the brains bit. They have no national policy, bit has Putting BioEnglish, they included When the Congress came to power, they have not given the power to the fathers. Now, in Andrea Passhach they when the Congress comes to power, they were of given the power to the fathers. Now, in Andrea Passhach they was spirig that if Congress comes to power, they would give the power to the fathers. What happened in Orissa? In Orissa, when Jid Passha Coverment sea there, they started power reforms.

The Congress Party started power reforms in this country and now they are criticising the power reforms. Is this triel fibenisation or globalization is a find a feature of the Congress Party and it the Congress Party and Systems Sonica Candhi, on the floor of the House on this dediction on No Confidence Molton, what at the reational policy of the Congress Party on power. She has to spell it out. Then only the poople would appreciate, in one St. Hou Confidence in taking one thing and in the other disease there are nature Confidence is taking one thing and in the other disease the another thing.

Once, Shri Ajit Jogi came to Visakhapatham. Sir, he is selling the surplus power at Rs. 3. He asked why the Chief Minister of Andrian Phadesh is not giving the power to the farmers. He is selling excess power at Rs. 3 and asking the Crief Minister of Legislate power power to Rs. 3 and asking the Crief Minister to give the power to the farmers. He was taking to the Congression there. This is the philosophy of a national party like Congress. They should confine to the national philosophy. Then only the people would appreciate. In other party of the Congress. They should confine to the national philosophy. Then only the people would appreciate. In other party of the Congress.

DR. MANDA JAGANNATH (NAGAR KURNOOL): Sir. they are disturbing him.

SHRI K. YERRANNAIDU : Sir, this is the history of this country.

Mr. Deputy-Speaker Sir, in the Tenth Lok Sabha, the strength of the Congress was 224; in Eleventh Lok Sabha, their strength was 130; in Twelfth Lok Sabha, their strength was 141; and in Thirteenth Lok Sabha, their strength is 110.

The Congress is a national Party with the experience of 150 years. ...(Interruptions)

MR. DEPUTY-SPEKAER: Shrimati Margaret Ava, when you get your chance, you can speak, not now.
...(Interruptions)

MR. DEPUTY-SPEAKER: Please do not interrupt. We do not have enough time.

MR. DEPUTY-SPEAKER: No running commentary please.

SHRIK YERRANAVAUU: This Government is doing well. Everybody is appreciating it, people are appreciating it. They moved a No-Confidence Motion, here pushed down Shri AV. Vajasyee's Government with one vote. They past the price 5 of deaths. They pushed down Shri H.D. Deve Govidas and Shri H.K. Gujarafs Governments. They paid the price 5 of 20 leasts. They want to be as overlarge by moving a No-Confidence Molen, their seats with the further reduced in the 14th General Exections. The Congress will be reduced to more two digits. Sir, this is my statement. __deburgGoving.

...(Interruptions) MR. DEPUTY-SPEAKER: Shrimati Margaret Ava, please keep quiet.

SHRI K YERRANADUL VM. Deputy-Speaker filt filte people of this country are very clever. They know how to vote and whorh part which party should come to power. Everybody howe it. If the Congress Party behave the filter is provided to the provided of the p

MR. DEPUTY-SPEAKER: Shrimati Margaret Alva, when you speak you can refute, not now

SHRIK YERRANADU. IM: Disputy-Speaker, if you are very principal and the farming community, if you feel that the whole nation is one, you have to instruct the Kamataka Government to stop all liegal constructions, to release water to Andrea Pradesh. ...(Interruptions) Mr. Deputy-Speaker Str, you know this Government.

SHRMATI MARGARET ALVA (CANARA): Why is he charging Karn

MR. DEPUTY-SPEAKER: You will get your chance. When you get your chance, you can refute it.

mer. UEI-UTY-SPEAKER. You will get your chance. When you get your chance, you can refute it.

SHRI K. YERRANBADU. Mr. Deputy-Speaker Sir, regarding farment, I will explain to his House that the Cong
Play is shedding cooxide leasn one. What have they done for them in the last 50 years? What about the large
filled for banks as for as priority sector lending is concerned? We have review met the targets seed in our count
incer helphorefore when the Congress was ruing. There is a national agricultural policy. Is this not the dudy of
Covernment which ruided this country for 4 1/s decades to take case of that? There is a no national agricultural policy
There is a comprehensive agricultural poly envisuaged by the NAC Government. Even now, we have given 2.1

cores of Klaian Charlot Carlot to the farming community. They have exeminated cross of ruppes in the Budget in name of the farmer alone.

SHRI N. JANARDHANA REDDY: He should be corrected.

MR. DEPUTY-SPEAKER: When you speak, you can correct it. You will get your chance and then you can correct

SHRIK YERRANNADU: There are many achievements. The National Crop Insurance Policy is there. For the first time in the history since independence, the poor farmers have been given forms at the reduced interest rate of 9 per cent. This is a historical event in this Independent country. So, we have done so much for the farming community, I agree that it should be reduced further to 5 per cent or 4 per cent.

The farmers should get loan at four or five per cent. That is my Party's demand. They reduced the interest from 14 per cent to nine per cent. It is an appreciable thing. The NDA Government did a lot for the farming community. Now they are orticizing the NDA Government on the issue of farmers.

Sir, the Congress Party, the national Party, has ruled the country for four-and-a-half decades. Now, as a responsible Opposition, it has to sort out. Tromorow, if it wants to come to power in all parts of the country, it has to act very perfectly and very constructively without any tisse. Chryl then the people will appreciate.

The Congress Party has no national policy. For getting power, they are talking in one voice in one State and in another voice in another State.

another vision in another State.

Size, the NAD Government is supported by TDP from outside. TDP is a regional Perky. We are extending our support from outside to the NAD Government based on the National Development algorida, the is, the Common Mirrors of Perky and the NAD Government and the State of the NAD Government and production and the state of the Perky and the State of th

the Common institution registeries. Now, the NUAN CONTINUES as done you.

Now, I would like to left the Congress Party Prosply you, St., that they do not have any issue. Shri Acharya Kripfanhad moved the first No-confidence Motion. I read his speech and the debate. From the charges he farmed, there was an issue. But now, what are the issues? They moved this No-confidence Motion on non-issues.

The NDA Government, for the first time in this country, constructed 15,000 kilometres of four-lane Golden Quadristerer roads. That is why they are moving this No-confidence Motion against this Government This Covernment has

decided to inter-first, all the rivers to eradicate governly and to send water to the disciplishance areas. That is skry they are moving this No-confidence Motion against this Government? This Government are 270,00,000 fiscal Credit Credit in the Second Second

14.00 hrs.

14.00 km.

They have to elicit information from the Government. If they have not allowed him for 18 morths, then how can they have belief in the parliamentary demociacy, in the parliamentary demociacy, we allow the Meritate. We can preport how can you get the shuff? How can we know the meritang the short of the shuff of the can we know the shuff? How can we know the mission of the shuff? How can we know the shuff? How can we know the mission of the shuff? How can we know the mission of the shuff? How can we know the shuff? How can we know the mission of the shuff? How can we know the mission of the shuff? How can we know the mission of the shuff of the shuff? How can we know the mission of the shuff of the shuf

"Future generations will remember us not by the number of religious places we have built, but by the economic progress that we have generated."

That is the speech of our hon. President of India on the eve of Independence Day. This is the time for all of us to work towards faster economic growth and political stability of the country, which is the need of the hour.

The TDP unequivocally opposes the no-trust move. I am sure the motion will meet a humilating defeat which the Congress Party richly deserves.

MR. DEPUTY-SPEAKER: Shr P.A. Sangma

MR. DEPUTY-SPEAKER: Let us hear Shri Sangma

MR. DEPUTY-SPEAKER: Shri Suresh Jadhav, he is a former Speaker.

This is the 26th No-Confidence Motion in the history of Indian Parliament. With my due respect to Shri Yerrannaidu I would say that it is the right of the Opposition Party to table a No-Confidence Motion.

It is a question of judgement for the Opposition about the timing, purpose and issue of the No-Confidence Motion

Yesterday, some people had come to see me. They were telling us: "welver it dut vers it as ease syst it as a syst if a ser syst it are syst if a ser syst it are syst if a ser syst it are syst if a ser syst in the "heritals selected by the "heritals selected by the "heritals selected by the "heritals selected by the Congress has a little selected by the "heritals selected by the "

Whenever we listen to Spir Jaigel Redody, and of a have the opportunity of enriching our English viscoladary and some pocely like the, of course, jet nervous. There was a point of other related by an hori. Member that he was not our some pocely like the or the property of the course of the property of the property of the course of the property of the course of the property of t

a socret — Tasks the size of the alticle — writtes and quote.

"Post Windid Wist, "Geldence management and budgeting have been thoroughly overhauled and modernised in the LNE and the U.S. but in India this crucial sphere remains an area no political granitatingling. For exemptin, our to calculate docume regarding supports adequation of thesis althroat invanishy granitatingling. For exemptin, our to calculate docume regarding supports adequation of thesis althroat invanishy which calls for scraling but the clandedstee pay-offs that this place outside the book. The result is that often the purchase of urgerity required materials althroatively obliquely because those enthusides with the task are too vary to take a decision for feer of being subsequently pliceted for comption. Once again, in the name of instants occurry, in taccernates exourly is proceedable.

I think that is good enough

I would like to make one point. Many other Members of the Opposition have pointed out regarding the boycot of the Deferois Minister. As a huntile parliamentaries — I have been in this Parliament for more than 25 years now — I feel constitutional authority of the non-Prime Minister. Therefore, a happoly, has to be bysophiot, I feel is talk-ability has been the hon. Prime Minister and not the Deferois Minister I america, in therefore, happy that yesterday the Congress Party was good composity to have his specific points.

In the first paragraph of the NDA manifesto of 1999 it says

This is stated in the first paragraph. I do not know what action has been taken. In my knowledge no action has been taken.

Para 2 of the manifesto says :

"Bring GDP growth to seven to eight per cent level and control the fiscal and revenue deficits."

l think we all know what the GDP growth is. The GDP growth rates have been 6.25 per cent in 1999-2000, 4.3 per cent in 2000-2001 and six per cert in 2001-2002 and it is estimated to be 4.2 per cent in 2002-2003. That is the performance of the NDA Government.

In the same paragraph they said :

"Achieve foreign direct investment of at least ten billion US dollars per year."

That is stated in paragraph 2 of the manifesto. Hon, Minister Shri Aun Shourie is very much here and he will tell us But my information, according to your Economic Survey is, the actual inflow of foreign direct investment has been 2.2 billion US dotters in 1999-2000; 2.3 billion US dotters in 2000-2001 and 3.9 billion US dotters in 2001-2002. This is as against 10 billion US dotters per vair as stated in the manifesto.

Paragraph 6 of the manifesto sa

"Increase national savings to 30 per cent of the GDP"

This is what your manifesto says. But the total domestic savings as per the Economic Survey is only of the order of 23 per cent.

Paragraph 7 of the manifesto says :

"We will constitute a development bank to promote the requirements of the self-employment and

I have not heard of such a development bank which wants to promote self-employment to our young people. Paragraph 11 of the manifesto says:

"Make labour in the organised and the unorganised sectors equal partners in production."

I know that the Second National Labour Commission has been appointed and its report has been submitted on 1th June, 2002. I take a lot of interest in this matter because I happened to be Labour Minister for nine years. I am not sure whether this report of the National Commission is being implemented or not.

On unemployment, they have said in para 12 of their manifesto 'thrust on beraggar hatad'. Now, according to your own report, unemployment flored is seven to eight per cent on current daily because as far as unregnaised, uneducated labour as concerned. When you come to educated youth, unemployment ranges from 17 to 20 per cent. I would like

In para 13 of the manifesto, it is said we will embark on a strategic pro-poor policy for the upliftment of people living below poverty line. Now, all the various activities under poverty alleviation programme, which have been in existence for long, started by the Congress Party are being continued. Maybe, people asy that the number of people living below the poverty line has come down to 25 per cent, but 1 do not know the actual position.

In para 14, the manifests says 'we shall ensure food security for all to create a hunges-free hidia and improve public distribution system'. We know what is happening in Orissa. We have standation death reports and as against the requirement of 17 million tomes as buffer stock, we do have a stock of 48 million tomes of foodgrains and yet our public distribution system has theroughly failed.

On drinking water, para 15 of your manifesto says provision of drinking water to all villages within five years'. Now my information says that there are sall 127,000 habitations in the country which are only partly covered or fully uncovered as far as supply of safe drinking water is concerned. Where is the slogan of safe drinking water in the years?

Securion for all is what para 16 of your manifesto says. It says 'oducation for all and investment on education at six per cent of the GDP.' In fact, investment of six per cent of GDP for education was decided by DPI Nessishina Rao Covernment and notly the present Government, for sharts is the position of its implementation today? If you southress the Budget, you will find that the country as of budge is spending only 3.7 per cent of the GDP for education though we made a paricy that says per cent of GDP Put the spent for education.

This morning, there was a heated debate on empowement of women, political empowement of women. I am not going into that. My name was also dragged by Streimati Sushma Swaraj, but I do not want to make any comment on that.

NDA manifesto in para 18 says that you shall establish a development bank for women entrepreneurs. I do not know where is that development bank for women entrepreneurs. I am yet to see it and I am yet to hear about it. Then, para 30 of your meetlesto loays 'establishment of national chains for children to relieve them for hunger and litteracy and give them health care.' I don throw where it is the national chains for

In para 21, you have mentioned to stabilise population by 2010 by improving access to primary education, health services and universalisation of primary education. I think, we all know that it is a big goal.

services and outerstandant on primary electrical relative states and a set of great and a set of great and set of the set

resonance of pibs for Scheduled Tribes in the jobs of Delhi Government has been kept in abeyance.

Thousands and fhousands of jobs, which were meant for the Scheduled Tibes in the Delhi Administration, are not being yone to the Scheduled Tibes. They are just being just in abeyance. We have made a lot of movem. The Commission for Scheduled Tibes have been a despired. We have made a lot of movem. The Commission for Scheduled Tibes and Scheduled Tibes have bleen a despired. We have repeat first a number of the scheduled Tibes have bleen a despired. In the commission is the commission of the scheduled Tibes have been a scheduled Tibes have bleen a despired in the commission of the commission

Lam sorry, and I find that the Home Minister is not here. I have decided that if this matter is not decided in the next one week I will go on an indefinite hunger strike in front of the Home Minister's residence.

one week vising on an indistries hunger state in thos of the home threships resources. Need come to the prior on seculation III, also not want to talk numb on secularism. Last time, in the debate, I talked about Publissor Hethingsor's book on Class of Civilisation, I do not want to talk about it, and report it. But, what I want be point out is the manner he within the minimisters, a particularly the Mulaira and Civilisation - are being subjected to so much of atmosters. If their you tingst that millions and millions of our people have gone to those countries where they being to that particular religion. You still of Vites, you tild of America; you take of the Muddle East, millions and millions are the millions and millions are millions and millions and millions and millions are millions and millions and millions and millions and millions are millions and millions and millions and millions are millions and millions and millions and millions are millions.

As far as this debate is concerned, I do not want to prolong more, but in the beginning I started by saying that had Mr. John Kenneth Galbraith witnessed our Session, then he would have described it as a dis-functioning anarchy ...(Interruptions).

...(was/rupeons)

SHRI TARIT BARAN TOPDAR (BARRACKPORE): The Government is suffering from anarchy

SHET LPRING A SAVGAM. Sir, body in the Times of India there is a very interesting nationalization. SHET LPRING A SAVGAM. Sir, body in the Times of India there is a very interesting carbon by Lixeran, and it shows box MPs entering the Parliament, and they are shown as saying: "Pandemonium at eleven, staffing the proceedings at releven they, valid out at level violous. After their very consistent and even of event daily carbon or election station;" This is the impression of proceder and contribute. In their contribution, and their contribution of their contribution o

I do not think that you need to worry about this No-Confidence Motion. The Defence Minister has come here, and he knows much more about defence. Of course, my leader was also a Defence Minister, once upon a time.

In military parlance, I am told there is something called UXO. It means Un-exploded Ordnance. I think this No-Confidence Motion is nothing but UXO. It will not explode.

4.25 hrs. (MR. SPEAKER in the Chair)

SHRI TARIT BARAN TOPDAR: Sir, the Government is suffering inertia. Shri Sangma spoke of the first law of Newton, whereas they speak of the third law.

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRIT R. BAALU): Mr. Speaker, Sir, first of all, I would like to promise Shri Sangma, a good old friend, that I would be very soft in advancing my points. I would not speak

SHRI SHARAD PAWAR (BARAMATI): You have to maintain the environment.

SHIRD J. R. MALU. The Leader of the Opposition, Mis. Sonia Gandhi, moved the No-Confidence Motion against the Vigipayee Government, against mis, against Mr. Gaorge Formandes, against Mr. Naik and other colleagues. I oppose the No-Confidence Motion not because I am a Minister but because the No-Confidence Motion moved by the hon. Leader of the Opposition lacks vision, direction and destination.

Dr. Kalaigner Karunanidhi, who was the architect of modern democracy, was instrumental in the formation of the Januala Plarly to oppose the Congress. Though we were not a part and parcel of the Januala Plarly, we were with the Januala Plarly to oppose the Congress. Why lam saying all these things is that the friendship with Thru Vappayee, the filendship with Thru Advant, the friendship with my dear friend – sometimes, he is my dear friend and, providers be will be a felect of composibility of Congression.

अध्यक्ष महोदय : गैंने बरावर राणका नहीं।

SHR1 R. BMALL! Iam saying this in a lighter vein. In a way, the flower of friendship blossomed while we were fiscing the blood-soaked pramy of the Emergency. This femodahly of 17 hiru Valpayee with Dr. Kalaingar has consistented in Salve-Judike. The friendship was not created to share the power. This firendship is an ever-leasting friendship and it will not be a treacherous one. It was not borne out of sharing the power in the 1900s or 1998, to be procise.

I would prefer to mention about the great leader Thiru Vajapayes, a towering personality with political sagastry, total commitment to regional significance and the commitment to democratic values. It is because of his commitment to or furneding interviews and in spite of problems being created by irregulated young elements in James and clastifies the elections were conducted and the results were declared. Who won the election? We want of the religion, not the caste, not the creed, and not the communit forces that won the election. It was the inclain democracy that has won the election.

the election.

I would point out some of the things which the Covernment intented in its incoption phase. There were a but of the chinage which the Covernment intented in its incoption phase. There were a but of the chinage of payments position. As you know, the balance of payments position depends upon foreign exchange and the foreign exchange depends upon the imports and exposition. They farm hask in here. What was the inport of oil bill the years agif 2 has 46.4 billion dollars. Now, in 2003, it is 17.60 billion dollars. It is of the order of Rs.84000 crore. The imports have risen to 45 per conf. Because of the punided export and produce of the produced or the punishment of the Ministry of Commence and Moduline because of by my leader Thru Muniscoli.

Maran" prudent import and export policies, exports went up to 58 billion dollars in real terms. The exports in the first year of this Government were 33.21 billion. Now, they have touched 52.37 billion. That means a 58 per cent increase in

When the Opposition left the Government, the reserves' position was of the order of 24 billion dollars. Now it is 86 billion dollars. That means, a 62 billion increase has been added within a matter of five years. Mr. Speaker Sir, Indian interests were effectively and bothly articulated at various forums of World Trade Organisation at Seattle, Doha, etc., by the hon. Minister Thirs Munisch Marzan.

The second chronic issue was inflation. You know that in all the developed countries inflation is of the order of one to two per cent. What is the inflation rate under our regime? It is only three to four per cent on average.

The third chronic problem was the shortage of foodgrains. However, no Indian citizen has felt even the pinch of the drought conditions. We have been able to manage all this. Not only that, we are the sixth largest exporter of foodgrains in the world.

economical). Let us take the ports. Previously ships used to wait for bertls. Nowadays, the bertls are waiting for the annual of ships.

In the selecommunications field, a great revolution has taken place under this Government. I am proud to say that, in the roads sector, the Golden Quadrilateral is a commitment towards national integration, towards giving employment opportunists for the people on need them.

employment opportunities for the people who need them. The North-South Comidor from Karnyakuman in Srinagar, the East-West comidor from Silchar to Por Bandar and the Golden Quadrialsteral go to show the performance and a There has been a saving of Rs. 8,000 crore; and 2.5 lakh people are getting employment opportunities daily. Will anybody deny that? It is 54,000 crore project, a bold step taken by Thiru Vajpayee.

Sir, there has been a swapping of high cost interest. This Government's approach is nothing but pragmatisr

Sir, there are a lot of Opposition-ruled State Governments, Not only those Opposition-ruled State Governments, but almost all the State Governments are very much under trouble because of borrowings due to various reasons. I do not want to merking all those things, But I would did contain example.

The field blowwings of all the State Coverments at large is Rs. 6.72,000 croe out of which Rs. 1,10,000 is borrowed at high costs of interest ranging between 15 per cent and 20 per cent. To see that problem is addressed to be received a high costs of interest ranging between 15 per cent and 20 per cent. To see that problem is addressed to the received and the r

SHRI K.A. SANGTAM (NAGALAND): Mr. Speaker. Sir. with your permission, may I ask one thing?

MR. SPEAKER: No permission, please. So, please sit down.

...(Interruptions

MR. SPEAKER: Shri K.A. Sangtam, no interruption please. Please sit down.
....(Interruptions)

SHRI T.R. BAALU: Sir, as far as the State Governments are concerned, under the Ways and Means scheme, the limit has been increased. The period of accommodation of the Ways and Means loan has been increased.

Then, the recommendations of the Eleventh Finance Commission have also been totally accepted. Out of the taxes, 29.5 per cent of the revenue would go to the States. That was the decision made by the Vajpayee Government.

MR. SPEAKER: Shri K.A. Sangtam, I have not given you the permission to speak. Please take your seat.

SHR1 T.R. BAALU. Str. I would now give certain information for the house about the hotal from amount payable by winches State Governments. By Andrian Pastisch, the amount payable is Re-50,000 orone by Biber, at 84.44.446 orone, by Guiger, it is Rs. 4.546 orone, by Kamstella, it is Rs. 25,907 orone by Biber, at 500,000 orone, by Madhya Pradesh, it is Rs. 34,000 orone, by Marsalantine, it is Rs. 25,000 orone by Marsalantine, as 500,000 orone, by Madhya Pradesh, it is Rs. 34,000 orone, by Marsalantine, it is Rs. 25,000 orone by Great is it is Rs. 43,950 orone, and by Tamil Naska, the amount payable is Rs. 40,940 orone. All together, the borrowing of Rs. 6,12,000 orone are to be settled quickly... (Intemptions)

MR. SPEAKER: Shri Anil Basu, please do not disturb the House. Let him continue. Please sit down, now

SHRIT.R. BAALU. Sir, as regards the Government's achievements concerning my Department, they are as follows In regard to forest clearance, 3,157 projects have been cleared. It involves 2.3 takh hectares of forests land.

Prior to 1999, the average project clearance was 252 projects per year whereas now, after 1999, 892 projects are being cleared per year.

Sir, 160 forest villages have been converted, not in a BJP-ruled State, not in the NDA-ruled State, but in Madhya Pradesh, as revenue villages.

The forest coverage has increased to 38,245 square metres. The Bio Diversity Bill has already been passed. The National Bio Diversity Authority has been established.

Sir, we have also constituted the National Forest Commission. Then, the National Institute of Coastal and Manine Bio Diversity is being set up at Karryakumani. Sir, as regards Joint Forest Management Committees, 72,743 such Committees have been formed in 27 States involving 16.25 million hoctures of treets. These committees are managed by 2.5 crore people, of which about 50 labbs are somen. About 60 labb Scheduled Castes and about 67 labb Scheduled Tribes population is involved in these committees. "Enfortagetion")

MR. SPEAKER: Please do not disturb him. Please sit down. You can make your point when your turn comes.

SHB 1.F. BM4L1 in the case of Forest Development Approach, a state of 142 FD4 projects the boar sanctioned state place (NR 217 brown and owner) programs of the project of 12.42 FD4 projects state boar sanctioned state place (NR 217 brown and owner) projects (NR 218 brown and State (NR 218 br

MR. SPEAKER: Shri Baalu is giving the information which is available with him. He is giving them for the information of the House. If you have any objection, whenever any Member from this side speaks, he can refute the information that he has given. But this is not the way in which you can go on disturbing him.

...(premposs)

MR. SPEMER: We have very little sime today: I would request all the hon. Members to cooperate with the Chair and see that the business is frished in time. As I have been telling, at 5 o'clock, the hon. Pinne Minister is going to speak in the House. Thereafter, Mm. Sonia Gandhi will give a regly. If you distuit the Members while speaking, I am sure, they would take a longer time, and you will be deprived of your opportunity to speak. There are may Members from smaller groups to speak, they have every right to speak and your disturbance will cost them. Therefore, pressed for rid of it.

MR. SPEAKER: Unnecessarily you are wasting the time of the House. Do you not want the Members from smaller groups to speak in the House at all? They have the right to speak and you shall not disturb.

Let the hon. Minister conclude his speech. Thereafter, Shri Dasmunsi is going to speak. Whatever you want to say, you can pass it on to him and he will point it out.

If the hon, Minister is giving any wrong information, you can pass it on to Shri Dasmunsi and he will refer to it. I am sorry; I will not take anything on record. Please sit down.

SHRIT.R. BAALU: In the case of National River Conservation Programme, we have cleared projects worth about Rs.2590 crore. In the outlay for this year, there is a quantum jump from Rs.725 crore to Rs.1825 crore.

सी राजेश रेजन वर्ष चम्मू बारब (पूर्णिया) : अस्ता महोदा, कत इस सीची में "इस मनते को सेकर कि बाद मोदाल का गणना को उत्तवा जाता है। का सदन में किसी बाद को बोलने से काल पत्रवी दो जाएंदी?

AND ME WHEN I AND WAS THE RESIDENCE AND WE ARE AND A STATE OF A ST

Expunged as ordered by the Chair

अभवश महोदय: अभी भी टी. आर. बालू का भागा हो रहा है। उसके बाद आप इस मैंटर को रेज कर सकते हैं। इसे भी सूरेण जावर थी रेज करेंगे।

नी प्रपक्ति की (क्षेत्रिसस, महारह) : में अपने मात्रा में यह बात करूंगा। मालीमा जी की हैं, उनको श्री में बनाने दी गई। केंद्र (<u>(masset)</u> का यह सिवार है? केंद्र (masset)

MR. SPEAKER: Shri Baalu, you have been given 20 minutes' time.

SHRIT.R. BAALU: I will conclude my speech within five minutes. I do not need much time. I know how to conduct myself. If there is disturbance, you will have to give me extra time.

MR. SPEAKER: Please go ahead. Only whatever Shri Baalu is saying, will go on record.

SHRI T.R. BAALU. Cutting across party lines, be it B.P., AADMY, Congress or for that matter anybody, there are certain common issues which are language which is more than 2003 years oil. It has get in own derivation and profession and tradition but the particular language with in more than 2003 years oil. It has get in own derivation darks yealistication and tradition but the particular language hither to have not been declared as a classical language, it is not a matter of my Party allow. Cutting across Party lines. (5 not thirt surpiculy will deject to 1.

This particular matter was referred to the bon. Prime Minister by our hon, leader Dr. Kallainger Kanunarichi and other Members of Parliament biologing to DMK. It has been referred to many a time. Our demand is that Tamil language may be declared as a classical language. Net only that, it has to be one among the official languages in the kidam Constitution. These to be demands we implying for upole a languing the harder languing to be addresed to

MR. SPEAKER: Please keep silence.

"The Attorney-General, Mr.Soli Sorabjee, today assailed the recent Supreme Court judgement that Government employees have no moral or equitable right to go on strike and said it could have been appreciated only during the emergency period of 1975-77 and not in this age.

Presiding over a seminar organised by the United Lawyers' Association, Shri Sorabjee said such a ruling was uncalled for."

The Attorney-General could have gone to the Supreme Court suo motu and argued the cause of Goservants. He has not done so, I am saying this with great anguish and feel sorry about it.

Now I come to the issue of POTA. Thinu Valko and Thinu Nedumaran, the official negotiator and who was instrumental in the release of Thinu Raj Kumar are inside the prison for more than one year now...(Interruptions)

SHRI DALIT EZHLMALAI (TIRUCHIRAPPALLI); Sir, is he speaking on the No-Confidence Motion?...(Interruptions)

SHEIDALT EZHLIMALA (TRUCHREPPHLIC) Sr., is he speaking on the No-Confidence Motion?...(Interruptions)
MR. SPEAKER: He is speaking on No-Confidence Motion.
SHRI T.R. BAALL They are still languishing in Veltors jail...(Interruptions). Thiru Gopal of Nakeeran' is languishing in jail...(Interruptions) to see that these persons are released...(Interruptions) leven to hove whether there is no provision in PDTAs to see that these persons are released...(Interruptions) in the Table Comment. Including un have provised...(Interruptions)
MR. SPEAKER: Shri Basu Deb, please sit down....(Interruptions)

SHRI T.R. BAALU: I am not yielding. They should not disturb like this....(Interruptions)

MR. SPEAKER: If he yields, I can permit you to speak, otherwise not.

SHRI T.R. BAALU: Sir, I am not yielding...(Interruptions)
SHRI BASU DEB ACHARIA: Why could you not ask the Government

MR. SPEAKER: Shri Basu Deb, please sit down. You are a senior Member of the House. How can you interrupt

SHRI T.R. BAALU: I know how to conduct in the House...(Interruptions) You are shedding the cro-tears....(Interruptions)

MR. SPEAKER: Please sit down. I have permitted him to speak.

SHRIT.R. BAALU. Sir, what had happened during the emergency? Our hon. Minister, Thiru Murasoli Maran in the same House on 17th June, 1971 during the discussion on the Bill pertaining to Maintenance of Internal Security Act pleaded before the Government, especially with the then fixed, Thiru K.P. Part not to bring the MISA, I want to quote only he Internal of his aspect. White pleading with the then Congress Government, he said:

"I want a solemn assurance from the Minister that this will not be used against the political adv

Thiru K.C. Pant - who is now the Deputy-Chairman. Planning Commission --- while replying said

"I can assure Thiru Murasoli Maran and other hon. Members of this House that it would be our earnest endeavour to prevent mistakes so far as it lies within our power."

This particular assurance was flouted. I do not know why it was flouted. During the emergency, Thiru Maran was the first victim. Thiru Marand Maran, Thalapathy M.K. Salin, Thiru Kuppuanit, the trade union isader, myself, and hundreds of other workers were anneated uning the Emergency under MSA. Inference[print] Thiru Acharia, you were also arrested in West Bengall but not with me. Your CPUM) man, Triru Hart Bhatt was with me.

sweet also arriented in vision change due has been as to a Coop man, then because my friends would get offended. You know prefly well, brand Commission Report is there. At that time, the Government at the Certel had promised as permised by an abdean sone. It was not the intention of the horisolator set had endose who are now in power! see that the political leaders are arrested. This people who are at the hairs of affairs are in change of law and order are responsible. If the thinge political will do we have to GOV the hates 16 fold only and or manner. If the State Covernment is not having money, they by to find out ways and means. If the Covernment does not know hat promise, poll have he find of ways are from the contraction.

Sir. a Review Committee has been formed. It is only recommendatory in nature... (Interruptions)

MR. SPEAKER: Shri Baalu, your time is getting over now.

SHRIT.R. BA4LU: Sir, I would conclude within two to three minutes. There is a Review Committee. It is only recommendatory in nature. But if the recommendators of the Committee are not considered by the Tamil Nadu Government, then nobody can challenge it. It is not possible. What is the alternative?... (Interruptions)

Thiru Radhakrishnan, it is mentioned in the Act itself. Section 23 says...(Interruptions)

MR. SPEAKER: He has no point of order. Why are you yielding to him?

...(Interruptions)

SHRI VARRALA RACHAVRSSHAN (CHRAYRAL): St., he has yielded, I would like to say that now the hon. Minister is vehemently opposed to the policies of the Jayaleithau, but I would like to ask him if he could go to Chernal and deliver a speech like this in the Marina Beach. In that case he would immediately be booked under the provision of some ALL_interruptions) Can here do that? (Interruptions)

provisions of some Act...(phinniphorals) Can he do that?...(phinniphorals)
SHR1 T.R. BAML JS, I can table reconscion on his nemitled. An the emergency the late lamented indra Gandhi delivered appear in Mainria Baschi. What did she say then? She showered encomisms on Dr. Kalaigpara Romannich is a deportable friend, when he is a found. If he opposes, then he self oppose loth and rail. That sees the kind of encomism that uses thousened on Dr. Kalaigpara Kanumarich is and operation from the self oppose loth and rail. That sees the kind of encomism that uses thousened on Dr. Kalaigpara Kanumarich is lother than the self-deposite for the self-deposited for the sel

Sir. there is a saving by poet Thinwallayur. It reads like this:

"Nagudhar Poruttanru Nattal Migudhikan

When translated into English it means that friendship is not just for playing fun. Whenever there is a wrong doing by friends, it has to be condermed and cautioned. As a true friend of this NDA, I caution my friends that Valko is our good old friend.

Sir, more than 301 Members of Parliament under you represented, Sir, you are supreme as far as this august House is concerned ...(Interruptions)

MR. SPEAKER: I am not supreme. Shri Radhakrishnan is supreme.

SHRIT.R. BAVLU: Sir, you are supreme here. In politics those who all make noise can become supreme_Unterruptions; IT his suguest House is supreme. You are supreme here. This is the temple of democracy. I believe you as the Good of democracy.

Sir, a friend in need is a friend indeed. Thiru Valko Gopalswamy is our friend. Even now he is the friend of even-ploot, be it the Opposition or the Ruling Party. He has to be released from the Visitore jail. Thrus Nedumeran has to be released from the Visitore jail. Suisidevent Oppal allow has to be released from the Visitore jail. Thrus Nedumeran merz. (pikemptore) There also also due only one word...(Priemptore) That is always the vote of Opposition. But that is not related to friendship...(Pelmptore).

Sir, I would like to quote what section 23 says.

**A **Anofication constituting a Special Court for the same area or areas or for the same case or class or group of cases has also been issued by the State Government under that sub-section, the Special Court constituting but Foreiral Government, whether the notification constituting such Found is assued before or after the issue of the notification constituting the Special Court by the State Government, shall have, or after the issue of the notification constituting the Special Court by the State Government, shall have, constituting the Special Court by the State Government, shall have, and the state of the State State

In conclusion I would relevate with all the emphasis at my command that our DMK Party leader Dr. Kalaigner Karunarielh would never go against the interest of the minorities, SCs and STs. He would never compronise the principle of secularism. He would stand committed against the repeal of article 370; he would stand committed against the Uniform Civil Code. He has referred this stand to wait for the court virtical in regard to the temple.

Before I take my seat, I would refer to what Madam Sonia Gandhi said yesterday about the Government. She said your days are numbered. It was just like what Thru K. Vinayagam, Deputy Opposition Leader of Congress said once in Tamil Natu. He said: Your days are numbered. "A that time, our late lamented leader Dr. Anna rebutted by makes founds."

"Mr. Vinayagam, you said 'your days are numbered." No. Mr. Vinayagam, my steps are me why I never fall."

Here Thiru Atal Bihari Vajpayee's steps are measured. The Government's steps are measured. It will never fall in spite of this Opposition sponsored No-Confidence McGon.

भी चन्द्रकांत क्षेरे (क्षीनाबाद, म्बलाह) : अवस महोदय, में आपनो चन्चाद देश हैं कि आपने मुझे बोलने का मीना दिया क्षेत्री(<u>(तत्तावार)</u> क्षमाम म्बलिया : आप आसन की तत्त्व देखकर मान क्षीतिहा

न्द्री समझनते स्त्री । असम पहोत्तर, में विश्तांना पार्टी की तरक से विम्नुसरण के प्रधान मंत्री सम्मानचैव अदल दिवारी बाजोची भी बार होते. इसकार को सम्मान देने के लिए वह बाद हुए हो हो हमका सम्मान इसको आज से नहीं अधिक पुर.डी.ट्र. ससकार जी स्वाचन के कमस से है और मध्योद जनक पार्टी के स्थान 10 स्त्रा में कारण सामान हमें है हो। स्वाच में कारण सम्मान मामानुत है है।

प्रधान करण प्रधान प्रधान प्रधान करण हैं। में त्या अपने के लिए का भी का एक प्रधान को हैं। से स्थान हैं। अना अरिका स्थान करणों के लिए का भी का के स्थान करणा का है। अर्थ के स्थान करणा का माने की को अपने के स्थान के प्रधान के स्थान करणा है। अर्थ करणा करणा है। अर्थ करणा करणा है। अर्थ करण

कारक महोदर, रिफ्त की नेती ने कर जो अलेप अल्प, हमारे आदरनीय नेताओं ने एनके एतर की दिये। यह पहली देन-कांग्रेसी सरकार है जिससे अन्यतार चीव सात पूरे होने का की हैं और यह एनसे सहन की ही यह है।

महोदर, हमने मित्र, को नहां देश नहीं हुए, वर्ष अपनी पार्टी का प्रमुख पेता कणकर को इस देश का पैक्ष कपने का प्रसास कर को हैं, वजसी का क्षोतिक पाकस्थवत होने पार्टी हो पा अस्तार हुए सार्प में अधिकार प्रसार पत्ती करने का गई मात्र पात्र का होताना में पास्तर में अधिकार करने कार्य पत्ता पात्र होता में पास्त्र में अधिकार करने कार्य पत्ता पत्ता है अपने अधिकार करने कार्य पत्ता पत्ता है अपने अधिकार करने कार्य पत्ता पत्ता है अपने कार्य पत्ता पत्ता है कि पत्ता बीचार कारण कियों में हमा में भी महित्र होता पत्ता है हमा पत्ती की पत्ता होता है का पत्ती हमें पत्ता है की पत्ता है कारण होता है कि पत्ता होता करने किया है कि पत्ता होता होता है किया है किया है किया है कि पत्ता है किया है कि पत्ता है किया है किया है किया है किया है कि पत्ता है किया ह

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व्या पर्याप कुमार बंसान (पंजीपद) : आप लोग वर क्यों को हैं। अपर वे और उनका परिवार आपे आ रहा है, तो आपको किया बात का वर है ? केंद्रि (<u>रा</u>स

स्त्री भन्मकर्गत स्त्रीर : हम वर नहीं पो ही हिन्तुसार की जनता ने अटल जी में जो निकाल व्यक्त किया है, वह अरो मी जाते गोगा और[(<u>((((११))))</u>

वी विकास मुलेगबार ; जहां तक जनता का सदात है, वह जन ता को दिसाइड करने हो, आप क्यों जनता की ओर से दिसाइड कर रहे हैं ? å€ (स्राध्यन) of weeke off: and affirms some all stags set in self-ye if off is patter over a flarege archive it in observed that the off of, werd flarege than if is got in a side of our out of it shall region which patter patter on where it was only find in the off off, were flarege than if is got in a side of our out of it shall region with a side of its order of the out of its order order order order or its order or its order order

क्रमत गताय, येत में विकास के बारे में हुई प्रमति के बारे में में बताना चारता हूं।

भी सम विभास पासवान (सामीपर) : उन्होंने श्रोण पर को क्यों निकास दिस?ME (सकार)

बी चन्द्रकांत स्टेर ; यह पार्टी का प्रश्न था। ∂**€**(<u>(पास्तार)</u>)

वी गरेत पुचरित्या : नतायद् का एक वी प्रोजेक्ट नहीं तियाई**€**}(<u>पानवार्</u>

व्यक्ष महोदव ; महारुटू से लेग आपस में न झनवें तो तीक होगा।

की भाष्यकरें की र पहार में में सिंहा का मिर्फन और तिहुए से प्रोक्षक करने कार्त है इससे किए सेन्द्रीय सिंहा पते भी करने राज से नहीं से कार पीति हुं के पह पहुंच में पह कि पत माना हमते सामात हमते हैं। इससे पत्ती रेगा करने दिना अपने की में में करने बहुन पद की विद्यानत का स्वित्तिक को से कि में पत्ती की की में पत्ती के सामात करने की हमते की स्वत्ता की स्वतान करने की सिंह में पत्ती की सामात करने पहले करने की स्वतान करने का सिंह में स्वतान करने की सिंह में स्वतान की स्वतान की स्वतान की सिंह में स्वतान की सिंह में स्वतान की स्वतान की सिंह में स्वतान की सिंह में स्वतान की सिंह में सिंह मे

महोदर, रेजने के बोरे में दें जह कहुंग कि 56 कारों में महत्तवार में रेजने राहदें नहीं करीं की पार्टीज जो में हमाने महत्तवार के हैं, उनने भी महत्त्व है। साहद से पिता जा की विभो महत्त्व की प्राप्त कर की प्राप्त की की की प्राप्त की प्रा

अप शिंदे, में बोजना हंओंस्(तालान)

माबुशहुरून मिशनी (सावरकांडा) : यह रगीवर साहब को मेहरवानी से हुआ है छेटी (<u>स्टासान</u>)

वी राम विकास पासवान ; अध्यक्ष थी, इनको मानुस नहीं है, इनको बातता दीविए कि 1996 में तसने इसे मुख किया था.डो€(स

अभ्यक्ष म्बक्रीस्थ : आपका टाइप राम हो जायेच। वस्त्रीताच जी आपको मामा करना है, आपका यमा कम हो जायेच। पहले में आपको पांच निपट देने वाल का अब यात मिनट दूंच। **की सम्दर्कात कोरे** : ये टीका-टिप्पणी न करें। पहले कियाने कार्यकाल में हुआ और अब कियाने कार्यकाल में हुआ हो गया, में आपको यह बटाईमा अस्पक्त महोदय : वीर जी, नेवी तरक देखकर शेतिये। की भग्नवर्गक बीरे : आरंपनीत प्रान्तिमात भी पासपा में सो में कहूंग कि पहले गए अपना काम किया था, यह बार यह हूं जब दे का पीते थे। आप वहां कहीं गर्म. अपना करने को आप वहां बारों भी मीज़ात किए का पानीने बहुत बार प्रान्त प्राप्त हुए किए में अपनी प्रप्ताय के हुन से वह कहूंगाईकी (<u>स्वास्ता)</u> असे माहित के माहित में माहित में माहित के माहित के माहित के माहित माहित के माहित के मीहत के माहित के माहि अभ्यक्ष महोदय । निरुक्त करने राहम दिया, जनका राहन था। आपनी पार्टी के लिए 20 मिनट या राहम है, 20 मिनट पूरे हो यह है, आप पत्रयी समान कीजिए, भाग यूच कीजिए। जिनका जिलता राहम था, मैंने पारान की दिया है।

स्त्री भग्यक्रमंत स्त्रीर जन्म-तम्बरित में अब रेजने पाने वाती है। साती अन्य तोत इन्योगिकर रेक्नोजेशी का है, रेजीमोन का है, पाने मी कान हुआ है। रेजीमोन से मोर्न में में यह कहार, रेजिमोन से सो में तो मोर्ने का कहार, जीनन में यह कहार कि यह रेजिमोन से मी.सर्पर्टाज, और एम.सी.प्रदास, से ऐसा बद परे में, बहार बता में तो में की हान प्रदास, है माने के बाद से अपनी में कहा बता में हैं। (स्टिट्टाक्टा)

भी सञ्चास का (गोचालगंब) : उतने हम तोन समित नहीं थे?

भी भावकर्तक स्त्री ; आग भी थे। इसने माननीय अतार भी के पाम आकर सम्मीय अतहराती भी के पाम आकर हमारे तिराने भी भूरे थे, सातरे, तिसक्ते कारण टेक्टिमों में ऐता मिक्ट्रम तो पर्क और सम्मीट कर पानीर शहर निर्मा पूरे देश के जीन आपके मारण थे तुम है। यह किसी एप.बी.ए. जी सम्मान में क्यारे सात्रे के सार तिमानने ने भावता किसा तरेन स्त्रों करी की ने सात्र मार्थिक स्त्रों के सात्रे स्त्री सात्रा

कर अस्तरिक की रोते वर्ण जानों पर परंपायत प्रोपन के बोर्च के स्वा की वी में कांग्रेण और सूरी विकार स्वावन को प्रीप्त कर्म में प्राप्त कर किया है। जिस के में मार्ग कर किया के मार्ग कर किया कर किया के मार्ग कर कर किया किया कर किया कर किया कर किया किया कर किया कर किया किया

भी सरफात चलुनैंदी : वी.ए.मी. में इससे बारे में क्या कहा?

सी बन्धकर्तत भी : गी.गी. को जंगे, क्या का कर से हो। वं यह कहूंग कि हमां करेता से लोग साने कर को बोत से हैं. लेकिन यह कमों नहीं कर से हैं जो क्रमान्त्री का सबक क्षेत्रमा में सारे क्षापार्थी भी तथा किया, यह अपन कर किसी ने अपने पोत कर काने का लाग भी कर की से पांत कर काने के बता में बोत ने किसी न मी क्षेत्रा यह जीवन अलगर्दीय क्षाप्तारी भी स्थापन से दे मूँ काने पत्नी होते हैं। हम क्षमा में 2,553 कार्येय करते भी विभाग में मूर्त हमें हों।

पूछते 27 हमार को को जब्द होने बात है और 66 हमार तबी सबक बनो की उपनीद है। यह पीरोजन 2007 तक पूर्व होने हैं। कल किसी ने बोता कि इस बाते पर कोच बाने बात है 7 किंदु ((1930))

महारुटू के सबसे जाता है। महारुटू के हमारे गंधी भी केरे हैं। केंद्रि <u>(जासाल)</u> महारुटू में हम जोग करने बाले हैं। केंद्रि <u>(जासाल)</u> कमी तक गांक गांव मंत्र सभी के सभी की अनुष्ठी नहीं की नदी अधिन एन.डी.ए. सरकार ने एनज़स्तान प्रोतन सन्दु की है जिसके तहत सभी नहीं में बीच के सभी की व्यवस्था की जातेगी।

ता एक जिंकाई है कि व्यावकृत के से लेकर पूर्वाई भी लेकर सीमार सीमार को लेकर प्रोत्तवार और शोजकार से किर कायकृति का हरण नहीं मोज पत्तवार करते के बोर्च हम सामार में मोब है। एक पर अभी काम पातृ है। अभी पत्तिम करता के कुछ मोता का वां में कि कुछ गति हो जा है। मैं अपनी अभी के बाता में अभिन देवता पत्ता जा जा पत करती का साम पातृ है। अभी नहीं पत्ति करता की को भी में करते गति हो का है। मैं अपनी एप्टरें, मासार हम करते को पता हो है। में मोज पत्ति की सिमारों में हो है। कुछ गति की हमें हमें की मोज सी सोच पता का जीतिन एप्टरें, मासार हम करते को पता हो है। में मोज पता हो हम हमें कुछ गति की हो।

में बाद की करण पहारत है कि 44 हमा 444 किस्तीयों का में पहुँच पाता की हात कुछ पत्ती हो तहा है। में बाद की करण पहारत है कि 44 हमा 444 किस्तीयों को में पहुँच पतार्थ का लिया हो आ के हमात करण है कि हुए नहीं हो को है। इससे पतार्थकार में हुए महिंहा जैमिन अब एस्सी, र पतार्थ से कार्यकार में गई कार होंगे से इससे पात कोई हुए गति करते हैं। असी तक सेवात 544 हिंहा में नहीं में हुए में

मानवील ठाइपी की ने वो करना देख था कि 2000 तक पता को विकशित गई कर देंगे, उनके इस संकर्म को इस करने का काम आदानीय की आजत विकशे वानवेदी, अत्यापी जी और एपजीए, से अन मानवीपित, जिजनें भी बात करने थी हैं, से द्वार होगा में करना पहाता हूं कि इस जो यह समझ देख दे हैं, वा क्रिकारित का ही जा है। यह तरेंग को काम ने लोगों को नेनीकेंट होगा किए हमें कार्ट को पोतिरिक्त करी करने चाहिए। लोग दर्ज बीजना हो देश का विकास होगा, देश का बात होगा

अभी दुरुआँ, जनसर को तिरंत गाँति पाता बहुत कुछ कता पता। मैं कहन पताल हूं कि हमाते शिक्ष गाँति बहुत अपनी है। इस बारे में उत्तर पी तिया गाँत है इस्तित में हुए कहन पत्ती स्थाता जिल्लोच की अमेरिका जा तथा सहन पत्ती करना पत्तीता कर करींका हक्त के बारे में दकर जातकर पता पत्त उत्तर मन्त्रीय जाता जाता करने में कहन कि में का स्वारत मात्री केंग्री पत्ती हैं(हिक्स्ट्राई में केंग्री सुपता मोर्ड में हैं हिस्स्ट्राई में केंग्री सुपता मोर्ड में हैं हिस्स्ट्राई में केंग्री मात्री मात्री में हिस्स्ट्राई में केंग्री में हिस्स्ट्राई में केंग्री मात्री मात

अध्यक्ष महोदय ; अपने मुद्दे कितने भी हाँ, अपनी पार्टी से 20 मिनट पूरे हो गये हैं। इससे ज्यादा सनव में अपनो नहीं दे सकता।

वी भग्दकांत चीरे : अगल गहोदर, गुप्ते अपी और समय चाहिए। क्रे€्(<u>स्वस्त्रहर्</u>)

अध्यक्ष महोदय ; में आपको 20 मिनट और नहीं दे सकता। आपको समय चाहिए तो आप दो-वीन मिनट में अपनी बात समाना कीहिए।

अस्पता महोदय : हर पार्टी का समा पहले से तम हैं। इसरिए टाइम के मुताबिक ही सबको बोलने का मीका मिलेगा।

वी चन्द्रकरंत चीरे : अध्यक्ष महोदय, इम आपने जार लाउन नहीं लगा से हैं। केंद्रि<u>(स्टरप्रत</u>्

अस्मास महोदयः ं पेंग सुरुकत में ही आपको कहा था कि आपकी पार्टी के 20 पिगट हैं जबकि पीने आपको आधा घंटा दे दिया है। इससे प्याचा सकत में आपको और नहीं दे सकता हूं। अपन आप कहेंगे कि मुझे 20 पिगट और चाहिए तो ऐसा नहीं महेता। धे-तीन पिगट में आप अपनी बता एवं कीजिए।

वर्धी चन्द्रकांत स्त्रीरे : अध्यक्ष महोदय, मेरे सारे मुद्दे यह जायेरे। क्रेड्स् (सारामा) अभ्यक्ष म्बक्रीयमः : याचे साने वीजिए। अन्य पांच मिनट में अपनी बात पूरी वॉजिए। तेने भी आप जो काम निमा यो हैं, ये साम दूसरे शारामों ने भी बातने हैं। ये सबस मानुस हैं।

भी चन्द्रकांत स्रोरे । अलला गहोदर, यह गतत बात है। å€ (सहसार)

अध्यक्ष महोदय ; अर जस्त बोलिये लेकिन बोलते समय लिवेट नत कीनिए।

भी सम्बद्धकांत स्वीरे : अस्तरा स्थापट पर साम प्राप्त पात हो पर समय विकारण से सारे सदस्य अस्तराचीत प्राप्त संत्री से विके से।

पस समय कटींसाइनर पर लगने वाले 200 करोड़ रुपये के टेमा को माफ कर लोगों को चहुत थी गई। 2 करोड़ 20 लाख किसान झींबेट कार्ड बगाए गए।

हम पूर्वम् प्राचार की पिर्टेश की के किया जा कर है। वहां की की हुए हैं कर पूर्ण में का प्रेच के 30 वहां किया की प्राच्या है। इस पूर्वम् प्राचार की पिर्टेश की किया जा कर है। वहां की के हुए हों पूर्ण में ते को पत्र पूर्व प्रदेश, की प्रेच्य में का प्रदेश की प्रदेश के अपने का प्रदेश की प्रदेश के अपने का प्रदेश की प्रदेश के वहां की का प्रदेश को की प्रदेश के प्रदेश के अपने का प्रदेश की प्रदेश के वहां की प्रदेश के प्रदे

... अवस्थानकारों के को में कारण पहला (किंद्राह्माइट्र) 1864 में मीनों इंपिय गंधी जो तथा के बार जो गैगरम, पूर जम्में तीन स्थार तिस को मी एक्स होता है। भी एक्स होता, पत्ता करी कहा है, यह नहीं। उसका देशका पूर्व विमायन में हुआ लेकिन पहला है एक मी तीन को तथा नहीं हो भी करने के स्थाप हों मानद में अवस्थित नहीं मीकिंद्र(हुइइइट) में बूट जिल्ला की कारण पहला हूं। वारोज के अंगो में तिस्त्रों कारण तिस्त्रों करने करने हम

निन तोगों ने आपनी कौन को खान करने की कोतित की थी, ये कांग्रेस के सहसाणी क्यों होंगे।

आईएसआई के बोर्न में किरलेग का लद मा है कि आर्जकाद को कम कर यो, आर्जकादियों का सकाश कर यो। रिच्ह की नेती में कहा कि आईएसआई के बारे में कोई सुगकर नहीं बीजार लेकिन बाता शार्वेन जरूरे की मुणिका सुगकर यहती है।

अन्य कारीन के राज्यों में क्या हो वार है। मिहार सरकार को कारीन का सार्वर्ष है। मिहर में भी जानू इसार और उपने कारे सांतर मेटे भी। पाट घोटाजा और न जाने किरोने घोटाने कारीन के समय में हुए। कारीन के पान में कई घोटाने हुए केंद्रि (<u>परकार</u>)

SHRI PRAVIN RASHTRAPAL: Sir, how can we allow it? ...(Interruptions)

सी भग्नकरंड सीरे : जब रुपो हुए जाराज चारा पोठाने के बारे में बीजने जमे रो जब तरक से धनकी थी गई। उन्होंने की शुंख जबार को धनकी चैंडीकी,[श्र जुहारों विश्वेचन वाले घोटाने साले नहीं हैंडीकी,[श्रावकारों बारे बारू की हो, चारे कोई और हो, अपर कोई बमकी देश तो इनकी विश्वोचन मजबूत हैंडीकी,[श्रावकारों

MR. SPEAKER: Please sit down.

_(means)

अध्यक्ष महोदय ; प्रीप्त वेरिए।

अध्यक्ष महोदय : अप लोग क्यों बोल को हैं? आपने नेता बोल को हैं। क्या आप नहीं चाहते कि कीर जी माना करें? 66(mmm)

भी किसाओं माने : सर एक संसद को यहां बनतों दो जा जो हं क्रेंदि <u>(जनसर्</u>

भी सुरेश समस्य जावन : सर हमारे नेता बोल से हैंडी€(लासार)

अभवस श्रादेश : यदि किसी पार्टी के गैता भागा करते हैं तो उसकी पार्टी के सदस्य उसको भागा करने देते हैं। आप पते कर पते हैं, यह पतिक गाहि है। मैता को भागा करने थे। उनकर मामा होने के बाद देवीने कि बना करण है।

भी सरफात भवुनेंदी : सर् पालीस मिनट तो यह बोल मुझे हैं और किराण समय बोलेंपे ? **भी चन्द्रकांत स्टेर** : दो मिनट में अपनी बात समान्त करता हूं। महायद में 66 देने हुए हैं केंदि (<u>तास्तान</u>)

अध्यक्ष महोदय : जो सदाय ज्यास बोलते हैं, वे दूसरे सदस्यों पर अन्याद करते हैं। आप उसमें से नहीं हैं। की सरम्बात महादेशी : अध्यक्ष पी, किर बोबी कुमा हम पर भी कर सैनिए क्षेट्र (<u>स्थापन</u>)

की भारतकों की : यात का निर्माद ने पर और इंबरण में हुई क्यारे में हुं हुई का प्रतास कर निर्माद कुछ। उसने या. भीत पत्र का नावित्र पत्रक पत्र किंदियां जाने का अवस्थित का क्यार के कुछ जोगा के की हमते वह में कहा के कुछ नहीं के पत्र पत्र कि पीत पत्र कहानूय पीत का नाव्य प्रतास के किया का मान्य पत्र की किया का मान्य पत्र पत्र का का पत्र कर किया का मान्य पत्र की मान्य का है और में मान्य मान्य की किया का मान्य की मा

अध्यक्ष महोदय ; अर समाज नीजिए।

की सन्दानके भीर : गर, में आधार में कहूंगा कि पुन्हों में बहुए के लोग अर्थ हैं। उसके किए कुछ सारवा होना चाहिए, वह में किएना करवा हूं। आप कियो कारे पंचारीने मार्थि क्षावरण में पूर्व में हैं पूर्व आरट और कॉट्रेस हो भी है। अरा बात मीटिंग आपने मार्थ हैं किंदें (<u>परस्ता</u>) में बहु में कहूंगा कि समय गर्मीय मोता, जर्मना मिता करें कर चाहिए:

तात करों के फायों में कोर्ट में मुकदान पत तत था कि€(<u>शाकार)</u> उसमें करवार करता गया। यह तमत तात करों के मामते में कोर्ट में मुकदान यह तत था, कांग्रेस को उसमें करदा बदलना पता। कि€(<u>शाकार)</u> परिक्र आकान के बारे में में एक मिनट में काईना। में तिव संग्र को चूमिकर नहींका अतकान के बारे में सतने

MR. SPEAKER: I have called the name of Shri Dasmunsi. Except the speech of Shri Dasmunsi, nothing will go on

भी विवरंतन दासमूंबी : मैं रोलों को सारिए इन्हें एक मिनट का समय देता हूं।

अध्यक्ष गडोदयः आपनी दोली की सातिर मैंने उन्हें इतना समय दिया लेकिन अब और नहीं दे सकता हूं।

भी भाषानिक भी । में एक पिता में पात का नाम हुए का नाम में का सकत का मान्य दें स्थाना हूं। भी भाषानिक भी । में एक पिता में बात का नाम हुए में हिता सकता ने को में ती का में हिता के को मो में में मान पहता हूं। पहिताओं के स्थाना पात किया नी के स्थान पात की का मान्य में का मान्य में के मान्य मान्य

हरूमें एक कर्तवारील गरितर, शराजिक काम काने वाली महित्य जो काम कर सकती है, ऐसी महिताओं को उतने चांस निज सकता है। हसीतर का आखाम पार्ट वेसिस पर होना चारिएकेंट्रि(<u>(शराज्</u>र)

MR. SPEAKER: Shri Dasmunsi, I have given you 20 minutes. Please conclude within 20 minutes. We have to stick to the time.

स्त्री समझ्कर्तत स्त्रीरे : रुपारा यह भी कहना है कि एम गरिए का निर्माण होना स्वतिएस्टि(<u>((एकसर्</u>

MR. SPEAKER: Shri Dasmunsi, I have called your name three times. Please speak now.

MR. SPEAKER: Shri Dasmunsi please. Nothing of Shri Chandrakant Khaire will go on record now. Yes Shri Dasmunsi

SHRI PRIYA RANJAN DASMUNSI: How can you expect me to speak in this atmosphere, in the crosswords of Shri Holare? ...(Interruptions) MR. SPEAKER: Shri Dasmunsi, you can start speaking. Your speech will go on record. नी जिससेन दासानूरी : अवस महदेव, कांग्रेस कर्ती की सफ्लेवी और रिक्स की नेता संदिग्ध कोंग्रेस की हिए अधिकार उसताब का सम्बोन कारों से जिए में कहा हुआ हूं। भी अनंत गुडे (अमकावर्ती) : अध्यक्ष महोदय, हमारी को कदान ने अपनी बात पार्तिकार्येट में रखी तो उनको बाहर तानी में धनकाण गणांकि (लाकान्य MR. SPEAKER: Stri Arcart Guthe, Stri Suresh Ramano Jadhav is present in the House. You please sit down. Stri Jadhav is there to defend him. Please sit down. If Stri Jadhav asks for a permission, I will permit him and not to you at all . भी अलंब गुड़े : यह हमारी पार्टी के सदस्य हैं। अध्यक्ष महोदय : यह युद वहां बीज शकते हैं, आप क्यों बीज वो हैं। MR. SPEAKER: Shri Suresh Ramarao Jadhav wants a permission. I will give him permission and not to you स्कृता चनाच्या । अंतर राजिकर ही नहीं संदर रहे हैं, दूसरे सदस्य मंत्र रहे हैं। मैं आपको इनके मात्र के बाद अपनी बात कहने की अनुसरी दूंग। * Not Recorded. All References on the contraction of the contractio न्हीं भीचन्द्र कुमसानी (वितरीक्ष्मक्) : तिलं बी.थे.थी. ही की सरसार नहीं है. यह एप.बी.ए. की सरसार है। नहीं विवरंतन बारामुंखी : एप.बी.ए. को भी मितसार पूरे आंतर्क देख तो तो जससे बाद भी 42 प्रतिस्तर से तो कम ही चीट आपको मित्र हैं SHRI KIRIT SOMAYA (MUMBAI NORTH EAST): We would like to make a clarification that it is only the Opposition that tries to bring a No-Confidence Motion...(Interruptions) भी (Brefers sumple) : की कहा ही का पान को अपना से पूरा कहा है । हमें अपने सुन पाना पी में इस पाना नामा, जिसका काम अपने भी पूर्ण में कामी कीमी पानी कहा कि काम अनावत की अधिकार काम की महा आती के अपने की अपने की पित बेल में मन्या पानी म आती कहा हुआ हो है के पूर्ण अपना अपना की में के पूर्ण की हुआ को हो है आती है आपने के अपने पानी कर से अधिकार का प्रसाद के सिक्त किया, निकासों अपने स्तर्मका कर निकासी (States) में में की कीम है जिसका का प्रसाद के स्तर्भ मानाव के प्रसाद की काम की स्तर्भ मानाव की प्रसाद की साम की स्तर्भ मानाव की प्रसाद की साम की प्रसाद की साम की प्रसाद की साम की प्रसाद की पानी की प्रसाद की साम की प्रसाद की पानी की प्रसाद की पानी की प्रसाद की पानी की प्रसाद की पानी की प्रसाद की कीम की प्रसाद की पानी की स्त्री विनय कार्टियार (क्रेंबाकार) ; 14 अरका को ही अरकी चार्टी के कारण देत का विभावन हुआ। आरको इसके लिए नाजी मांगरी चारिएओ€[(साहार) स्वी क्रियरंजन सामपूर्णी : 54 अपना को राज को येव से गद्दारी जो ने देव को संदेव दिया। मैं यज मरेव को एक मिनट के लिए पहण सावता हुंधीदी<u> (जातार</u> मैं किसी बात पर या किसी पर कोई टिक्परी नहीं कर्मणा में जुएती सहोदर का संदेव पढ़ तह हूं। " Let us for a moment pause to reflect what it is that for which we would like to be remembered by the future generations. Will we be remembered for how many churches our generation has added, will we be remembered for how many mosques our generation has added, will we be remembered for how many temples our generation has added or will we be remembered for how many gurudwaras our generation has added? No, not at all, we will be remembered only if we give to our younger generation a prosperous and safe india resulting out of economic prosperity coupled with our civilizational heritage. #E;" SHRI KIRIT SOMAYA: Sir, I amon a point of order. MR. SPEAKER: There is no point of order. Please sit down, and rate site and of we we to SHRI PRIYA RANJAN DASMUNSI : it is the President's Address to the public. This is within the rules....(Interruptions) SHRI KIRIT SOMAIYA: He cannot quote the President's Speech. It is given in rule 352. ...(Interruptions) SHRI PRIYA RANJAN DASMUNSI : Sir, please give your ruling. MR. SPEAKER: You please go ahead.
SHRI PRIYA RANJAN DASMUNSI: Finally it says: "MC, At the end of our interaction, three students approached me and introduced themselves. One was a Hinds girl, second a Muslim boy, and third was a Skih boy. They asked me "Mr. Precident, please tell us now when will we become prosperous, free from poverty and fear of terrorist attack? Allow us to go on a mission to penetrate the minds of the externists and bring about unity of minds." A(5)(4)? न्द्रपति की का श्रोटक देश के जिल <u>केंद्रिं (जालान</u>) और नेवें संका नो-कांगिक्स का भोतन तरने के जिल ६४ तारीख विकालते हैं। में बढ़ी दृशा के साम कवना भारत हूं किकेट्रिं (<u>जाला</u>नो SHRI KIRIT SOMAYA: Sir, I am on a point of order. Please allow me to raise my point of order. ...(Interrup MR. SPEAKER: Shri Dasmunsi, please sit down. He is raising a point of order. SHRI KIRIT SOMAYA: Sir, I am quoting rule 352, page 133. It says: "A member while speaking shall not - âfc; (vi) use the President's name for the purpose of influencing the debate; δC_i^{**} Sir, the hon. Member, Shri Dasmunsi has used the President's speech. Innocently he wants to influence the debate it is also mentioned that the President's speech cannot be quoted. ...(interruptions) SHRI SHNRAJ V. PATIL: Where is it mentioned? You read the relevant portion. ...(Interruptions) **भी सम मिलास पासमान :** सट्टारी जो के अधिमान पर यहां रोज पर्या होती है, यह समय पहुंट ओंक आर्थर कहां होता है? SHRI KIRIT SOMAYA: It is mentioned in rule 352. It says: "A member while speaking shall not use the President's name for the purpose of influencing the debate." MR. SPEAKER: Shri Pawan Kumar Bansal, do you want to speak on a point of order? ...(Interruptions) भी सल्पन्नत चलुनैंदी : त्या राट्टारी जो सं माग पर पर्च इस सदर से अंदर गई होती है? भी क्रियरंतन सामार्फी । में करना चारता हूं कि चन्ता सासार जो सारचीत अटल जो की गिरणों में चल की ठेंकें€(<u>चारवार्</u>) MR. SPEAKER: He is speaking on a point of order now. I am taking his precious advice. MR. SPEAKER: Shri Dasmunsi, are you speaking on a point of order? SHRI PRIYA RANJAN DASMUNSI: No, Sir. ... (Interruptions) MR. SPEAKER: Shri Pawan Kumar Bansal, do you want to speak on a point of order? all very speck elser; if you shill descripe the servings for shill option shill refer all servines and one of and devil all majority gild. It is a public document, there the name of the President has not been taken to influence the decide. It is, with the approval, controlling which a person, the thead of the Statish has also, deciding the nation. That is precisely what the hon. Member has referred to and it is perfectly in order. The point of order raised by him is completely out of context. Lifetimps and the context of the services are context. SHRI KIRIT SOMAYA: He has linked both the occasions. He did not refer to the hon. President's previous speeches, us कर को है कि 14 अगरत को सूचीर की में साल दिया और 14 अगरत को हो से विशवस का प्रशास कराएं। He is linking these two incidents. मानगैर कट्टी यो का नाम तेने का अधिकार की विशवन सामगुरी जो को नहीं है। केंद्रि (<u>sessor</u>) SHRI PAWAN KUMAR BANSAL: He is quoting the Government records....(Interruptions) it has not been said that the President has said something in person which he is reporting here....(Interruptions) MR. SPEAKER: May I read page 134? The wording used is: "A Member, while speaking, shall not-bE(bE) (vi) use the President's name for the purpose of influencing the debate; onable, seditious or defamatory words; (viii) use his right of speech for the purpose of obstructing the business of the House&(;..." and so on and so forth. May I remind the House that the President's Address is basically the Government Address? Also, it is true that the Member is not expected to use it for any other purpose of influencing the debate, but at the same time, the Member is certified to use the Government's contents in the speech of the President. Therefore, there is no substantial point of order. SHRI SOMNATH CHATTERJEE: Obviously, it can be used for purposes other than influencing the debate MR. SPEAKER: If he is not using it for influencing the debate, it can be used. की क्रिक्टिक सामधूर्ती : अवस्य महिन्द, में को अदर में काम दहनी महीदर भी भारत में तथा अपने को तहिना हुं। देव में विकास में हिन्द सकते निवास के किए सकते निवास के किए सकते निवास के किए सकते हैं। के काम कि का सफ्त हिन इस महान में काम बन्द महान महिन्द हैं कि तहीं भी का महान, अपनी का सम्पर्द कुछ का एक काम के हैं। को इस महान हैं जब में समार करन कर भी हैं, तर कर में पूर्ण हो से कबता है और इसेटिए समार में किएक यह अधिकास समार समार पर है एक किसाय इस सोर्ट में करते हैं। of firm order (stands); on allow your sale on all early of an allowable lan SHRI PRIYA RANJAN DASMUNSI: What is this going on? I do not understand this. अस्पन्न महोदय : क्या आपका कोई पाइट ऑफ आर्थर हैं? off firest entires: I refer, use 4 by rain over an arest after a more up it any 6 a Connect

SHIP PROVA RANJAN DASMUNSI: If they do not allow me to speak, nobody will speak. Let them remember
this... (Interruptions) स्थार न्यूक्टिक : अपर आपका पाईट ऑक आर्टर हैं, तो में सुपने के डिपर तैयार हूं। ही there is a point of order, I can permit you. भी विवरंतन दासम्बंधी : नहोदर, यह आरबी सर्तिन को थी सीरवन कर से हैं। केंद्र (सहस्रहा MR. SPEAKER: He has not yielded. Shri Priya Ranjan Dasmunsi, you can go ahead with the speech. vwight str, was without **की जियरंजन यासमृत्री** । महोदय, कांग्रेस यहीं के बारे में ही गार्टी, पूरे विकार के उत्तर केंद्रि <u>(सारवार</u>) असमा महोदय : अगर आपको जनका कोई स्टेटमेंट मान्य नहीं है, तो जब आप मान्य करें, तब जसे रिफ्यूट कर तकते हैं। जसके रिस्ट् दास्ता है। SHRI PRIYA RANJAN DASMUNSI : Mr. Speaker, Sir, all the interruptions will be co MR. SPEAKER: Please go ahead.

म्मुक्टिया : मैंने सभी मानगीय सदस्तों से कहा है, जिस्टर्व न करें। मैं आपको भी कहूंग कि जिस्टर्व न करें। उनको भाग करने दीतित

भी सीमगाम word: : अपनी क्षीम को मी मुनेती है सो ही How can they challenge your ruling? This is too much....((Interruptions))

MR. SPEAKER: Please sit down.

...(Interruptions)
SHRI PRIVA RANJAN DASMUNSI: if they do not allow me to speak, I do not mind. My leader has already spoken. I will also see that nobody speaks....(Interruptions)

असमा महोतक को मारवों से की एक निकती है कि को मारवा हम माहद से हों का वम माहद से हों, बीच में किसो को उत्तर पूकों की वसता नहीं है करोंकि कर एक सराव स्टेटिंट क्या है, वाँदे पत्रका स्टेटिंट फात है तो पत्रके बाद कर हुएये तरक के सराव मात्र करें, वह हमें तिमद्दा काले कर सरको हैं कि कुमक सरका करते हैं

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Assume which we did not will chee up or ship? one you will give a will result and prove ability with the orbits an ever words II. It was weakness of a sone of your ability was readered at a sone of age to make a course from the words of all poor to the countries of the expension of t

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अध्यक्ष म्बडीटकः आपने तथा अन्याद न तो इस्तीतः तदन यह कोई भी तदनद दीव में नहीं सेतेता, प्रमन नहीं प्रतादकः वह तव से तित में है। मेरी यह विनती है कि में फोटे-फोटो व्यक्ति के व्यवस्त्रों को भी बेटलों का नीक देण पातता हैं।

अध्यक्ष मधीरफ नीने आपी बात पूरी नहीं की है। तमपाल गर्द, अध्यक्ष पढ़ वह हो हो में कोवत आपनो खब्द वहने की हुआवत दे सकता हूं, किसी और को नहीं। अभी अब बेंदिए।

and there remyet: area report, there is server as we't and area was ΔΕ(tensor) Sir, if this is the attitude of Shri Vi Kathyar, I will stop my speech now...(Interruptions) He is an accused in the Babri Masjid demolition case. Pile ask him to sit down....(Interruptions)

Sir, they do not know how to respond to our charges and that is why they are doing this. ...(Interruptions)

ा, मानु का का माना माना का मानुकार के का का का मानुकार के का का मानु का मुख्य कर का का मुख्य माना का मानुकार म की जिसमा कारियार : अन्यत मानेवर, जब सुमा जो चीज की नहें, का उस समय करन की मानीत में नहीं हो भी भी? ओ<u>दि (1998) की</u> की जिसमेनन सामानुकी : अन्यत मानेवर, में पानी का दिनां में ओनने की कोतिक कर का हूं और यह जोग साथ कान को हैं। ओदि (1998)

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In the season plant qu'il ous un el un els angles, d'annes passos 2 man qu'ement bat als l'ene di artes qu'il e con
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une qu'en et à 6 annes partiques qu'en un title, 40 annes passon et d'al une voir a déve et «fi ha nes) annes qu'en qu'en de la contraction de 18 annes qu'en et de

भी विश्वय करियार : अञ्च गोवर, यह वरशी हंथे€(सहसा)

अध्यक्ष महोदय : में दोनों क्यों के मानगीद सदस्तों से विनती करूंगा कि वे अपनी अपनी जनत पर वेति।

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The direction control is some values, Q_i^i is a point flavoral instant and E_i some of large A_i , A_i and A_i there is the rest of a real large A_i and A_i and

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This costsion on the floor of the House would mean questions would be asked on the 14 Defence transactions which are sensitive in nature and where even the Commission has taken evidence in-camera on most of them. Therefore, a discussion on this matter on the floor of the House would be prejudicial to the national security. The Coverment has not suppressed any facts information revealed by Terleike. Further, some the shightents that the Coverment is adopting a beligner attitude beweits the representatives of the Terleika.com are not based on facts, the Hon. Speaker, Lok Subha may kindly be requisted not to do with the Notice for discussion.

अत्यक्ष महोदय, यह अपने प्रीति किनावत नहीं है। सनकार में अपने मन से लोक कम सरिवालय को जूनना दी कि इस दूस पर बहस इसतिये नहीं पहले कि इससे नेतनत शिक्स्पृतिति जिन्दर्थ होती में कह यह इसतिये कब यह है कि ऐसा बहना पताह होता कि इस आते में इस जिन पर बहस गती मोदी बचन के तिसे टाइम नहीं किया पताह कहना कम जीवान को बीति हम पर बहस नहीं होती पाड़िय सामन पत्ती कर को होते कर कम होता सकता है।

16.00 hrs.

16 तारील, 2001 को आदरणीय प्रधान मंत्री जी में सरकार की पारदर्शिता के बारे में जो खुद कहा पत्ते में कोट कर रहा हूं।

"I have been in full view of all of you for 52 years. At no point have such allegamy colleagues."

"The noise and dust of controversy, the din of allegations and explanations should not be allow obscure essential principles, and the interest of the country."

"that the interests of our nation are paramount;

that the security of our country must remain inviolate

that our Government and beyond that our political system, must be cleansed, that it must function to the highest standards of propriety."

"The political leaders who figured in the videotapes have resigned their posts."

"The important point is that action has been taken immediately because the interests of our country, because the security of our country, because the norms of good governance required that these steps be taken."

ओर में राज्योंने कहा, जिससे दिन्द में बहुत खूल हूं।

"In an important sense, what has come into view goes beyond security the ease with which persons posing as arms merchants gained access to our defense personnel and politicians shows how fair the cancer has spread. The revealations are, therefore, a washu or call to all of us. 8d; Let us begin the inquiry, let us have a thorough discussion in Parlament, let us get back to work."

This is what our hon. Prime Minister has said. He said — "in the sense of progriety." This start even as front 2, sear-vide it as resoure 4 are requested white, another as beauting to sear-old in an when films, unshi Ministers when films, percell away of and percell by said of for the it according search search as it is not as one one send it and, on an all quest 4 in this search search as the hold devided.

चीति है, इसका महत्तव यह है कि जॉर्ज फर्पाचीन के विकास इन्जान है। इसका महत्तव यह है कि पम्पन के हिसाब से प्रधान गंधी जी से कहा और जब हमने पेखा कि प्रधान गंधी जी ने अपनी बात को पूर्व नहीं किया हव हम होनों ने यहां पर और किया और कसबट पेख बो। क्या पार्टियानेजु प्रोत्सहर्ती के सम्बाहम संस्ति किया

िक कार को तो में कारों का को पूर्व की विकाद कर को में दे कार के में का की कार की मां का स्वीवित्त के कार को में की कार कार की के की मां का मा

Shri Ram Jethmalani made a ten minute intervention in which he declared that poor Rajiv Gandhi has been unnecessarily prosecuted in the Bofons case by the CBI. This assertion was made by the man who, during Shri Rajiv Candhi's time, had or a morthi issued a daily chargesheet against him. Finally, this is what he said. Sir, I quote the proceedings and I took your permission to do so. He said:

Thust tell you that one of the points raised in that case is that if CVC, of the kind which was mandat the Supreme Court, namely CVC with effective powers of superintendence, existed this prosecution against late Shrn Rajiv Gandhi would never have been filed after his death."

क मेरे नहीं कहा, कोरंस की तरक से नहीं कहा गया। मैं यह कहना चारता हूँ कि अपर हम होनों का किसी पर स्वकित्तर लोकन लगने का प्रोत्य होता सो हम कर सकते से क्षेत्रित हम स्वक्तिपत्र लोकन लगने के दिए नहीं अब्द हैं।

SHRI KIRIT SCMAYA: If Shri Dasmunsi allows, I want to seek one clarification. ...(Interruptions) What about Shri Narasimha Rao? ...(Interruptions)

Affabrier unity if an evident of hill see the coefficient support of eart of the direct of eart or affabrier than the coefficient support of the second with the direct of the coefficient support of the second with the coefficient of the coefficient support of the

of Directors complet: - where, if was one if the revolutions of spower as and it also women and source of those, and it also yet were split if we see that it was easily if we see that it were that it were split in your split in our split in the report of the split in the House that it was done by the Ministry of Could Aviation. It had you that our target is not inclinically out target it is not inclinically out target it is not inclinically do categories the Ministry's destroy performance and only so came are exposed one after another.

Our target is the Ministry's dismail performance and why scame are exposed one after another.

If are even we are set as even even in the region of the even even of the region and a risk-free State and a tomorphism or are set as even in the region of the even of the region of the r

अब्बंध स्थापन भी प्रभावन को दश बही, बातों ने का पान पेंच कोंग से विसो पा से हारिए कोंग पी किए, स्थापि अपनो पान दिवा है। ये पाने का पूर्ण में विभाव ही पाने में की की में दिवा बात पान में दिया पान अपनो में ने अपो पान में दीने पहान पीता का पान की पान पान में उन्हें पहान में दीने पहान पीता का पान की पान पान में तीन पान पीता के पीता के पीता के पीता के पीता के पान पीता के पान पीता के पीता

नेतिया कारत को जिल्लो प्रकार सम्बद्धमा की साद में तिया की बात आरमी और जानतीयों में प्रकार प्रतासक बोकर कारेंगे कि कम और विस्त कर पानेंगे.

अभ्यक्त महोदय : आपने समय की बात कही, इसलिए में कह चा हूं कि पार्टी का टोटल समय 40 मिनट बाकी है और उसमें से आपके 20 मिनट हो चुके हैं।

SHRI PRIYA RANJAN DASMUNSI : Sir, I will conclude very quickly.

MR. SPEAKER: I do not mind giving you time, but no other Member from your Party will be allowed to speak thereafter.

untreasure. में सिर्वर्षन प्रमाण मंत्रिय प्रमाण में यो ने 10 अपना भी एक शर्मित पूर्व प्रमान में बहुत मीत हुं ने मैं मोत-मूक रिकास हूं. प्राचित प्रमाण क्या मीतु प्रमाण कर में मामात मित्रा तो पूर्व में मामात मह ने अपनी मामात के प्रमाण मित्रा में पात निता मामित ने स्वार "स्था मामात में मामात मामात में मामात मामात में मामात म

anne sebre, ain में में यह कहूंगा कि मानारिक की संगिद्ध में एक सुमार लोख है। "Wo gave our todaybiệ," में मुख्यान से नवान ने बताया, संगीद कहा गर्न – "We gave our brightest today for your tomorrow." विभूतकार से प्रकार, and सीतीक और विभावितों की पर मेर स्थापन सर्वे

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विसंत क्षेत्रिय करीं भी उसी विदेश यूनन भी भी अवकार में हुई है। यूनन भी जो में बचाई के पहता हूं आपने एक क्षिण्यद बात किया है और इस विकारण कर के किए एक पान आपका करना करना करना करना के पूर्वण में में मिन्नी में आप करने पति करना, यूनन भी में निवी भीता में आप में आपने भी पति का पति पति करने में मान करने में मान करने पति का में मान करने मा

र्प अपने रे एक है। जावन करूंग कि यह सारण का कूर्यन है के चुकते रहा 15वीं और कार में नह भी जा है, सोवानों माई नहीं है, जात बाहुए सारणी भी नहीं है भाग तिस में मार्टी, स्वीतन इस मार्थ अपनाश्मेशकों जावादों मां अपनेर हैं, तिमान तीन आपने में मां एक करोबार और इस्तारणी की रिपारणी में है और पोर्ट में हैं, मार्टी, करोबी को की रिपारणी में हैं भाग पाना मीचारी को पीर्ट पूर्वेद हैं यह मार्च में यह का पाना का प्रश्ना है की अस्तारण माहेरण : अनती कमा मुनी एम मार्टी हैं लिंगा पाना में मार्टी को पीर्ट स्थान आपना में पाना मोर्टी रोगी हमारण होता हूं।

भी सूर्वित समायत स्वास्त्र (स्थान) : अवस्त्र महेदर, का देर का का सार भागत था क को का समाय था कर भागीय काल भागी के नहीतर जा, विकार कुमा मार्थित भी तम से को कामान में की मार्था मार्थ की मार्थी मार्थ्य की मार्थ्य का मार्थित की मार्थ्य की मार्थ की मार्थ्य की मार्थ्य की मार्थ्य की मार्थ्य की मार्थ्य की मार्थ की मार्थ्य की मार्थ्य की मार्थ्य की मार्थ्य की मार्थ्य की मार्थ की मार्थ्य की मार्थ की मार्य की मार्थ की मार्य की मार्थ की मार्य की मार्थ की मार्थ की मार्थ की मार्थ की मार्थ की मार्थ की मार्थ

मेरे की जेम चंद मुखा को कहा कि आपको कहा चाहिए ? आप मेरे बने में इंक्सवरी कही कर खे हैं ? केंद्रि हुट

अस्त्रत महोदय : अन्य किसी का नाम न होते हुए शेक्सि।

की सुरेत रामसब आध्यतः मेंने की देग चंद पुता को बोला कि नेया नाम सुरेत रामसब तथार है और मैं तिस्तेना कर एप.पी. हुं कें€्(<u>(आस्तान)</u>

anter महोदय : मेरे उनको नाम क्षेत्रे से रोका है।

भी मुक्ति समस्य भाषतः । अस्य महेदर, पाणी पूर्व पर्वितार्वदः सी गरीते ने पालस्था हिन्द्र(<u>साहात)</u> एक संस्था सरकार से भी इंच पंदा नहीं है भारत प्रदेश है । पोताने से सो में पून संस्था में अर्था आर्थ कर का पाल के साहत है । भी **कियानी मार्थ** : अस्य महेदर, तब से तीन संस्था में पाल का मासहार करते हैं तो सहर करत करते हों में दुस्ता<u>त करते</u>

भी सुरेत रामवर अच्छत ; अच्छा महेदर, उन्होंने पुढ़े कारा प्रकारण। $\delta C_{(\overline{1}\overline{1}\overline{1}\overline{1}\overline{1}\overline{1})}$ कार्रीक में। योग को कुछ $\delta C_{(\overline{1}\overline{1}\overline{1}\overline{1}\overline{1}\overline{1})}$ भी पन् व्यव क्या अच्य चौदान को हमार्थी जनकारों है। $\delta C_{(\overline{1}\overline{1}\overline{1}\overline{1}\overline{1}\overline{1})}$

अध्यक्ष महोदय : जब संतद तदस्य को अपनी जान का खतत होता है...।

भी सुरेश समस्य जावनः इतना ही नहीं भी ततनु प्रसाद पारत ने केंद्रि<u>(सामार्</u>ज

अभवार स्थापेत्व : जाना जी, जार एक निगट नीतरे, में जात हूं। इस काटन से किसी में सम्मतिक पारता को जब अपनी जान का बाता होता है तब उसकी बात बोतां में हात्यकार तो जाती है। ये में मिनद में अपनी बाता हूं कोनी एकतो अपनी बाता का बाता है केशी कर मिनित में कालाइस है में में में का पास बोते में जाना माता है कि पहुष का बाता कर बाते में हो जाता करते आगे पता का बाता है, कर अपनी में किसी की में हो में सकता है।

-(10000)

भी स**नेस रंजन वर्ण परम् मादय** : अध्यक्ष महोदर, उनको जूत दिखारा नया। के€ <u>(सक्यार</u>

भी मुश्ति कम्मवन सम्बन : अस्था मोटन, सभी नोती ने पेती साथ को भी इस बोर् में मानून है। किंदु (<u>(१९११))</u> भीनवेज के सारन कोती जो को यह सम्बन पहलून है। में प्रतिकर्तित का सारन हूं, आपर नेत यह हात है जो हिता में काता का नया हात होगा में निश्ती करना स्वारत है कि " वर्ति के दिया जार और तम पहलून इन्यानी काताना राजने प्रतिकर्तित वे प्यापिक्ट (<u>गालावर</u>)

की राजेस रंजन वर्ण पन्यू बादयः अध्यत महोदय, की अजब पोटाला यहां केहे हुए हैं। अपन किसी सांसद को लीवी में जूता दिखाया जाएगा तो क्या तह पुर _{जीवन}े

...(Interruptions)

* Expunged as ordered by the Chair.

MR. SPEAKER: I have permitted Dr. Raghuvansh Prasad Singh to speak. Please sit down

भी सभेस रंजन वर्ष्ण पम्प साहब : अला मारेटर, अप भी अजन चीटाल से पत्र लेकिएकेटी (काराप्त)

अभवार स्वकृष्ट : गुर्जन भी, में अवस्था सम्बंध कर रहे हैं, प्रथमी बोक्से वैतिहा किसी में सरदाय पर ऐसी आपीर मार्टी आणी चाहिए। परीज मेरिए। आप किसी भी का पुत्रमें में किए तैयार नहीं हैं तो मेरी कोंगा। अपना मोजें सरदान वाले होते हैं तो में सम्बंधन में लिए वाले हैं, ऐसा में मान्याला हूं। हमारिए मैंने पानाओं सीक्से भी हमानत में हैं।

भी **चन्द्रकांत चीरे** : अस्त्रत महोदय, इस पर कार्यवाही होगी चाहिए.ई**न्ट्र**(<u>(सकार</u>)

अस्तरस महोदय : वें आपने सहमत हूं।

भी सजेस रंजन वर्ष परम् मादम । अध्यत थी, भी अजब चौठला को सेलने का श्रीका दिया जाए हो€(स्वत्यान)

: **महोदश** : मेरे पास उनका कोई नोटिस नहीं है, मैं उनको बोजने की इजाजत कीसे दूं।

डॉ. रप्युपंत्र प्रसाद सिंड (बैकासी) : अध्यक्ष महोदय, नियम विधियत मीजूद है कि पैतरी में कीन बेटा है, कहां बेटा है, उसका निक्र सदन में नहीं होता। यह नतत

अध्यक्ष न्यक्षेदय : मैं आपनी बात से सहसत हूं। उसे विकार्ड से निकास दिया जाएगा।

where $v_0h_0v_1 \le v_0v_1$ for $v_0v_2 \le v_0v_2$ and $v_0v_3 \ge v_0v_3$. The Parliamentary Affairs Minister may please bring this matter to the notice of the hon. Home Minister and request him to take proper action.

डॉ. राजुर्जात प्रसाद सिंह : अस्ता महोदन, हमने अभी समान नहीं किया है।

अध्यक्ष महोदय : मैंने आपको श्रीजने के जिए हो मिनट दे हिए। आप जादी समाप्त वीजिए।

की. स्पूर्वक प्रसाद सिंह : वी शूरेल जावव इस सदय में हमारे सबसे धारित दिन हैं और रेलबर के बादव हमारी पार्टी में हैं। सूरेल जावव हमारे विस्तास कीसे हो सबसे हैं किए (musec)

की. रुपुर्वक प्रसाद सिंह : पूर्ण सदन के सदस्य के संबंध में डोवॉडिंग्स में जो भी है, जसे निकास दिया जाए। इस बहाने तिसके मन में जो आए, उसे बीडाने का अधिकार है? किंदी (RESECT)

अध्यक्ष म्ब्रोदय ; उसके आदेव निकास दिए जाएंने संकिन में इस फैर को साथ सना के चेवानेंग के पास मेत्र हुंग। आप मृत मंत्री जी से कदिए कि उनको पूत जीवान किस जा।

कुमारी क्या भारती (भोषात) : अध्यत महोदद, कत से तंकर आज तक दिखा हात प्रश्तुत अदिस्थात प्रस्ताद पर यो बदल हो खी है, उतने मानगीय एव प्रयान मंत्री जी, भारतीय जनता पार्टी के संसद, मंत्री और रणकीर के अन्य सहमारीओं के विद्वाराणी भागा हुए हैं।

हराते बाद में पो बात करून पारती हूँ बहुत पक्षेप में करून पारती हूँ और हमरिएर निवेद करना पारती हूँ कि पुत्रे अपने बात करने देंगे रहे पात्रय पर पीरी अपनी हम्मा है, जाने विकास से सम्पन्न हो सामेणा

अपना हुआ, दु तका देवाना में सामा तो कारण। अब मेरी अधिमा को में कमा में आहा के बिना एक्से अपने हैं अधिमात अगता पर सिमान की था और हुमीरा पर वह बेत की थी जो कर पर कह बोते की कर पायुर के कि और एक्से का वा पायान की था कि वह में पाया में कोएन की हैं जीने किए के बात मारी बात करना पार्ट हैं, आहेत हैं अब असिका अनात का कि की पार्ट पूर्व के मारी का मारी की पार्ट के प्राथम की पार्ट के प्राथम की पार्ट के पार्ट के पार्ट के प्राथम के अपने की पार्ट के पार्ट के प्राथम की पार्ट के पा

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भी कारिताल भृतिया : पान वंशे से सकती हैं?

कुमारी क्या भारती : तेक है। राज प्रतेष के गुला मंत्री का नाम नहीं श्री धै€ (स्तारात) जो तिम में कह रही हूं, तह रहीन महत्त का है।

कुरका क्या निवार ते कर ते पर प्रति होता किया है कर बार की क्या कर कि कहा है के पहुंच कर कर कार के हैं व पहुंच कर कर कार के ते हैं के प्रति के प्रत

वाची हम इसे पढ़ें और किर हम अपनी वाद दें। वहां सभी संसर्धी को, फिल्ट ची बेंत हैं, वह पुस्तक प्राप्त हुई हैंक्किं€(लाहाट) में मान नहीं से सकती इस्तीम्ट नाम नहीं सुची। जब पूरे सारण को पता तम नात तो जिप नाम नहीं सुची कें€(<u>लाहार)</u> अनका महोरण, कवा मैं मान प्रदेश का मुख्य कह सकती हुके€(<u>लाहार)</u>

anuar महोदय : आपनो जो कात्र करूना है. कहें लेकिन मुझे न पूर्व।

ज्यान के का का पूर्व कर के कि का है कर कि प्रति है। कुमार्थ के का मानती : वर प्रवास में की किया है। करते कुमार्थ के अपनी अपनी के वहां पहला पाता है। सभी में यह बहर है। इस प्रति में यह बहर है। इस प्रति में यह बहर है। इस प्रति में का स्वास है। उसे में में यह बहर है। इस प्रति में मानती पाता है अपनी पाता है। इस प्रति मानती पाता है के प्रति मानती पाता है। इस में मानती पाता है के प्रति मानती पाता है। इस में मानती पाता है के प्रति मानती पाता है। इस में मानती पाता है के प्रति मानती पाता है। इस में मानती पाता मानती पाता है। इस में मानती पाता मानती पाता है। इस में मानती पाता मानती पाता

SHRI PRIYA RANJAN DASMUNSI: Are we discussing Madhya Pradesh Assembly...(Interruptions)

MR. SPEAKER: She is concluding in two minutes' time.

भी भीक्रकास जामसमाज ; क्या पूरतक है, कियाने मेजी है, कियानो जयाब देगा है, इन सब बार्टी का इताये क्या पटताब हैंजे€ (ठाउटाई)

कुमा**री समा भारती** : में उस पुस्तक को टेक्स पर एक सकती हुं*दे*दि<u> (सनसार)</u>

SHRI PAWAN KUMAR BANSAL : Sir, I am on a point of order.8€; (Interruptions)

MR. SPEAKER: Shirt Barriasi is naising a point of order.

SHR I PAWWK KLMMR BANSAL: Sir, I would like to refer to Rule 349 and also Rule 352. It is persionent to mention
meet not remark on you sen this is boose. That this debate is based on our Motion of No-Confidence against the
Government of India. What the hon. Menther as bying to naise is here in Sirtsy a matter reliating to the Sites and
secondly also is existing from a book without is articly prohibite under Rule 34(s) as est.—(Lifetangarious).

भी हरिन पाठक : इन्होंने अराज्यास कर सैएक्सी कर प्रवेदानन कर मोदी कर चन जिला। उनके बोर में बार की, लेकिन अब क्यों बोर कर को हैईसी (स्वयूप्त)

का द्वारन भारका : पुरस्त अंतराहरात कर, राय्या वह, प्रवस्तान का, भारत का चन अंतरा अंग का स्तर कर कर कर असमा म्यादेख : अस्त तर तर तर के सीकर न की पूर्व जनारी बात पुरने हैं और किर मैं स्त्रित दूंचा। स्त्री प्रवस मुख्यार मेंसास : मैं आपनी बात असके वालने का बात था। या पर एतवन करने के जिंद तीर पंत्री परें।

Sir, I will again like to come to that point. The Rule 349(i) says:

What Kumari Uma Bharati sought to read or refer to does not relate to the debate in the House today. I would again say that it does refer to the debate today which has to be confined to the Motion moved by the Leader of the Opposition expressing No-Confidence in the Council of Ministers.

Then references are being made, not necessarily by name, but references are being made to high authorities like the Crief Minister of Madhya Pradech as if this opportunity is being sought to be used for fighting Madhya Pradech elections. Let let no jo Madhya Pradech and crotest elections here. Today the matter before the Nazue is the performance of this Ownerment which has meetably falled. This obtains is sought to be converted into a stebale relating to the affirm of Madhya Pradech with which cannot be taken up in this Nozue.

MR. SPEAKER: I have gone through the rule.

वॉ.फिलव कुमार मत्त्रोजा : इन्होंने कियने लोगों का गान तिया, हमने तो इन्हें नहीं गेकाओंदि<u>र</u>ता

MR. SPEAKER: I have made up my mind.

THE MINISTER OF LAW AND JUSTICE AND MINISTER OF COMMERCE AND INJUSTRY (SHRI ARLIN JATLEY). Sir, the Leader of the Opposition yesterday referred to The Hindustra Times to say what a State leader of the UP in Himschief Pradiate said. If any learned format page of the same logic, then the Leader of the Opposition could not be allowed to read that. Liferings(tots)

भी प्रथम कृत्यार अंसात ; तर, जेटली जी एक तथार नहीं थे जब इन्होंने तथा प्रोत के बारे में बार्ड करनी हुए की थी।

ansan महोदय : वैने गण नहीं किया है, परिवन दी है।

Now, I have gone through Rule 349 of the Rules of Procedure and Conduct of Business of the House. The Rule is quite clear. It says:

"Whilst the House is sitting, a Member – (i) shall not read any book, newspaper or letter except in connection with the business of the House,"

This connection of the business can be direct or it can be indirect also. It is for the Member to explain as to how it is connected with the business of the House. Therefore, there is no substance in the point of order. I will now listen to her.

कुम्पर्ति समा मारती : सर. में भी भी क्षेत्र महि हु भी-कविकी भीतन के तराज्य में ही भीत रही हूं करिये भी मी-कविकीस भीतन अंतर अर्थ हैं वे पहले अपने बहुत में भी भी को मीनियति त्रिवारों का प्रणानी पार्टी का एक पुणानती यह जिलान की सहुदात के लिए पेन का है नियमित की मीनिया को की भागती में अर्थ-पेन हों में अर्थ में निर्माण की मारता के प्रणान की मोर्च में प्रणान में प्रणान में कि विकीसी की स्थान में मित्री मार्ची मार्च अर्थ में अर्थ में अर्थ में प्रणान में कि विकीसी की स्थान में कि विकीसी स्थान में कि विकीसी की स्थान में कि विकीसी की स्थान में कि विकीसी की स्थान में कि विकीसी स्थान में कि स्थान

SHRI PRIYA RANJAN DASMUNSI: How does she know that it has been written by the Chief Minister?...(Interruptions) How did she get the information...(Interruptions)

MR. SPEAKER: I will ask her to place it on the Table of the House

SHRI PRIYA RANJAN DASMUNSI: Sir, I am not saying that. I am only saying as to how she came to know...(interruptions) Let her first authenticate it...(interruptions) it is a very serious matter.

KNOW...(INSERVE)poorts) Let ner inst autoencozee (I...(Inserve)poorts) है is a ver अस्प्रसा श्राह्मिया : आप परि कितान ऑस्टोनियंट नहीं कोची तो अपना काला विवाद से निकात दिया कुम्पाची बमा मारती : में कितान और पत्र को यहां राह्म्य करने यह रहते हैं।

अध्यक्ष महोदयः हमारे गिवनों के अनुसार मेजो, अभी तो मागा करे।

कुमार्थी क्या भावती जीत है, में पहुंच करते का पहिल्ला हुए कर की ही कहुन भी है और यह पुत्रवर्शी के सहुद की तो अपने नेता के की में बोध का है, मिलानी पेंद्रवर्शी हो मिलान की कहा कर परिकार हुए है कि "पार्थी करते गोला के कि विदेशी की मिताला कुछ का ता मानते गाहे, हुए की निविद्यों कर की मिलान की की मानता है की का का मानता और प्रदेश करते की मानता है मानता होता होता होता होता है कर मिलान की मानता है कि होता है की मानता होता होता है की मानता है की मानता

SHRI PAWAN KUMAR BANSAL: Sir, kindly permit me to read rule 352 (ii) ... (Interruptions)

कुमार्टी बमा भारती : यह पुरतक में तिथा देवेंदि (<u>वास्तान</u>) लेटर नाम प्रदेश से आया है। अस्त्रक्षा महोदय : एना थी, दो मिनट बेटिये।

SHRI KIRIT SOMAYA: Sir, which Rule is he quoting?...(Interruptions) MR. SPEAKER: He is quoting Rule 352(ii).

SHRI PAWAN KUMAR BANSAL : It says:

"A Member while speaking shall not - (ii) make personal reference by way of making an allegation imputing a motive to or questioning the borsa fidus of any other Member of the House unless it be imperatively necessary for the purpose of the debete being itself a matter in issue or relevant thereto."

Sir. should I read it again for the benefit of Shri Arun Jaitley?...(Interruptions)

SHRI PAWAN KUMAR BANSAL : Sir, I would like to, once again, read it ...(Interruptions) व्यक्तिकव कुमार माक्षीमा : वे आजंगण करे तो तीक है लेकिन इनकी आजंगण करे तो पहर और आजेर केंद्रि (सरावार)

SHRI PAWAN KUMAR BANSAL: I have been permitted by the hon. Speaker to speak. Rule 352 says

"A member while speaking shall not – &C;

(ii) make personal reference by way of making an allegation imputing a motive to or questioning the bona fides of any other member of the House unless it be imperatively necessary for the purpose of the debate being itself a matter in issue or relevant thereto,"

Do I need to elaborate on this? I do not think I have to. Motive is being imputed to every Member of the Congres including the Leader of the Opposition. Their bona fides are being doubted. Do they arrogate to themselves the right of virtue in this House? Do they feel that all that they say only is correct and they can go on with all sorts of recibes allegations against Members of the Opposition.

aveau rapher : if finite solver oit, see will write it it if you want to become the Speaker, your Party must permit you! Now let me give the ruling.

I have gone through the Point of Order raised by the hon. Member carefully and if she makes any allegation against the Chef Minister of Madriya Pindesh, I will immediately stop her. But, if she shows a book or a part of the book, I do not think there is anything to stop her.

Now, the Member may go ahead.

कुम्बर्ध वमा भारती : पहारत, मैं अने पहते हु - "हारोज तीजी चर्ती चलने सामने सामने होत हो जर ओरपोट होजर प्राणी समानत आपने पत्रे पर अपएर्टी और क्लेंगे - "

यह कांग्रेस से एक नेता से द्वार AC(स्वस्थात)

MR. SPEAKER: She must be ready to authenticate what she says KUMARI UMA BHARATI : I am ready to authenticate it now.

अस्तरका मार्वोद्दम : आपको दिया हुआ समय, पूरा हो गया है। उस निगद हो गय है।

कुम्बारी क्या मासरी (क्षेपास) : महोदय, में दल रिपट कहां मेहती हूं। मुझे बोतने ही नहीं दिया गया। अध्यक्ष महोदय, वाली पुस्तक के यूठ हर पर रिपक्ष है - " वाहीय गंधी कुछ में बहुत कोड़े, साथ-पूजरे और संदेशनतित से, "

पत्ती पुस्तक से पूर 80 पर लिखा है - * â€(<u>(123322)</u>)

MR. SPEAKER: I will remove all that which is of abusive in nature

SHRI PRIYA RANJAN DASMUNSI: She is trying to impute motives to a man who is not alive and who was the Leader of the House....(Internations)

SHRI SHIVRAJ V. PATIL: I am on a Point of Order. ...(Interna

SHED SHRIVAU, V. PALI, E. I aim on a Front of Crobin... (interruptions)
In this Mixture against the Coverment or against any other therefore of the House? If this Mixture is against the Coverment. anything which is said in that respect is relevant. But how can anything said against a Member or against a person who is not alwis be relimined. The dischain that hos be relimined. With model the rule and I still all ask Shri Ann. allely to help residue this issue. The rule sups that a Member while populating shall not reliate any reference while the rule of the rule and the rule and the rule and I still all ask Shri Ann. allely to help residue this issue. The rule sups that a Member while the population and the rule and rule any reference while the rule of the rule of the rule and ru

* Expunged as ordered by the Chair.

SHRI SHIVRAJ V. PATIL : How is it relevant? ...(Interruptions)

SHR DATIVES OF THE No. I. THOW A IL THOW A IL THOW AS I REMOVED. A INTERPRETATION OF THE ACTION OF T

MR. SPEAKER: I am giving the ruling on the point of order raised by Shri Shivraj Patil. Please sit down

have gone through the rules very carefully. The rule 352(a) is clear, it says:

"A Member while speaking shall not

i. refer to any matter of fact on which a judicial decision is pending

make personal reference by way of making an allegation (What is important is reference by way of making an allegation) imputing a moive to or questing the bona fides of any other Member of the House unless it be imperatively necessary for the purpose of the debate being itself a matter in issue or relevant thereto."

There are two things where the interpretation of the rule is necessary. Firstly, whether she is making an allegation by making personal reference. It is to be decided whether she wants to impute some allegation against the Chief Minister, Madhyp Pradeut, socordy, the important part is any other Member of the House! So, if the allegation is made against any other Member of the House, then this has be to take into

I am not depending only on that, I would go further and say that even if a person is not a Member, it is not proper, nor necessary nor advisable to make the allegation. Therefore, I would request the hon. Member to be careful white referring to that.

If there is any personal allegation, I assure the House that I will expunge it from the record.

Kurnari Uma Bherati, you can go ahead with your speech. कुम्बार्ट कमा भारती : अञ्चल स्थापन, मेरे कोई सार्थ नहीं उपया। अभ्यक्ष म्हाइंदर- में वह अभी देशूंग।

कुम्पर्कि समा मारती । मेरे इस्तरी नेता के जिलान कोई मार्न मही तरावा को यहां मोजूर मही है। केवल एक समाने पुत्र से मारी माई है को मेरे स्वर के समाने मार्ट है मेरे में कहा कि समाने मार्ट हमारी कहा को पार्च मालका हो तो ने सोनीकेंक मोतम हमर तराने की बकार कर मार्ट में हैं एक के जिलान तेनर नहार मेरे मेरे कहा इन्हों का की हमार

पूर्व पूर्व कर दर करते हैं कि कार राजपूर्व के ने बूझ पूरण बाग दिया और भारत के सामार्थित राज्यों के मा उनके कार्य हुए एक पूरण का करें। पार्थीय का कि भारत किए बात के पार्थ कार्या कार्या है में दिया का नो का कारता है कि पूर्ण स्वास्त का की अर्थाना है, अपना बात के कार्या कार्य कार्या कार्य कार्या कार्य कार्या का

17.00 hrs.

अध्यक्ष महोदय : उमा थी, मैंने आपको बोलने की इजावत दी है। आप बोलिये

सी विसर्वतन सामगुंखी । में याचा थी से यूक्त चाहता हूं कि इस बात कारीजा दिशा क्यों नहीं मताया गया, क्या अप पूत्र गये या इश्तीवर्ष कि चाकिस्तान से स्थापीत करने अपने स्थी नवाम म जो जाते?

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"Achted upper seem - until rich all view of the problem of the view of the problem of the view of th

कुमार्थी जमा मारती : अपना भी, में अपने का समय सभी हुं। पूछे वह समझ में भई अपने के को कोशन के उसे में है हैना में तेन बेकरे ने में पूरे देश में कित अवदर का सामान्य नगा। या, पूछों को अपी दानपूरी जी ने कहा कि चूकि पातिनवार के बाब सामीय करते हैं, ऐसा सामान्य नगा में पूछा कार्यों हुने का मार्थिकान ने काम सामीय नहीं तोने मार्थिने आधित कोशन हैं जिस में मार्थ हैं है हम तोने की बात वहां कर रावे हैं, दे करी ताम के बोर देश गो कर की हैं?

कार्ज के पर बन्दा की हो है? भी सिक्सेनर प्रामुची : क्या मी, अपने कहा कि परिकारत में सभा अहाई होगी पहिले क्योंने कहा कि उनसे बारोह होगी परिका कुम्मी कमा पहिलों : अकार मी, में अंतरिक हार परिकार अकार विशेषक के बोर्ड में समय पहिलों करिया कि वह बारत में हम में महत्व पहिलों में हम समर में पंत्र बार पुनार आ चुनी हूं।

17.02 hrs. (MR. DEPUTY SPEAKER in the Chair)

\$18.8 Pm. (MR. CEPUT'S SPEAKER in the Chair)

"Toward, when they make it is all to gift of any course over 4 and it town reliance although the course fit and the any one of the course of the course

सौ मुजाबम सिंह सावक । यस्त्रका जी, ऐसा संदेश जारेण कि तरपातर मुजायन तिह सादय और ताजू जी इस बित को पेत नहीं होने ये से हैं। मानरीय यस साती जी, में आपको सम्बाद देना मात्रक हूँ कि अस रिकार्य कर्ण, अमलोवका और दर्तियों पर हमारी पत्र से साहमा है।

कृत्वारी बमा भारतीं ं मैं वर्ष के पान पर आक्षाण से कभी सहसा गाउँ हो सकती। धर्म के पाय पर आक्षाण तथी होया, जब यह तिण्यु सदु होयाओं€्री

सी मुसायम सिंह प्रायम : आप निमा मंत्रीयन जी बात करती हैं. यह स्थान में क्यों अपो सरकार विधास को मंत्रीवित करते पेत को, कोई सिवार नहीं हो सकता। यह रूपने पहले ही कह दिया है। अभी बहन संसदीय कार्य मंत्री सीमती सुन्य स्टवन ये भी आदेव समाध और कमी-कमी नेता विकेदी दल भी अतरेव समाधी श्री विवरंतन दासमुंची : उन्होंने अलेप गर्ही लगाय

की मुसाबण सिंह बादब : चीतो तमने पना कि आदेर नहीं तनाय, लेकिन ऐसा संदेश गता से पता है। बहन आला जो आदेर तनाती है। हमात गत में एक पत्ति में सतात यह हूं वर चताने किंदि(<u>CORRES</u>)

कुम्बारी बमा भारती : एकाला जो, में यह पुरतक रखने की अनुनति चारती हूं। स्वी मुसायम सिंह स्वयम् । आप क्या कर ची हैं, इससे बात पुन तीनिए। यह स्कृत नेपीर समस्त है।

कुमा**री बमा भारती** : में कंपत यह पुरतक रखने की अपूत्रति चाहती हूं।

et general fine service de se vision on se le un liègner qui un é airt on si sel service à un été service anne airt our d'une di fine de general fine service de se vision on se le un liègner qui un était on si sel service de servic

की मुस्तवाम सिंह काटबा निरुक्ते कोर्च अनर काल नहीं हैं, वे भी जो आहें। इसलिए जो कहा जाता है कि मानी का बाद है जसमें हर ताल के फूल आने माहिए। जब पूज आने माहिए जो सरले पहले आप हमें सोनीमित करके माहिए, जानके बाद हम इसका सम्बर्धन करने के लिए तैयार हैं।

चणान्त्रसा महोदयः : वी शतिद अलगी, आप शीतिये। सुन्याची चमा भारती : मैं इसे ऑयंपिकंट करने वी आपसे अनुस्ती पाईगी।

उपान्त्रका महोदयः आप इस पर अपने हरतकार करते दे दीजिए।

कुम्बर्सी बमा मारती : जार मुद्रे इसे राजने की अनुपति कींगर और इसके राज-राज में कोश्त के लोगों को सुद्राव दूरी कि या तो जार अरने नेता में करणीवेण जाइंदे, नहीं तो नेता बदल कींगर(कींद्(<u>)(राजार</u>)

क्याल्यक महोदय : आप इस पर इस्तावर करते दे दीतिह।

waters refer () are in et entere en C clim; d'utile, seufe (partie). Ent ches reus, é auver agins une sem (in servi gé el-servidore vien et siuh en éen lite i la going la oppose according la tre discission laban by ny party Eubrupa Garny Party, el-servidore servi et un et au par envar et une sem la est partie arrivée en aprèce en que la calidad el fineres en les equitions excélles étifs finered unes ell goul g'en es sem sem al est unest averaités et seure unes, se alubble finere en une able à obtain finere et une manifest aut d'aire en et ground et utiles, en unes et les entre en partie en la contra de service les entre entre et le res de la ground et utiles, en une entre entre partie en la finere en finere autre d'inter en et ground et utiles, en une entre entre partie. In entre en qu'elle en la tribe et qu'elle en des fineres autre l'être en la coutre de la coutre de service.

चाती हैं, इनको फोकबर पून कहां जना चातो हो? जन्म परिवार के बीची-बीच रूप हुआ यह होता, जो पतु करने के जिए रूप है इसे विचार्त पीचे फोकबर पून पत्रों जन्म चाहते हो? यहि बता रूपा स्थान स्थान बेलानियहरून में कहीं।

अन पूर्व पुरिचा बहुत पातृक पुष्पान से पुरत को है। ऐसी हाजा में सबसे लावचा उसने हैं कि इन अगल में इतियाला को पुजान क्षिप्रपान के और होशार पैठ को और हिंदुपान को पातृक कार्य का बन्ध को आज पुणिय के थी हाजा है है इस लोकों से नहीं है कि रान पह पूर्ती पर आपूरिय और कारटर आपूर्विय कार्य का बन को किस्ति और होति आप होता कारण कारव में अपने लावचें से

कुरू में जो कुछ कहा है और उससे जो मीजूस सरकार की पीतिसी मुझे महसूस होती है, मैं इसे एडिकिनेट करता हैं) डैजीनेट ऑक हृतिया ने कहा है-

"Let us for a moment pause to reflect what it is that for which we would like to be remembered by the future generations."

एक जनवें के जिए कक जाइए और सोविये कि आने वाजी नतातें हमारी कौन सी बात बाद रखेंगी

तिर्फ वहीं बात कहने के लिए में कहा हुआ हूं। में कोई अभी उसकेर नहीं करना चाहता हूं औरना तिर्फ वहीं अर्ज करना चाहता हूँ कि इस दुनिया के सीकनाक और वालराक हालता के बोट, अरूप हुँ पुलिख के बोट लियां एक बती तालत अमेरिक एक मुई के तरि लिया तरिके से अमेरिका में मुद्दे पुलिख के बोट अरूप अस्ताती में में को पानमें कर तीका है, कित तरिके में अवस्थानियान में बाद पानमानियाल के बहु पत पहला करके असीका अता अरूप पानस को कोर पहला हो।

हिन्दी परिकर थर, फर्टर राज्ये था में उस अपेरी, दीराध जोर आदिहा की तराई हुई मी, उससे बार था 14 पहेंट ऐतिस्रतिक सोधा फेसिटे तिसान ने बनाथ था, तिसासे अपनीय अपेरी को मुश्रीवित्तर कमों का कमा विकार पर, अब दुरिकार में बीद कात है कि दीरातर को विकेट व्यवेशन का विभोदार बना पाता है. यह वीतिक करों नाता निर्माण परिवार की पर, विकार को अब दुरिकार करा करा, पीटा की दिन की दिन को राज्य था।

सोहर, जान विश्वास्त ने जोरा का तथा परिवास मेहूर दिखा में विश्वास होंगा कर वह तकारत मुझ्त कर सकत है। विश्वास्त ने जोरा ओई ऐसी करी पढ़ी है जिस के हुमेंदा की तथा कर में के माने कर जान विश्वास ने पति तथा के कि तथा है। उनकी वर हुमेंदा भी तथा कि आई, को पी पायत्व अने कहा कर कि है जो है। उनकी कर कि तथा के कि तथा के कि तथा के कि तह कर कर के कि तथा के कि तथा कर के कि तथा कर क अने कहा कर कि देशों कर कि तथा कि तथा के कि तथा कर की कि तथा कि तथा कि तथा कर की कि तथा कर की तथा है। उनकी की तथा कर कि तथा कि तथा की तथा कर पहले की हमा की तथा कि तथा कि तथा कि तथा कि तथा कि तथा कर की तथा है। उनकी की हम के तथा

का वा रिका गांवत है। आपने का को नावज है ने हुए में रिका हम करना पहाल है कि वीच जो भी रमती तर है। वहां में ती के को की में हम को रहा को पहें में हैं, अमेरा को ने किए तम देन में बूता बता जा को तम जाते हैं के वा मात्रा सामित में ता हो की प्रोत्त को तम जी है, हो कुम को का को में बैंकड़ किए, पारा देश में का बहुता नावजारी जो की की प्रतिकृति हैं कि ता देश मात्रीय हों में तम हो की उन्हों में में किए का पहुंचे हैं के पार पहले का प्रतिकृत हैं के प्रतिकृत है के प्रतिकृत हैं के प्रतिकृत हैं के प्रतिकृत हैं के प्रतिकृत हैं के प्रतिकृत है के प्रतिकृत हैं के प्रतिकृ

"The State shall endeavour to secure for the citizens a uniform civil code throughout the territory of India.

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का तर पूर्व के प्रकार के

- पुरावण विद्य पारत की हरिक्तन से अंदर कहते में कि यह कीती पारतार है, तिवारों काम कैस ने की है। प्राथवरी यो, कवितो-कुमानकार पारा प्रोव्ध से अंदर के विशित्सा, जिस्का में ब्रोव्ह का मुंबा का स्थाप पार प्राप्त को मुख्य को से पार्च पात कर बंद कर दिया जिस वहीं भई, कोई ने पार्चन विद्यास्त्र को मात्र किमादी, प्राप्त की को मात्र की बीच हूं पात्र के बाद कर कीत को मीत्र कीत कीत कीत कीत कीत कीत कीत कीत की

न्हीं मुलायम सिंह बादय ; क्या दिना कोर्र का फैलल किए किसी को कोई क्रिनियत कह सकता है*व्येदि[क्वावाद] प्र*णयका थी, आप व्यवस्था पीतिए।

कर पुरावाद माह बादा दे जा राज्य का ता करता है। तहां ता वा हा हा करता कर काता हमिता कर काता हमिता है। क्षेत्र माह करता है कि का माह करता है कि का करता है के कि का माह करता है के कि का माह करता है के कि का करता है के का करता है के कि का माह के कि का करता है के कि का माह के कि का करता है के कि का कि का करता है के कि का कि का

पठाया है, इस राज की कोई सात नहीं की। कार पुस्तक सिंह भी ने यह भी जहां था कि अगर में गतत कहेंने तो में मानी मोनन में तैयार हूं, यह में मुजाबन सिंह भी रा ओहता हूं में अगरी तरक के कोई मुजाबन मती कर तथा। लेकिन में हामा जातर कहुन कि शार प्रदेश के ओर, वहां की सावतर की, एक परिश्त मेरी की यह माजाबत, मोक आपनी में बहुती बहुत में हैं में हो हम उनिये में महत्व कर की मती मीत मति हमें

एक माननीय सदस्य : गुजरत में का हुआ?&E](सरसाई

क्ष निर्माण करिया : उपन्या का मार्ग करिया है। वेश कुछ हूं और मेंने पुनवत को क्यों एसीन्दर भी निया वहां यो कुछ कुत वह वरोग्य हता देव के सेम्ब्रुल मध्ये पर एक बात है, वर्ग कहीं कोई बुधा नहीं है। पुनवत में यो कृत, वह कुत लेकिन वह मुगल मिंड यो मुखा नहीं थे, मी बह नहींदर तैया अप हूं - पुनवन मिंड यो वरण कोर के मुख्य मोर्ग, निर्माण के अंतर सुगतमार्थ के उपन कहा नहींदर कुत मा, वसकी एक सारीन से पास मोहून है किंदी (<u>पासन</u>)

की मुसायम सिंह बादव : आर यह बाहरू कि यह किस ने कहाओंदी (<u>(हासार)</u>) आर सरन को पुरुष्ठ नत कीनिएओंदी <u>(हासार)</u>कर्णी के साथ यहे हो.

यह किया ने कहा, आप उनका नाम करावर। क€ (खालवार) * क€ (खालवार)

बी शर्तिय अलगी : अन्य ऐसी बात यत संक्रिये<u>ः (सरकात)</u>

भी अशोक कुमार सिंह चन्देल (हमीसपूर, च.स.) : वे असंसदीय मात का त्रयोग कर को हैं, इन बार्त को त्रोसीविन्त से निकाल कारे…(<u>स्वसार</u>)

grammer matters: sero \$500, which severally along if Percel Square France Street

Expunged as ordered by the Chair. भी मुख्यम विक्र माहम ; को मारकर हमें बारांने से क्या पता प्रतेश कि अपन्यों की होते हैं किटी (mount

भी शक्तिद अलबी : में जनता हूं कि सम्बद्ध बहुत करती होती है।...(<u>१९१९१</u>९)

MR. DEPUTY-SPEAKER: Shri Rashid Alvi, will you conclude your speech now?

nac. LEPOLIT-3-PEACEC San Humano Awi, wa you conduce your speech now? श्री मुखायम तीब सारक : ये सर्वार्ध कि का किलो किया ये कह तो हैं मुखाय तीब जो में किया, मुखाय तीब जो के करने में हुआ....<u>(सरकार)</u> यथालका महोदक : में तिकार्ध केव मृत्यू कोई ऐसी कोई बात होगी हो में दिखाई के निकास दूंगा।

स्त्री समजीताल सूचन (फिसोलाबाद) । यह बेबुनियाद आनेप है। जिन लोगों ने यह किया, उन्हों लोगों के साथ पितकर सरकार चला थी हो....(<u>सामाय</u>ी

MR. DEPUTY-SPEAKER: Shri Rashid Alvi, you continue your speech.

भी साहिद अलगी : में जीने बोलू पहले इन्हें मिलाइपेओर्स (<u>सरकार</u>)

की रामजीतास सुरूप ; ph बन्द क्षेत्रित कि यह कियारे किया क्षेत्रि (<u>सरकार</u>) MR. DEPUTY-SPEAKER: Shri Ramji Lai Suman, let him speak

भी चन्द्रमध्य सिंह (मक्क्शीमहर) : अन्य यह बालों कि बालो को कीन हैं।...(स्वापान)

प्रथमका महोदय । जो भी ऑस्टोक्टनेस्त होगा, उसे में तिसार्ट से निस्तत पूंचा के**ं**(<u>प्रस्तात</u>)

भी मुसायम सिंह बादव : इनको काल प्रकेश कि किसने गरा...(<u>१९१९)</u>

of inflow send : office, if every g, over gill shed in differ, if each bin g; ser side yes feet stok, if each bin g; if exem g; (gengs)

SHRI SHRNAJ V, PATL (LATUR); We are not discussing anything about State Governments. This should not go on record Sir.

• मुजायम सिंह सादव ; केरी तथा में जाते हुए हुन्हीं लोगों ने मार, उन्हीं की कसातर करते हो, उन्हीं की सरकार भारतको हो। <u>(कासान)</u> के क्या निका रहे हो...(कासान)

MR. DEPUTY-SPEAKER: Hon. Members please confine to your subjects. We are not discussing anything about particular States.

की मुसाबम सिंह बादव : मेरी तथा में को हुए लोगों को खेतों में मार दिया और उन्हों की सरकार मतथा को हो, उन्हा भोर कोतकाल को संदेश_(सरकार)

भी शांतिर अलगी : में मानता हूं कि मुलायन सिंह जी ने वह फसाद शुक्त नहीं किया था। आप मुझे बोलने देंजिए।...<u>(सरवान)</u>

भी पुरावपार कि कार ते पर कार्यों (.0000) प्राप्तका परिवार : वे वार () भी पुरावपार कि कार ते पर कार्यों (.0000) प्राप्तका परिवार : वे वार () भी पुरावपार कि कार कार्यों कार्य में को दूर तीन जोचें को सेवों में सांचार कार किया है जिससे समस्य को हैं, पर जोचें को सार्च को हो। जो है (.0000)

क्रोड्ड : कोई भी कोट का मेटर इस यहां विश्वकत नहीं कर को है।

वी शांतिद अलगी । यह हमने गर्डी कहा, इन्तोंने गुजरात को बात कही, हमने तब बात कही, पहले मैंने नहीं कही.ंक्टिं<u>(पास्थान)</u>

स्कृतिकार कुमार मानोका : यार प्रदेश की बात हो या पुत्रकार की बात है, दोनों को बन्द होनी पातिएकेंद्रि (comm) प्रथमकास मानोदय : 49 कात है कि में तिकारों देव जुंगा। Wall soe the record. If there are any objections

भी भारतीकर (बिरिया, इ.स.) : प्रयासन ती, तेत अपनी एक निशंत है। इस तहन ते बत बता नंदी एक निशंता पर सो से तो जुती से बता नया नि ने निशंता पर पो का यह स्थापन में बाद एक्स में पानक प्रयोग कि निशंत के पता नहीं आपनी, निर्माण करती। अपने रागिण के बत बता कि पूर्वता की का कारण में पानमें देविता में ती कारण गो पांचारेंग्या का मात्र कुत कि तिन में ती मात्र का स्थापन करता कि पता के पता की से की का अपनार ते पान में देविता में ती हो हम तथा करता पतिना में देविता के पता के जो तो हो हम पता हमा बता हमित होने हमा इस्तुता कि इस मात्री मात्री हो हम तथा करता पतिना में देविता के पता के जो तो हो हम पता ने मात्री है हमों बहुत निशंत से साथ अहार पता है कि इस्तुता कि इस में हमा करता हो तथा हमा पता हो कि पता सम्मार्थ हो कि

system first did were from und in ear un end with its reserve office.

We first if it did not be up expected, with institution and space of it may fix person also did not seek, or approximate processing of the seek, or approximate processing of the seek or approximate processing of the seek or approximate processing or approxima

सुन्धार्थं बना भारती : जनका मोहार, पूर्व हमान जनव केन होगा कि (<u>कारता</u>र्थ करन काम है ते पूर्व मोहन परेज कि हीम्पुरान टाइम्स सीमते सीमित को की भी का विकास में कि रोग कार्यक्री की मात्र कारता मोहन मी तिकास की। अगर का मात्र तर से हैं ? अगर मुझे कर से हैं कि (कार्यक्रम करने की सीमते की हैं) कार्यक्रम कर नमते का सामित कि (कार्यक्रम)

वी चन्द्रशंबर : हम सबको यह बात कह यो हैं। *विदे* (<u>साराहर</u>)

कुमारी क्या भारती : में आपका पूर आदर करती हूं लेकिन में इसका जवाब दूंगी। क्षेट्र (<u>शास्त्राप्</u>र) जब गुजरात को लेकर यहां बहस हुई क्षेट्र (<u>शास्त्राप्र</u>)

sunum महोदय : उना भारती भी, आरको जो कुछ कठना है, यह उनले कहने से बाद करिये

भी सन्दर्शकर : आप जवाब देवी तो क्या हमको बोलने नहीं देवी ? क्रेंस्ट्रे(लालान)

में पह कह जा था कि कोई भी किवार सक जा हो. पीकर नक जा हो तो वह इस सरण की परिता के अनुभव नहीं है। किए तब यह परणव पानू होगी तो सहुत शी किवारें बार पत्ती जरियों पूर्वी पत्त भारती के बारे में जो कर है, कब को पत्ते कोई खोजा तो में पत्तक भी किंक कराया हमसिए किवारों की सकत, वह परिवास कर में में कहात ही कारण में भी जानवारों को पता सोटा में 26(185825)

SHRI PAWAN KUMAR BANSAL : Sir, I have already pointed it out. ...(Interruptions)

MR. DEPUTY-SPEAKER: Yes, you have already pointed it out.

...(Interruptions)

<mark>की विश्वत कुमार मस्त्रीमा :</mark> प्रथालक महोदद, जब ने सबे हो गरे। की प्रधारेकर जी से बोतने से बाद अब इनसे बोतने की बारी अर गरी है। यहां पर इन्होंने नुजरत से मुख्य मंत्री से विश्वतम कहा: केंद्री (<u>पायतन)</u> तरन में क्या हुना, यह तब बाते गरी करीं तब क्या किसी से बातन में नहीं

. क्या ? यहां पर उत्तर प्रदेश की बात की जाती है तो सब जोग कहे हो जाते हैं। चुकतत के चुका बंधी के बारे में इन जोगों ने क्या-क्या गाहीं कहा ? क्रिंट्(<u>प्रताश</u>

मी सीसतम तिंद परि (मिश्रमीए) ; राज्यका महोदर, मुजरत के बारे में सभी करते हैं लेकिन परिषम धंगत के बारे में कोई बुध नहीं करता कि वहां क्या है। बार हैं। केंद्रि (<u>1988) दो</u> राजस्थन में क्या है। स्था और में क्या है। वह कोई नहीं करता। केंद्रि (<u>1988) दो</u>

नी किस्तान कि.सादीन : सीमपु में तिर्ण दो को करण पातरा हूं। एक-पड काता बेगोर सरकार सुरियन पर्वर्षेट से विशल्प है, स्टेट जी कों यहां पर खी अमें तो अमल है। जो मतन बतो असे, यहो आप ओसीविमा में से निकास सीमार केंद्री (<u>कारवार्</u>ण)

MR. DEPUTY-SPEAKER: I want to conduct the House smoothly

भी शिक्सान वि.पारील : दूसरे बार, में माननीय पन्डलेकर थी से यह करना पाठता हूं ते**ं** (<u>पास्ता</u>न

MR. DEPUTY-SPEAKER: Please take your seats. I want to pro

भी किस्तान है, सार्टीन समर्थन परावेशन भी में भा मा वहां तथा, उससे मंदेव में में कहम पहुंच कि आई भी किसम नहीं से में उससर वहां पर नहीं सही आ आपको अगा किया में किसम किया है जो किसमें बात के बार देवतें करा है और यह किसम को किसमें मानवा जिता है, वह तम देवते में बाद पीतावीन अधिकारी पर पिनंद कर मानवे हैं। वहां पर सामार का समस्त है कि वर्षिण पत्र को, सैक्टीम को या विश्वास को नीने कहा या समस्त है है हमें बार में से अधिन है। उससे मुताबिक हम जर्म का मानवे हैं में दिहासाइडी

SHRI KIRIT SOMAYA: Mr. Deputy-Speaker, Sir, when Shri Priya Ranjan Dasmunsi was quoting Shri Arun Shourie's book, why did Shri Shivraj V. Patil not raise this point at that time? ...(Interruptions)

MR. DEPUTY-SPEAKER: Shri Kirit Somaiya, you have to speak with my permission. I had given the floor to him.

Now, I asked her whether she wants to say something or not. In between, you have started speaking.

MR. DEPUTY-SPEAKER: When you are permitted, you have to speak. What is this? wre get one with war we wish (i)

और वे करत भी करते हैं तो चर्चा नहीं होती।

MR. DEPUTY-SPEAKER: Both of you go on talking.

...(intemptions)

SHRI PRIYA RAALIAN DASMUNSI: Mr. Deputy-Speaker, Str. today morning I gave the notice for permission to quote (1) the proceedings of Stri Listimatari of Raigs Sabha and (2) the book of Bairay Madrok. Unfortunately, I could not use the book of Bairay Madrok, because it will embarrass themmone. But so far an Panciplanya's cooking one of the Strip Rayland of the Concerned, it was given by the Bir Dr or public circulation. If the Bir Pan any objection to Panciplanya it withdraw that... (Inferingations) of the country of the Panciplanya of the Rayland of th

MRC DEPUTY-SPAURC Now, let me make an observation. The hors Speaker, in his wisdom, saked her to authenticate, put her signature and then lay it on the Table of the House. That has been done, I finish I am also agreement with the sense of the House that all and surply obtaics are not to be authenticated and laid nor of the House. I agree with Britis Shiregi V. Patil and Shir Phys Ranjan Dazmursi shart wherever it is to be shown! the Speaker, if he appear and pit is you can be called the House, that can be done.

औं चारित अवसी : गेरा जादा समय तो इसोंने बबंद कर दिया। किर मी में अपनी बात जाती समय करांग क्षे€ (सहस्रार्ट

MR. DEPUTY-SPEAKER: Shri Kirit Somaiya, where is your place? Your place is on this side

भी शाहिर असती है में पंत तेवार की बाद कुछ कर करता हूं लिंकन पांत तेवार की ने मैंने पूर्व कार नहीं पूर्वी हा जब पुनारक विद्या की कार का प्रकार कार कार की कि वाहित की प्रकार के कार की मानि की की की कार की पार्टी कार, जब पूर्वा की कार की हो है में प्रकार कार की पार्टी के पुनार की कार की पार्टी के पुनार की की पार्टी के पुनार की की पार्टी की प्रकार कार की पार्टी की प्रकार कार की पार्टी की प्रकार कार की पार्टी की पार्

SHRIMATI SHYAMA SINGH (AJRANGABAD, BIHAR): Why is the issue of Ultar Pradesh being discu...((reem.ptions))

भी शक्तिद अलगी : में अपनी बात पूरी कर्मना वर्ण यह प्राएगी।

औं चन्त्रनाथ सिंह : यह गर्ते कहा है केंद्रि (<u>सरकार)</u> गतर स्थानी कर यह है केंद्रि (<u>सरकार)</u>

भी चरिष्ट अलबी : हाउस के अंदर जो इतनी ताकत के साथ कह सके, धनके विकास चीटा में कौन कार्यवाही कोना?केंC(<u>(१९११))</u>

तमान बातों की देशनियों में डीएसपी पार्टी की तरक से इस में-कांग्रीडेंस मोजन की में स्वाधानकत करता है।

औं मुसामम सिंह सादन : उपलब्ध जी, मैं इस को में कुछ करना चारता हुंडीरि<u>(पासार)</u>

वपानका महोदय : मेंने आपते कहा कि जो भी ऑस्तवक्तेत्रत बातें उन्होंने पहले कही होगी, में उन्हें विकार्य से निकाल दूंग।

की (CREEC) भी पुमायम सिंह बादय : हां, की जो पूरा है कि दिन जोगे ने दो सिंदे, अपना दिने, उनसे विवासक कर्मावाई करण की मूस विवा बाः सबसे माने रिपोर्ट मानाव्य की का माँ भी, मानीवी जायकर सुकरण कुछ से गांव था और पार्ट कर में भी काम मुख्य नहीं हैं, यह मुख्यमें को पारता हो तीया। दिन्हां क्यों में कोई हुए में की (CREEC) हमानिए ऐसी तमानीन करी मान कीता करें की (CREEC)

वयानका महोदय : आप मेरिए। अब तो हो गया न।

श्री मुसामम सिंह सारम : हमाँने यह साम निमा, यह रामाई है कि जो जांच आई और जांच सससे चाले मातवाम की आईओ€(<u>शंकराम</u>) उस उक हमारी सरकार पत्ती मुंत्रीओ€(<u>शंकराम</u>) कारोस के चुका मंत्री जा गये को**स्**(<u>शंकराम</u>)

स्थाना पात्री पा विकिर्द ((पार्ट्स) प्राणिक में पूर्ण की जा ने विकेर्द (पार्ट्स) प्रतिक्री में पार्ट्स के तो तो प्रतिक्र के प्रतिक्ष के प्रतिक्र के प्रतिक्ष के प

SHRI PRAVIN RASHTRAPAL : Sir, I am not interrupting her. ...(Interruptio ...(Interruptions)

MR. DEPUTY-SPEAKER: Please do not internut her.

which segment with 2 yeard do move it the positive rapport to move which all post with one work all works of an interference of, at set also a residence of the positive rapport is not to the positive representation of the control of the first control of the positive rapport is not to the positive rapport in the positive rapport is not to the positive rapport in the positive rapport is not to the positive rapport in the positive rapport is not to the positive rapport in the positive rapport is not to the positive rapport in the positive rapport is not to the positive rapport in the positive rapport is not positive rapport in the positive rapport in the positive rapport is not positive rapport in the positive rapport is not positive rapport in the positive rapport in the positive rapport is not positive rapport in the positive rapport in the positive rapport rapport rapport rapport representation of the positive rapport representation rapport rap

SHRI PRIYA RANJAN DASMUNSI: Nobody from this side has said so. They are totally trying to ploy the situation to exploit the sentiment. ...(Interruptions) Sir. nobody from this side has said so. ...(Interruptions)

की भी का का मार्थ के पानने सानन कार में अपनी जान दें की है। जान का भी किर में यह का भी थी। यह का का ना ही है। यह मार्थ का मार्थ का मार्थित है, जीने कार्यों के मार्थ के मार्य के मार्थ के मार्य के मार्य के मार्थ के मार्थ के मार्थ के मार्य के मार्थ के मार्य के मार्य

SHRI PRIYA RANLIAN DASMUNSI: They are trying to accuse the Opposition on all the matters. This is absolutely wrong. _(interruptions) in Rejustram, Shri Ashok Gerhot managed the drought as the best Chief Minister. Let her told the turb. _(interruptions)

सीमती वसुन्यत राजे : जब रोसरण में शरपाणु तिरसोट हुआ

पन समय मानवैष प्रधान नेती जी को मुद्दे पूरिया ने सरका और फास नवात का मनका भी गई से डॉक्स प्रधा शिक्त पत समय मी अना और आओपना करने से गाँदि कहे। यह समय मानवैय नटका सिंह जो ने बचना दिया कि दूसने देशों से संबंधी में कट्टास अपेची, निश्ते मुश्कर देखानी हैता से वह नर्पेडी<u>टी (साधान)</u>

t and at thread we fight (meson)

MR. DEPUTY-SPEAKER: If there is any objectionable thing, I will remove it from the records. When you speak, you may refute it.

SHRI SHI/RAJ V, PAT L: Sir, we are saying that an amount of Rs. 40,000 crore was not spent. Let her explain it. The armunition was not available in the armunition depots. Let her explain it. __(hteruptions) Why was the ammunition not available to the Deferore Forces? Let her explain it. When we no depiction. _(hteruptions) SHRI MANI SHANKAR AIYAR (MAYILADUTURAI): Sir, please allow me for a minute. I will submit a point.
...(internutions)

MR. DEPUTY-SPEAKER: Shri Mani Sharikar Aiyar, when you get a chance, you reply. Whatever you want to refute, you can do it then.

सीमती वसुन्यत समे : जब रेक्सील की धारण पूर्व के में जंत की मीडेंस्ट्रे(<u>(1000ट)</u>

पन सबस में तोक और संपूर्ण कोंकर, पूर्णयं के हिए पालिसार को धी तालों में कारए, एस्कीर मी सामार को धी तालाय पया दे करों में तिकार्य पर है। परमाम में, कारिक हुद में परमार में कार्युत मीतार्थ ने सबसे अधिक अपने कार्युत है थी हम त्यार ये पालीर एक हिहित्स में एक हि में सामार्थ प्रमान मेंत्री में में परमार ऐसा पार्ट्य कि भी मीतिक मार्थ हुए, पत्रके मधी मो पार्टी सा दूर परम्बीर सम्मान में साथ उनके चीवर वर्ष में मोनेटी में तिए चीच नया चार्टी मार्थ एक हमा मेंदि(स्थाप्ट)

...(Interruptions)

भी पात क्षाप्त कर के अपना कर है कि अपना है कि अ

कार कर का दुराज्यात हुआ है। इस में कह गा कि सहीयें के सभी को नीवरित्त रितारोंने। में कटन पहला हूं कि अभी भी ने होना सकता है करने के पकर तथा थी है, जन्मी मान बनने सात बनें भी हैं। जी भी ने उनके नीवर्त नी ही जन्म समादन नजनी माद करने को नजना गति कपत्ती। हमसे सभा है में काम मंत्री जो को ध्यापत रेग पहली हैं कि किंदें (<u>जातानों</u> करने एतिया में नित निमानों के चीत महाचा अपनों की नवह

से गट हो गए थे, कोई हरर से प्रथा गर्डी जा सकता था, यह काम हर हुद में होता है, हेकिन पहली एका पर किसारों को मुजारजा दिया गया 90 करेड रुपय इस साम के जिए तथा गया में रुपयाओं है कि यह बहुत की चीज है और इसके जिए क्षेत्र को सरकार को चलकार देने की पताला है। किंट्(<u>राहावार</u>)

भोरह, करमापा में अपर पहती राम जीम अमान पत्न है। लोगों को पान भी देवें व्यापे में जिए मनह रोग पत्ना लोग हम-पत्न से मों हैं किट्ट (<u>1939.5)</u> का अमार्थ में आप है। किट्ट (<u>1939.5) अमें</u> तम में करपान में एक आपनी पान से गई है या सबसे पाहुन है। वनभाग भी लागत सिमान को जुड़ी है। किट (1939.5)

MR. DEPUTY-SPEAKER: Nothing will go on record except what Shrimati Vasundhara Raje speaks

कीमती बाहुम्बन करें ; गरीपर, उनकी मता तक बड़ दिए कि पता भी देवी ती होते होते हमें कम से आपनी मति मा तकता है। हम माँ में हा आध्यार में आप दि कर अपनीची मी मून हम करता में हूं है और एक आपनी भी मून हमलावार में माम में हुई हो का का किसे हो में हमें हैं है कम पतारी हूं है किस में में मार्थ में हम ती हम में मान महत्व महता करता है किस मार्थ है किस मार्थ में हम में मार्थ में मार्थ में मार्थ में हम में मार्थ मार्थ में मार्थ मार्थ में मार्थ मार्थ मार्थ में मार्थ में मार्थ में मार्थ में मार्थ में मार्थ मार्थ में मार्थ में मार्थ मार्थ में मार्थ में मार्थ में मार्थ में मार्थ मार्थ मार्थ में मार्थ मार्थ मार्थ में मार्थ में मार्थ मार्थ मार्थ मार्थ में मार्थ मार्थ में मार्थ में मार्थ मार्थ मार्थ में मार्थ मार

MR. DEPUTY-SPEAKER: Nothing will go on record except what she speaks

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* Not Recorded

18.00 hrs.

---तन करकार को विशेत कर से मदद दी परन्त राजनभाग सरकार ने इसका प्रपत्तीन नहीं किया।

on colour enerce into the time to the greatest enerce it general enerch time.

After CEPUTY-SPEAKER Now, if there is anything objectionable, I will look into the records.

After agreement of price are scoren pair after a were difficill after entern and mid dispeaking against the man are the man after after anything against the man after a first read of the man after a first read of the man after a first read (2000).

SHRI MADHUSUDAN MISTRY (SABARKANTHA): Sir, are we discussing Rajasthan or are we discussing a No-Confidence Middon? ...(plateruptions) What is happening in this House? We have a right to know. What is all this going or? Are we discussing on the No-Confidence Motion or Rajasthan@((riferruption)) (in the No-Confidence Motion or Rajasthan@((riferruption))).

MR. DEPUTY-SPEAGER: Madam, now you please conclude. Now, the next speaker, Shri H. D. Deve Gowda Please conclude, madam. Now, please conclude.

SHRI MADHUSUDAN MISTRY: Your eyes are on the elections in Rajasthan. ...(Interruptions)

MR. DEPUTY-SPEAKER: Madam, please conclude now.

स्थिती **बच्चान्य राजे** : तीनन पुर एकारने पित धर्मन पाँचे के तार्थ के तार्थ में ते तिव पेता वे विश्व शर्मन को सामार धर्मन के ति नित्त नेवा नहीं है ताले अच्छा कर का ले का ती है कि (<u>कारात</u>) का बाते पुरस्ता की स्थिति के लेकिन। कि (<u>कारात</u>) करों वह करों के तिन ऐस कारा इनके विभाग के तिन पूर्व प्रदान मिनित्त कार्यों के (<u>कारात</u>)

SHRI MADHUSUDAN MISTRY: Has nothing been done? It is an election speech. ...(Interruptions) You are allowing her to speak on Rajasthan, and we were not allowed to speak on Gujarat. ...(Interruptions)

AN KUMAR BANSAL: Sir, what is this?

MR. DEPUTY-SPEAKER: Now, you conclude your speech. I cannot give you indefinite time to speak

with DEPUTY-SPEAKER: All those matters which are not relevant, I will look into the whole record.

...(Interruptions)

MR. DEPUTY-SPEAKER: Madam, now please conclude. Now, Shri H. D. Deve Gowda

...(Interruptions)

SHRI MADHUSUDAN MISTRY: Sir, we are not listening to this. What is she talking about? ... (Interruptions) MR. DEPUTY-SPEAKER: Now, Shri H. D. Deve Gowda.

(Internations

...(Interruptions)

MR. DEPUTY-SPEAKER: You were allowed to speak for five minutes, and already I have given you 20 minutes.

SHRI MADHUSUDAN MISTRY: No, Sir. We will not allow her to speak...(Interruptions)

MR. DEPUTY-SPEAKER: Please, Shri Mistry. Your leader is on his legs.

SHRI SHRAJ V. PATIL: ... (Interuptions) if she speaks about the affairs of the State Governments, we certainly have objections on them.

MR. DEPUTY-SPEAKER: That I will look into. If there are irrelevant matters, I will remove them. Now, Shri H. D. Deve Gowda.

MR. DEPUTY-SPEAKER: Madam, please conclude. Do you know how many speakers are there who are yet to speak? Please conclude.

MR. DEPUTY-SPEAKER: Again, you are standing. You cannot stand and speak without my permission.

सीमती बसुस्थात सामें : हमने सब-साम केंद्र में एसटी का मंत्री बनाया। जो आप तक यजस्थान में नहीं बचा इन सम मीजी का स्थान में तक्षा जाए। राजस्थान में तिमले सामनाई साल में एक में नीकरी किसी को नहीं निस्ती। अभी सम मोजान से पो सत हुई केंद्रि (<u>राजस्था</u>)

A COME COMPANY (के भी पांचन करने का प्रति होता कर के प्रति करने कर कर है। हुई क्षेत्र (1995)
MPMR DEPUTY SPEAKER Please, now. She is concluding.
Abunt बसुम्बल करें : के मैं हूं हम ही करने पहुंचे कि असी कार्रे का माने की राजस्यन गए थे। राजस्यन के मुख्यमंत्री में असी खातियाँ को असीक असार पर असीक आकार में में ही हम कर को पांचन की हमा

श्रीमती बस्तुन्तत राजे : भाजपा ने पंत्र दिन बाद ही वह जनताब पता कर कंदा सरकार को बेज दिया। 🞉 (<u>प्रकाश</u>)

प्रयार भागे भी ने कहा है कि इस पूरी कॉर्डिक कर रहे हैं। में नेवा विकेशी जब से पूछना चाहती हूं और वनसे इस कर में मुश्ने की जरूत शरफार संबंधि (सामार्थ अब प्रयार मंत्री भी ने अविक आधार पर आधार की पीरणा कर दी हैंगे€ (सामार्थ)

MR. DEPUTY-SPEAKER: Madam, I seek cooperation from you. Otherwise, how do I conduct the business of the

MR. DEPUTY-SPEAKER: Madam, please conclude now, otherwise, I will have to call Shri Deve Gowda. Will you please conclude now?

MR. DEPUTY-SPEAKER: It is impossible to conduct the business in this way

SHRI RAMESH CHENNITHALA: What is happening in this House?&(; (Interruptions) MR. DEPUTY-SPEAKER: Madam, will you please conclude now? We do not have time, and it is already six o'clock. SHRIMATI VASUNDHARA RAIE: it is not my fault, Sir.

MR. DEPUTY-SPEAKER: There are still a number of speakers. You wanted five minutes, but I have given you twenty minutes. Please conclude now. I cannot give you any more time. We do not have time.

SHRI MADHUSUDAN MISTRY: This No-Confidence Motion is not against the Rajasthan Government....(Interruptions)

MR. DEPUTY-SPEAKER: Shrimati Vasundhara Raje, will you please conclude now?

...(Interruptions)

MR. DEPUTY-SPEAKER: Madam, please conclude now. ...(Interruptions)

भी राम जिस्तास पासामान : एकपात थी, नेत पहुँद ओन ओर्डर है। 4 वने ज्ञान गोरी भी को औरतात उत्ताव पर जात देग था। तेर पता तिरत है जिससे माहून होत है कि 42 पहिंदी में किने 12 पहिंदी के सदस बोते हैं। असी 36 पहिंदी के लोगों का दोसर साती है। में अपने जानन पहला हूं कि नका वह किन एक्टरिक मी था की हैं किनों दें रहे तीन की जा की है. बहा का मोही, या जातता है के पहिंदी

MR. DEPUTY-SPEAKER: Shri Ram Vilas Paswan, there are as many as 15 Members who want to participate in the

SHRI RAM VILAS PASWAN : That number is 20 and not 15, Sir.

SHRI RAM VILAS PASWAN: That number to average.

MR. DEPUTY-SPEAKER: No, there are 15 Members.

....(Interruption

MR. DEPUTY-SPEAKER: Shri Chakraborty, let me also say something. Can you hear me?

is it the pleasure of the House to extend the time by another one hour? SEVERAL HON, MEMBERS: Yes.

MR. DEPUTY-SPEAKER: The time is extended, and I now give the floor to Shri Deve Gowda

NRR LD DEVE GOWDA (VEAVAPPLAR, Mr. Deput)—Speaker, St., I mould like the elected my support to this No Confidence Micro because of two reasons. Yesterday, a Bill portaining to 65 oron farmers - the NABAPO Amendment Bill moved by Sm. Jeasonst St., Inch. Fannes Minister - was passed in this House without discussion. I do not want to evaluate the quantum of money we are giving to waste because of non-cooperation of the Opposition in the House.

Unfortunately, I came to this House through a by-election in 2002. I took eath on 28th February, Chandra Shekh was telling about his agony. I am also watching, I do not want to say anything beyond this. I never spoke a word against anybody including Shri George Fernandes, usil come to him later.

Why have I raised the sous portaining to 65 crore farmers right at the initial stage? It is because farmers are committing studies not only in Kamistala but in the whole country, in 1999 — I was here the not a deletter of the hough the six on the his work of the six of the s

The committee are highly penturbed to note that most of the banks have not been able to achieve the stpulated minimum limit of 18 per cent net bank credit to agriculture. In this connection, the Committee are further disressed to find that RBIA and tables not a valid or against the defaulturip banks. The reseasor stated for not adhering to the stpulated minimum limit that while showing improvement in absoluble terms bank credit to other sectors has been increasing at a faster peace, do not convived or Committee."

This is a unanimous report. Further, recommendation No.7 of the Report says:

"The committee desires that the Government should look into the matter and pro

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of full interest â€; "
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This is a unanimous report. This was promised by the Prime Minister. This was promised by the Government
                "The committee desires that the Government should look into the matter and provide the benefit of waiver of full interest on loans to the affected farmers."
 They have quoted the serious drought and other things. I do not want to read all the relevant recom-
Are we concerned over this? This is a routine matter. I am not going to take the credit for myself. Everyday we are witching in the newspapers and on TV that people are hanging themselves from trees leaving their families without any livelihood and securify. Such a stutten is prevailing in the country. __interruptions; __interruptions;
 SHRI V. DHANANJAYA KUMAR (MANGALORE): it is happening in the Congress-ruled States. it is happening in Kamataka.
SHRI H.D. DEVE GOWDA: Do not interrupt me. There is a limit to this.

SHRI V. DHANANJAYA KUMAR: You are supporting the Congress Party here ...(Interruptions)
 MR. DEPUTY-SPEAKER: Shri Dhananjaya Kumar, will you please resume your
SHRI H.D. DEVE GOWDA: it is better he should resign and get off...(Interruptions)
MR DEPUTY-SPEAKER: Shri Dhananjaya Kumer, please do not interrupt.
...(Interruptions)
SHRI SOMNATH CHATTERJEE: Sir, it is too much....(Interruptions) The debating has lost all its sense in this House...(Interruptions) Nobody can talk here! This is happening in this House...(Interruptions)
 SHRI V. DHANANJAYA KUMAR: Sir, he was referring to suicide cases of farmers...(Interruptions)
MR. DEPUTY-SPEAKER: Shri Dhananjaya Kumar, why are you standing?
...(Inferruptions)
MR. DEPUTY-SPEAKER: Nothing will go on record.
                                                                                (Interruptions) *
MR. DEPUTY-SPEAKER: What is this? Can anybody stand up and talk without the permission of the Chair?
MR. DEPUTY-SPEAKER: Shri H. D. Deve Gowda is holding the floor.
...(Interruptions)
MR. DEPUTY-SPEAKER: Shri Dhananjaya Kumar, did you take my permission to speak?
SHRI H.D. DEVE GOWDA: I have not referred to any State. I said about the situation in the whole country. That is what I said. I said that today, in the whole country, the condition of farmers is very bad. I do not want to narrate as to why such a situation has occurred because it will take hours together.
Sir, there is an article in The Hindu Business Line of 16<sup>th</sup> August, 2003, on 'Correct Regional Disparities, Growing Rural-Urban Divide.'
 वी विनय कटियार : यह गलतक्यानी हो रही हैं। यहां रूप हम लोग गलतक्यानी सुनने के लिए के हैं? ठे€[(<u>शास्ता</u>न)
MR. DEPUTY-SPEAKER: Shri Vinay Katiyar, please resume your seat.
MR. DEPUTY-SPEAKER: Shri Vinay Katiyar, what is this? You are a senior Member. ....(Interruptions)
 "Not Recorded.
MR. DEPUTY-SPEAKER: Can anybody help me?
...(Interruptions)
 SHRI SOMNATH CHATTERJEE: Without their permission, can nobody speak here?...(Interruptions) Do we need everybody's permission to speak? This cannot happen...(Interruptions)
MR. DEPUTY-SPEAKER: What is this?
                                                                                  ...(Interruptions)
MR. DEPUTY-SPEAKER: Nothing will go on record.
                              (At this stage, Shri Tarit Baran Topdar and some other hon. Members came
and stood on the floor near the Table.)
MR DEPUTY-SPEAKER: Hon. Members, please go back to your seats. ...(Interruptions)
18.18 hrs.
                                  (At this stage, Shri Tarit Baran Topdar and some other hon. Members 
went back to their seats.)
                                                                                    ...(Interruptions)
MR. DEPUTY-SPEAKER: Shri Dhananjiaya Kumar and Shri Vinay Katiyar, you have not takan my permission to speak.
MR. DEPUTY-SPEAKER: I have not allowed you to speak.
                                                                                  ...(Interruptions)
MR. DEPUTY-SPEAKER: Dr. Vijay Kumar Malhotra, please control your Members.
...(Interruptions)
MR. DEPUTY-SPEAKER: Please go to your seats.
 "Not Recorded.
 18.21 hrs.
                                               (At this stage, Shri Anil Basu and Shri Samik Lahiri came
                                                           and stood on the floor near the Table.)
 MR. DEPUTY-SPEAKER: I will ask him.
                                                                                 ...(Interruptions)
                                                   (At this stage, Shri Anil Basu and Shri Samik Lahiri
                                                                         went back to their seats.)
18.22 hrs (Mr. Speaker in the Chair)
MR. SPEAKER: Please sit down. Let me know what the position is.
                                                                                    ...(Interruptions)
MR. SPEAKER: Hon. Members are requested to occupy their seats. Please sit down.
MR. SPEAKER: Please sit down; let me conduct the business of the House. Let me see what the matter is, I will go into the details. Please sit down.
अध्यक्ष महोदय : सब जोग अपनी-अपनी जनत पर बेटिए।
MR. SPEAKER: Please let me see what the matter is.
                                                                                ...(Interruptions)
अध्यक्ष महोदय : शब लोग अपनी-अपनी जनत पर बेटिए।
                                                                               ...(Interruptions)
MR. SPEAKER: Please cooperate.
... \mbox{\it Interruptions} \label{the control of the control of 
अध्यक्ष महोदय : विनय कटियार थी, अपनी जनत पर बेटिए।
...(Interruptions)
MR. SPEAKER: May I request the hon. Members to occupy their seats?
                                                                                ...(Interruptions)
MR. SPEAKER: Please understand that there is an important Motion before the House, moved by the Leader of the 
Opposition.
                                                                                    ...(Interruptions)
MR. SPEAKER: I will go into the matter, Please sit down. ..../Interruptio
MR. SPEAKER: I want to know what has happened. Please sit down
....(Interruptions)

MR. SPEAKER: We are all aware that the Motion of No-Confidence has been moved by the Leader of the Opposition. I want the Motion to go through. Please at down.
                                                                                 ...(Interruptions)
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MR SPEAKER: We will have to discuss the No-Confidence Motion. I will request the hon. Members earnestly to occupy their seats. I am prepared to go into the matter and understand what has happened. Before I go into that, let me know what has happened. Please st down.

were waters: if an first the test of if a first is early of an interest of the state of the stat

MR. SPEAKER: I am listening to Shri Sharad Pawar.

SRRE SHAPAP DAWAY (BAPAANT); For Deve Goads has not used a single unparliamentary word. He has not made any allegation against any individual or Party. SBI, he was obstructed from speaking. The way some of the Members from night party were behaving; beging Shi Dewe Goads, was absolutely improper...(Interriptions) areas ratics: 49 shows world ist elient of pareas 4 bi.

SHRI SOMNATH CHATTERJEE : Allow me to speak for a minute, Sir....(Interruptions)

MR. SPEAKER: Shri Dhananjaya Kumar, I am going to permit you after Shri Somnath Chatterjee has spoken.

अध्यक्ष सकोवन : मैंने प्रोक्तनका जी को बोजने की प्राक्तकर भी है। बोजन प्रोक्तका जी का निकार्त पर प्राप्तना, स्वयंत कियों का नहीं प्राप्तना

SHRI SCMNATH CHATTERUEE: Speaker, Sir, whenever you call one or the other Member to speak, it appears he has to get the sanction of some of the Members on that side. We cannot speak without their permission. I have been repeatedly saying_(Interruptions)

Not Recorded.

SHRI SUDIP BANDYOPADHYAY (CALCUTTA NORTH WEST): This is not fair. This is incorrect...(Interrup

MR. SPEAKER: Shri Somnath Chatterjee, I have permitted you to speak. You can speak.

...(Interruptions)

अस्पन्त महोदम : नुझे इस समय किसी इन्योटोलन की जकरत नहीं है।

sakes what : 3gt are refer printers of ream off it.

SRR SDANATH CANTERLEEF: 5r. Neve been very huntrily submitting before you, before the earlier Presiding
Officer as well that it seems there are too many inper-Speakers in this House. I have used this expression more
non-consciousal edicularius saw Within withhere rists time the when, we want to make our contributions. It may not
be very good, maybe imperfect but we have a right to make our submissions. What is apposing it, so many sensor
to be very good, maybe imperfect but we have a right to make our submissions. What is apposing it, so many sensor
the very good, maybe imperfect but well have a right to make our submissions. What is apposing in a new year of the contribution of the very sensor in the follows are located in the contributions are believing at latter more does where the follows about an or not. (Improprint
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proprint and the contribution of the contributio

MR. SPEAKER: I have permitted Shri Dhananjaya Kumar.

...(Interruptions)

अभवश महोदय : पैंगे वर्णजय कुमार जी को बोजले की इज्यजत दी है, केमत उन्हों का तिवार्ड पर जाएगा।

MR. SPEAKER: Please, let me know what Shri Dhananjaya Kumar has to say.
SHRI V. DHANANJAYA KUMAR: When Shri Dewe Gowda started his speech...(Interruptions)

MR. SPEAKER: Please keep quiet.

SRIFL CHANAMAYA KUMAR²: When hon. Dewe Gowdis ji started his speech, he made a reference to the suicides cormitted by farmers. At flat point of time, is just werked to know from him, because the highest number of farmers who have committed suicides in the Batter of Kamatsian which is alred by the Congress Party and the No-Cortificance Motion is also moved by the Congress Party, is he still supporting the No-Cortificance Motion. That is what is satisfied to love from him... (Erforting-form)

MR. SPEAKER: Were you speaking with the permission of the Chair?

SEVERAL HON. MEMBERS: No.

SHRI V. DHANANJAYA KUMAR : Sir. now you have permitted me...(Interruptions)

MR. SPEAKER: You are all speaking without the permission of the Chair. You are also doing the same thing. What can be expected from any Member?

SHRIV. DHANANJAYA KUMAR: Sir, I am submitting very humbly if I have hurt the sentiments of hon. Shri Deve Gowda, I beg pardon of him. I do not mean anything else.

MR. SPEAKER: Let us not increase the heat of the House and let us not increase the anger of the Members.

...(Interruptions)

of the same was planning i some when, if ago if through for the price was been ware publications of a some at six with which which was not are our sum formers, if a some will not go in the land of this was not as the land of this was not in the land of the same at the land of this was not the land of the

MRS. SEPARCE: I would only like to make one point clear. When the debate started in the House, you all may be remembering, probably inhed and that both Metheres who would speak without my permission will not go on neco and that need not be rigided by the person who is speaking. I also said that those who will speak without the similarity of the continue is record in a probably the person who is speaking. I also said that those who will speak without the similarity short of this in-location repeats that no Member should interrupt any Member from any side. Now, Shri Dave Goveda would continue his speech.

भी गुलामम सिंह मादन ; अब तात को से बाद हाउस नहीं पतेगा।

अध्यक्ष महोदय । मैं की कोटिन कर का है।

SMRH M.DEV. GOVAN. Six when I started my speech I mentioned that only on two counts I amygoing to support the No-Confidence Motion. Finally, I qualed the condition of the farmers not only in Namistaka but also in the whole country. Just went now does not mentioned the committeed again. Essys:

"The Committee find that to mitigate the suffering of farmers in the drought his wasa, the Phrite Minister amonounce the wasaver of interest on agricultural losses. However, the Committee feel that the amonouncement has not been properly interpreted by the Reserve Bank of India and Interest on loans for only first year has been varietied mich has they have very like relief to the farmer. The Committee deets that the contribution of the start of the started on the started of the started on house to the affected farmers."

This is the unanimous recommendation made by the Committee. The Chairman of the Committee belongs to the ruling alliance. I wanted to say this only.

nuling alliance. I wanted to say this only.

Sr, yesterday our hon, senior leader Shri Somnath Challerjee was referring to the UNDP Report. I was sitting in the back bench at that time. One article had appeared in the Hindu Business Line newspapers disted August 16, 2003.

"If the widering regional disparties and the growing nuni-urban divide are not amented and reversed soon, they will not only confinue to pull down the overall economic growth rate, but also lead to serious initiated measures to contain the damps. Amont Vivide flavor. Report on India, Statisting Referent Reducing Poverty, 2003) as also the UNDP's Human Development Report 2003 have expressed grave concerned with the development report 2003 have expressed grave concerned with the development report 2003 have expressed grave concerned with the development report 2003 have expressed grave concerned with the development report 2003 have expressed grave.

Sir, I do not want to read the entire article. They have given all facts and figures in support of this. This is the situation that is prevailing in the country locally. I result not like to quite the reports of the World Sank and the WHOP. I have only protoided port or of the article that has been published in a very promisent reewage of this country. If this statistics is all would also be as social unrest. That is all i would like to say, would not like to pulseyond that.

I would like to say.

So, the NABARDO Bit was passed in this House yesterday without any discussion. The provisions of the Bit related, to the amount convent made by the hon. Prime Martiser about the reduction of the rate of interest and emproving the remotodology of indeed in order that the termines are not expand to go through visions stages and that the road could deduce directly through the District Central Co-operative Banks. Hitherto, it is distursed first through the State aprice tables and their through the District Central Co-operative Banks and primary co-operative societies. One Stage has removed it. That is all right.

Sin the early concern is, to what exert do the co-possible selection in the country serve the reads of the farmers? Could the Countries to be this estimation to suit? Are cast or percent of the farmers counted by the co-possible treatment of the farmers concerned by the co-possible selection to the farmers are covered by the co-positions colorises are not even in a position of foremore, and indirect, that is the substance prevailing in this country, Armont all the declaraction scories in the country are in the next because of several states suffering by drought conditions and other states colorises are not even in condition is well be This to over appears.

Sort, the other hims, in that the amountment as made by the hot. Prime Minister about reduction of the interest rate to nine per cord does not cover the nationalised barrisk, the nural barrisk, or what you call the Grammin barrisk, and to nine per cord does not cover the nationalised barrisk, the nural barrisk, or what you call the Grammin barrisk, and other financial institution. This is one sease but needs to be detected in the Nouse, if one show but if all the sections of the House are interested, then we can detait this issue and we can save the farmers from facing transpoles and mitigate their sufficiency. It all laives at a that stage.

Six, I would just like to quote the Reserve Barris of India Act, 1934 which was subsequently amended. It says:

"Contribution of National Rural Credit (Long Term Operations) Fund under the National Rural Credit (Stabilisation) Fund – The Bank shall contribute every years such sums of money as it may conside necessary and feasible to do so to the National Rural Credit (Long Term Operations) Fund and the National Rural Credit (Stabilisation) Fund."

Sir, the Government had created the NABARD. Now, how much of contribution has been made by the Reserve Bank of haid towersh this Stabilisation Fund?! I do not know that, if the hon. Finance Minister is allowed to intervene in this debate, the visuad like to ask him whether the Reserve Bank of India is going to make any contribution towards the Stabilisation Fund to save the farmers or not.

towards are substitution if you to save the flammers or not.

I would like to set this operation. That is all, for ord want to ask anything beyond that. Nationalised banks and fiscancial institutions are body indending banks at the sind of six per cent to the industrial books. For the housing sector in all the value onto list beyon an evention growing with the rest of six per cent to the industrial books. For the housing sector in all the value onto lists beyon an evention growing with the rest of six per section section. Short Chandra's Shekhar, you are more concerned about powerfy. I was one of your admirrers when I used to hear your specifies. I will ask this question to you. I don't not work you are healths. There or application or you have no applicant or at the fag end of our lives. We must remove this disportly between the urban and the rural poople. Shall we allow this makey of the flammers to confusion? We do not want to become anything here in this follows. I am so sony to be flammers are treated only body. They used to charge 14 to 15 per cent ritiners. Today they have brought it down to 5 governor day by the housing sector, what sin have we committed in this country?

Shift George Fernandes, you want to rule this country for another term. You are going to defend your Governmen a very eloquent way. Your language is super, I cannot compete with you. On this side also live mese sent the way append against Coorciola, etc. Let me comprishately you on your viculouslay and yout tallers. Whe are together for thirty to farly years. I admired you when you were a bloom leader; I admired you when you were setting in the Copposition; I admired you when you were well not in the alread tall. Not you are a more sent leader in RSSI Copposition; I admired you when you were well not in the alread tall. Not you are a more sent leader in RSSI or the all the allegation of the allegation and the allegation

Continues to the continues of the contin

ome people from the Metropolitancities area, we are coming from the farming sector. I will

sever at at this stage.

There is no healthat this Covernment has neglected the faming sector. That is the first reason why I support this No-Confidence Motion. Secondly, when I restreet this House, some of the Opposition Members, including the Congress Members, used to boyout the House whenever the same inelating to the Delineor Ministry was being reased or whenever a detailed concerning the Delineor Department was to take place. It took an open stand, herein Couldence and the Confidence of the No-Confidence of the Confidence of the No-Confidence of the Confidence of the No-Confidence of the No-Confidenc

I do not want to take much time of the House. I know hon. Speaker was kind enough to inform me that I must try to confine myself only to the T-90 deal which had been raised by me in 1998 and the matter was discussed in the ver-same House. In 1999 I was defeated. In March 2000, your gooded made an announcement.

ote from an article. It says:

"Defence Minister George Fernandes orders an inquiry into all post-1985 defence procurement deals, but the case of Rear Admiral Purchit shows that he may have much to hide."

This article appeared after your announcement which you made while replying for the issues raised on T-90 tanks and other procurements by some of the Members of the Raiya Sabha. I leave it at that stage.

y concern is that, it further says:
"Former Prime Minister H.D. Deve Gowda's intervention in the debate over the acquisition of the T-90 battle task and Fremander intelliatory effort casting aspensions on the probity of the Sukhol Su-30 deal kapit these issues in public focus."

I will draw the attention of the hon. Defence Minister and also the hon. Prime Minister. I wrote several letters to the hon. Defence Minister and to the hon. Prime Minister and to the hon. Prime Minister and to the hon. Prime Minister is an not going to read all of them. After you announced that we are going to hold a thorough inquiry into post-1985 defence procurement deals, I wrote a letter on March 22, 2000. It is after his announcement; I was not in the Nouse then. It says:

"You will kindly recall my earlier letters to you in respect of procurement of T-90 tanks. While welcoming the Defence Minister's inquiry into all military purchases since 1965 including the main battle tanks, 1 it is our forement duty to approach you once again with a view to apprise you of the latest development.

I will leave it at that. I do not want to read the entire contents of the letter

Sir, when we failed to convince the Government, we approached the President because he is head of the Defence forces. He is the Supreme Commander. When we represented personally, he has written me a letter. It says:

"Please refer to your letter of 3 May, 1999 which you personally gave me yesterday. I am sending a copy of it to the Prime Minister specifically making a reference to your suggestion for a comparative trial of the tanks in peak summer conditions."

It is said that Reads is sending there endocations of 7-60 is to find as excepted by the Point President of Roll is as said that Reads is sending there endocations of 7-60 is to find as excepted by the Point Area. The takes will be subjected to the most signorus triels. This was the men issue which it raised. That is why I am going to confirm engel to this particular issue. The Readson 7-60 main tables toward were recently included from the Army to confirm Paidstant discloyment of 7-60 U.D. tarks from Usrans. They developed a technical snag within a flow months. I will be serve it at the ... (Infrancipation) if you want that Response.

Some of the serior hon. Members who spoke earlier have made known to us. But we cannot compromise with the national security. We have no objection to their taking the stand. The amount of Defence budget proposals placed before the House and we vote for that in this House. For that, is the Government responsible or not?

the Covernment responsible or net?

Then, the earlier speaker, who has been named as the nead Chief Minister of Rajasthan by the nuling party, spoke something, Thave got highest regards for her. The Palici Accounts Committee and the other Committees are completed to look in the Bear Intellegant Service (Armsgloring) The policy is set the Palici Accounts Committees had categorically come out that it was unable to get the papers. What are the papers? They are the papers of the CABA or the CAC it is not set to get the papers. What are the papers? They are the papers of the CABA or the CAC it is not set to get the papers. What are the papers? They are the papers of the CABA or the CAC it is not set to get the papers of the CABA or the CAC it is not set. (Litters placed in the CABA or the CAC it is not set to get the papers of the CABA or the CAC it is not set.)

or the CVV. It is not able to get the papers occause the CVV. has manual them as set MR. SPEAKER: Shri Deve Gowda, may I ask you how much more time you will take? SHRI H.D. DEVE GOWDA: I will take another ten minutes.

MR. SPEAKER: Your allotted time is already over.

MR_SPEAKER Hon. Members, please remember that normally the former Prime Ministers are not asked even this question. But since there is shortage of time, since there is constraint of time, in another five to ten minutes, he will complete his speech Please cooperate. SHRI H.D. DEVE GOWDA: I quote further one more thing, it is:

"Observing that his report was "secret", the former CVC said "it was for the Government to decide (whether to make it public or not). "The CVC has submitted its interim report on August 7, 2000 and the final report on March 31, 2001."

So, it is for the Government to make it public or not to make it public.

Then, what is the issue that I have raised? The issue that I have raised is this. I have written the letter to the he Prims Minister seeking a clarification whether the purchase would be on a simple vender basis or on a global te basis. That is the issue which I have enised, which was in respect of the T-02 franks. I do not want to be thing. I have got the copy, you have got the copy, So, I do not want to go into the other aspects.

whose throy, I have got the copy, you have got the copy. So, I do not want to go into the coff adjugated the names of those process and those process and the common containings, I want to know whether he has diagoged the names of those people who were there exister to 1990 or 2000, who were all responsible people either as Defe Minister or as the Prime Minister. Mr. Minister, you have ordered for a thorough injury in respect of the 1985 onwards. Af losst, can you reveal the names of those people who were responsible for that? I gut this 1985 onwards. Af losst, can you reveal the names of those people who were responsible for that? I gut this 1985 onwards. Af losst, can you reveal the names of those people who were responsible for hard? I gut this 1985 on the name of the second of the name of the second of the name o

Version with its treat are not effort.

During our priori data, if it was made on a single vender basis, if we were making any purchase like that during the course of my ten morths and teenty-one days in office, you can reveal that You can reveal that were shose lems where we had go me even grand what were shose lems where we had go me even grand what were the financial impediates or the complication of the complication of

will come to the other point which is very relevant. It is about the 155 mm Self-propelled Gun....(Interruptions)
There are other issues about which I want to know the answer from the han. Prime Minister. One such issue is the
155 mm Self-propeled Gun - costing approximately about. Rs.5,000 crore or Rs.6,000 crore - to be purchased from
Denis, South Minister.

The Tanglush Are Delinos System is going to be purchased for Rs. 2000 crows. Then, small multi-barrel rocket system is going to be purchased for Rs. 3000 crows. The CVC was asked to go alread with the investigation about. Defence procurement which cost more than Rs. 75 crows: levels the to know whether these purchases, which the Government intends to make, is by a single vendor system or by inviting global tenders.

Occention is restude to reader, in grain sequence of the people's money which they are spending and under the garb of the compromise on national security they cannot evade to give the necommendations or Report summed by CAC. ECCIns said that they can go alliand with the single under system, we have no deplector. Lightenizedors; CAC. ECCIns said that they can go alliand with the single under system was non-objection. Lightenizedors; CAC. ECCIns said that they can go alliand with the single under system. We not objective the CAC. ECCI. The said that they can go alliand with the single system of the composition of the composition

SHRI SOMNATH CHATTERJEE : It is a wrong choice.

SHRI H.D. DEVE GOWDA: Yes, it is a wrong choice.

MR. SPEAKER: Please conclude

SHRI H.D. DEVE GOWDA: Sir, this is a matter relating to Defence purchase. Is it going to be made by global tender system or by single vender system? On this matter, the CVC made recommendations. This is not a compromise on national security. This is not a compromise in this Government is accountable to this House.

Sir, another point is, when we were in office for nearly eleven months, if we had done anything wrong, it should come out in the House because I am entitled to ask the hon. Prime Minister about the deals which were finalised during my period.

SHRI PRIYA RANJAN DASMUNSI : Yes, read it.

SHR H.D. DEWE GOVIDA: I swete that latter on 18.6.08 asking him to hold any type of inquiry. I have faced several types of diverges outside. I are repeated to lace them also whether they are made by the Congress Parky or by the prepared of the prepared outsides. I have been also the prepared to the prepared outsides the prepared outsides the prepared outsides the prepared outsides the pass had a political career of 50 years. He fought to eradicate comption. I have mentioned this letter in the context of his adjustion. Shr Chartachethar had also whether of the price that the prepared outsides the property of the prepared the prepared outsides the property of the prepared the prepared outsides the property of the prepared to the prepared outsides the property of the prepared to the prepared to

Sir, another thing is, when this House was debating on the issue of import of wheat, I was a Member and the Principal Opposition Party raised this issue, the Government ordered for an CBI inquiry.

MR. SPEAKER: Shri Deve Gowda, your time is over. Please conclude now

SHRI H.D. DEVE GOWDA: I wrote a letter to the hon. Prime Minister asking him to hold an inquiry if there was any financial irregularity during my tenure of 10 months and 21 days.

Sir, I would like to tell my friend, Shri Yerrannaidu, that I am not a person who will go and hug the Ruling Party. I am prepared to face the inquiry.

19.00 hrs

Let him not worry about that. He is my good colleague and a day will come when he will realise the significance of what I am saying now.

Sir. I, once again, would like to say that if the Covernment words to inquire into any financial impularities that he happened during my fearure of 10 months and 21 days as the Prime Minister. I glady webcome I. I already written letter to the Prime Minister asking this in Junique to III. I there on problem in Agreetian has filled and without in the Supreme Court on Cognition, another matter and that has also been disposed of now. I am not at all worned about all these things.

Sir, with these words, I would like to express my sincere thanks to you for giving me this opportunity to participate in this debate.

वी विशास गुरोगवार : अध्यत गरोदद, यह तब हुआ था कि सात करे बेटिंग कराउँगे।

MR. SPEAKER: I am extending the time of the sitting of the House till the Prime Minister intervenes and Shrimati Sonia Gandhi replies. Thereafter the voting will take place and on completion of voting the House will adjourn, not

SHRLV DHANANIAVA KUMAR : Mr Sneaker Sir I want to ask a rejection to Shri Dave Gr

भी अभुगाध सिंह (महाराजगंज, बिहार) : अत्रता गरोदर, विका सी नेता द्वार सरकार से विकास

•• Seyone Mire (untreavels, Altrey): some onlyst, free of the gar entered filtered.

Here some some one of the gar over 4 observes our will be go were of \$3 and afferent stores our offerfuls \$4\$ and some \$1\$, we usenot store our gaven regards \$6\$ and merced with \$1 and \$1 an

पहिल्ला का आपने का शतका कर परिवार के प्रतासकत करने परिवार के उस कि उस कर कर के प्रतिपत्त में केवल दूस जो है. उसका की है। उस भीतर, अधिकार अस्तर का आपने को देश कर के दिन कर करने के स्वार के कि वे सकत कर की प्रतास का विकार कोटिन करता है और देश में एक भागत करने का कर करता है। अप मार्थिक में विकार अधिकार अस्तर असर पति है, जिस के एक पति के को एक पति कि है और उस अधि में यह करने की है के यह अपने अपने किया के देश में दर्ज की करता के में केवल के स्वार के स्वार के स्वार के स्वार में यह करने की है कि यह अपने अपने कि के देश में दर्जी की हैं की में स्वार की में हैं।

अध्यक्ष महोदद, अविकास प्रस्ताव ताने वाले लोग हैं? एक तरक राजनीति का माई चोलतर की आदत विहासे वाजनेवी और दूसरी तरक वाजनीति का

प्रोचने के तिए पूज मंदिर में पार्थावन करने वाती एक प्राप्त और वह भी कैसी प्राप्त? के€[<u>प्राप्तात</u>) एक त्रोच की शी. आर. ईशमी का प्राप्त पत्री पत्र में है। पत्र त्रोच में उन्होंने तित्रचा है कि कीश्ती संतित्त पत्री चुकि की शारीद नापी का कोकस उनके पत्रीवार और देव पर नहीं वर वह या ...*0€[<u>(प्राप्तात</u>)

* Expunged as ordered by the Chair.

SHRIMATI RENUKA CHOWDHURY (KHAMMAM): What is he talking? ...(Interruptions)

MR. SPEAKER: Please go to your seats.

SHRI S. JAPAL REDDY (MRYALGUDA): Sir, my suggestion is that you may stop live telecast of the proce ...(Interruptions)

व्यव महोदक रेणुका जी, अपनी सीट पर जाइए।

a€(mmm)

की प्रमुपास सिंह : इंटरका के काल मेरे क्या का जो पुरुवान हो था है.वह पिता न का; युक्रे जानकूत कर सेतने थे ठेका जा वह है।â€(<u>(सनवार)</u>

SHRI SHIVRAJ V. PATIL: Sir, I am on a point of order. ... (Interruptions)

MR. SPEAKER: Please let me know what is the objection.

DR. VUAY KUMAR MALHOTRA: Sir. he is reading from Shri Iran's article. ... (Interruptions)

SHRI SHIWRAJ V. PATE, : Sir, I am on a point of order. ...(Interruptions) I will seek a little time for putting this point of order to you in a proper manner. ...(Interruptions) I am reading Rule 352, which says:

"A member while speaking shall not -

(i) make personal reference by way of making an allegation imputing a motive to or questioning the bone fides of any other member of the House unless it be imperatively necessary for the purpose of the debate being itself a matter in issue or nelevant thereto;

Is it imperatively necessary for the purpose of debate ? Is it relevant?

Is it relevant to this debate? ...(Interruptions)

annum makee : मुक्ते चार्क अर्थित मुक्ते के अर्थित मुक्ते देशिया आप सीचे। यदि मैं यहद ऑक अर्थित मही मुक्त साईमा हो करिन सीचे दूरा। SHRI SHIVRAJ V. PATL : Then, I am reading rule 353:

"No allegation of a defamatory or incriminatory nature shall be made by a member against any person unless the member has given adequate advance notice(6)"

Has he given the notice? Is that notice adequate?

Has he given the notice to the Minister?

"atConcerned so that the Minister may be able to make an investi

Does that notice give enough time to the Minister to investigate into the matter?

"afc; into the matter for the purpose of a reply:

Provided that the Speaker may at any time purpose of a reply:

Provided that the Speaker may at any time prohibit any member from making any such allegation if he is of opinion that such allegation is derogatory to the dignity of the House or that no public interest is served by making such allegation."

Is it not derogatory? Is it going to serve any public interest?

Moreover, I will read from Kaul and Shakdher. Let this matter, for once and all, be decided. Let there be no such allegations. Let not this floor be used for such purposes...(interruptions)

भी शीशकाम सिंह स्वी ; माननपीय अल्पन थी, ये शारन का शमय क्यों सर्वाद कर रहे हैं?

wheth these white it seek at seek or were seen from seek or or (Informations)

SHRI SHRAU V PATE. Sir, I am reading from the old edition and it is at page 818. I will read it and pass it on to voic.

oosing this rule, the Rules Committee observed:

It was against the rules of parliamentary debate and decorum to make defamilatory statements or allegations of incriminatory nature against any prenor and the position was rather secore if such adlegations were made agained present who were not in a position to delend theremake on the foor of adlegations were made agained present who were not in a position to delend theremake on the foor of the brought lets disreptule, as the person against whom allegations were made had no remedy against a speech made on the foor of the Protous ewich was privileged, no order to safequare the honour of the poople generally it was importantly that the Members applied voluntary restrict and rescribed to making adaptators in case of extreme reconstitutive where there was an element of public interest. Even in such cases, it was increasing that it reasonable opportunity should be given to the Minister occurrent of mentigration to be member and to produce. Freecasing, defended not behalf of the person concernionality.

So, the matter should go to the Minister. The Minister should give an opportunity to the concerned person to defend himself.

I will just read two-three lines again

"6€,14 the same time, the Speaker will have also an opportunity of satisfying himself that the Member has made reasonable inquiries6€;"

Has this Member made reasonable inquiries? Has he evidence with him?

Sir, he has given a notice. It meritors things against persons who are not in the House. It has the material which is intelevant to the debate. Every now and then the hon. Member is getting up and making allegations and every now and them are served to get up and defend this case and see that the records are not political by such and entire the second of the same are specially self or and defend this case and see that the records are not political by such a statements. The House is not used for such purposes. If say, Sir, there are some documents of which we to have person a notice by just. The six all advanced to oriented nature. We have given a notice by up to the six the second of the six and defaulting the people which we submit, Sir, you shall not allow. If anything goes on the record with respect to this, may respect that six and the six an

भी धन्द्रकांत और : सर सदन का कियार समय देस्ट हो रहा है।

भी प्रमाणक सिंह : seem भी जाने भाग का समय है। आफो हमें प्रकार है और भाग यह दे के हैं। MR. SPEAKER: Let me dispose of the first point of order.

...(Interruptions)

श्री अवतार सिंह चढाना (नेन्द्र) :"

 $\delta \mathbf{C}(\underline{\mathbf{u}}\underline{\mathbf{u}}\underline{\mathbf{u}}\underline{\mathbf{u}})$ इसमें जार प्यासों संस चल को है। ...* $\delta \mathbf{C}(\underline{\mathbf{u}}\underline{\mathbf{u}}\underline{\mathbf{u}}\underline{\mathbf{u}})$

MR. SPEAKER: When a point of order has been raised, I need guidance from the Members of the House. I have every right to take the guidance of the Members of the House.

* Expunged as ordered by the Chair.

MR. SPEAKER: Shri Pawan Kumar Bansal, at least you know what the Rules are. I need guidance from another Member. Let him give me the guidance. Please let me know what he has to say.

SHRI ARUN JAITLEY: Sir, a point of order has been raised by hon. Member Shri Shivraj Patil. He has relied on two Rules, namely, Rule 352 and Rule 353.

Sir, if you kindly see Rule 352 (ii), you will see that it refers to making personal reference by way of making an

allegation imputing a motive to or questioning the bona fides of any other Member. Whereas Rule 353 says that no allegation of a defanatory or incrimentary nature shall be made by a Member against any person unless the Member has given advance notice to the Speaker and also to the Member to that the Member can investigate and assist the House accordingly.

assist the House accordingly.

Now, Rule 353 agrisses to hose people who are not Members of the House because you are making allegations against them. Therefore, the Spiceker can ask the Minister. Here you investigated that men who is not all Member who does not have the opportunity to define insensit in the house? With regard to a Member, it is only Rule 352, which is applicable. With regard to Rule 352 all I have to any is since yearing year best followed a procedure, which is applicable with the procedure made on the procedure.

That propose have made money in the name of coffers. Lefterming or allowed to the procedure of the company of the man of coffers. In the procedure made money in the name of coffers. Lefterming or defined the House &C, (Intemptions)

MR. SPEAKER: Please take your seats.

SHRI SHIVRAJ V. PATIL: Mr. Law Minister, you should not mislead the House. ...(Interruptions)

(At this stage Shri Avtar Singh Bhadana came and stood on the floor

near the Table)

MR. SPEAKER: Please go back to your seat.

MR. SPEAKER: I have gone through the rules and I am giving my ruling

_(Interruptions)

MR. SPEAKER: I am giving my ruling.

SHIP PRIVA ANALYMI CADAMASIS I. B. Speaker, Jr. s., robust to Capocidion has not rande any single memoral registrict. Abouter of this Neurose below Melinionis or sequences. It is negligible permit to default. In previously 17 his limit to the design of the second on the district of the Second of the Second on the Second of the Second o

* Expunged as ordered by the Chair.

**Capungue as oriented up the Linax.

NR. SPEAKER: May I now give my ruling on the issue before the House?

__(Interruptions)

NR. SPEAKER: I am going to give my ruling on the issue now. Please all down.

_(Interruptions)

MR. SPEAKER: My ruling on the issue is ready. Please listen.

MR. SPEAKER: Do you want to give guidance on the issue of the point of order? DR. VUAY KUMAR MALHOTRA: Yes, Sir. ...(Interruptions)

MR. SPEAKER: I will show my competence. Please sit down.

New, Dr. Vilya Kumar Mathotra.

R. Vilya Kunar Mathotra. Six yesterday, the Leader of the Opposition had said ...(interruptions)

MS. SPEAKER: That is not the issue before me now. The issue before me is the point of order...(interruptions)

DR. VILNY KUMAR MALHOTRA: I am coming to the issue...(interruptions)

SHIGHQUAL AUTLEY: The rule that applies to the Leader of the Opposition about unsubstantisted remarks will apply to 3nd Prabhurahh Singh. __interruptions.

MR. SPEAKER: It will be applied to everyone.

SHRI PRIYA RANJAN DASMUNSI: Sir, unfortunately, the dignified Member of Rajya Sabha has not learnt the decorum of the Lok Sabha. Please teach him and advise him how Lok Sabha behaves.

DR. VLIAY KLMAR MALHOTRA: The Leader of the Opposition in her speech said, "The BJP-led NDA Government is monumentally compt." She said about all the Members of the NDA Government. If she can say so, why can he not also say that the

..(Interruptions)

MR. SPEAKER: Shri Autar Singh Bhadana, while speaking here, has also made an allegation against the Member of the House, Shri Prabhunath Singh. I am going to tackle both the allegations which were made. One allegation was made by Stri Prabhunath Singh.

की विश्वास कुमार मालीमा : अनक महोदर, कल जो देहरी शाहब ने कहा गर, उसको थी विकास लेकिए-कौन सुलेखा है और कौन आएके. जैन हैं कैंदिं(ज जाटी

MR. SPEAKER: Another allegation was made by Shri Avtar Singh Bhadana. I am dealing with both the allegations simultaneously.

...(Interruptions)

OBSERVATION BY THE SPEAKER

MR. SPEAKER: Please sit down.

Expunged as ordered by the Chair.

Expanging on coverior of an extra color. Although 25, which EAT Ann assibility also referred to, provides that no allegation of a deflamatory or incriminatory nature shall be made by a Member against any person unless the Member has given adequate advance notice to the Spoaker and solo to the Minister cornered so that the Minister reply a side to make an investigation into the matter for the purpose of an epis, Therefore, it is necessary that the notice has to be given in advance, and the notice has the only only to the.

Shri Basu Deb Achariya, please remember that the notice has been given by both of them. I have received a notice from him as well as from this side for the purpose of reply.

Proviso to rule 353 provides that the Speaker may at any time prohibit any Member from making any such allegation if he is of the opinion that such allegation is derogatory to the dignity of the House or that no public interest is served by making such allegation.

Hon. Members, this may kindly be noted that in this House all those who are Members of the House have their own dignity, and it is for every Member to maintain the dignity of all the Members in the House unless it serves a greater public interest.

I am convinced that the allegations made from both the sides are not at all imperatively necessary for the purpose of the debate nor are these relevant to the discussion before the House. The matter of these allegations is also not a matter in issue which is under consideration of the House.

I am convinced that no public interest is going to be served by making of these allegations. In view of the above, direct that if the allegation, references, which are in the nature of matters which have said, are going to affect the dignity of the House. I think, such matters can be expunged from the records. I will go through the records and thereafter I will decide whether these matters should stand or they should be removed from the records.

Therefore, excepting the allegations that you have made, Shri Prathunath Singh, you can talk on other subjects which are relevant.

MOTION OF NO-CONFIDENCE IN THE

COUNCIL OF MINISTERS-contd बी प्रमुक्तम लिए : अध्यक्ष भी, हमने कोई आदेव नहीं लगाया।

भी अपूर्णभा मिंह : some थी, रूपने एक तेला को पह जा अपको पूरवार में आपने तिवेश करना पहरता हूं कि कोशन से एक मार्गनेत कारण कुछ पर हुआ आतोच का स्थान किया में भी निवासी कोंग्रे कुछ मित्रामां के पार्ट मूं में पित्रामां के मार्ग कर आते हैं व स्थान में आपने ही कि आते पूर्णीय करना किये में एक मार्ग में मार्ग के मार्ग मार्ग मार्गने मार्गने मार्गनेत कारण हुत हो है नहीं की में पहुंच कारण मार्ग मार्गन मार्गन पूर्ण कारण हुत हो है नहीं की मार्ग मार्ग मार्गने मार्गन मार्गन

SHRI SHRRAU V. PATE: Sir, when you have not allowed it, why should there be a discussion on it at this point of time?...(plateruptions)

अस्त्रत स्ट्रोटर, स्त्रियान ने बार्ड बार्ज का अधिकार देश के स्थान नहीं को दिया है और सम्म सकते का अधिकार शहरी को दिया है। वहाँ शहरी और अधान नहीं में मार्ज के प्रतिकृत के प्रतिकृति के प्रतिकृति के मार्ज के प्रतिकृति के प्रति के प्रतिकृति के प्रति के प्रतिकृति के प्रति के प्रतिकृति के प्रति के प्रतिकृति के प्रति के प्रतिकृति के प

अध्यक्ष महोदय : शदन का काम पूर करना है। अभी मैंने पहली मैल मजाई है।

"I begin to wonder, Sir, whether anybody who does not have a foreign wife or a foreign account can call himself a patriot in this country."

"I was not referring to import of Italian marbles to India."

SHRI S. JAPAL REDDY (MRYALGUDA): Sir, "talian Marbles' literally mean "talian Marbles' – nothing more nothing less. If a main does not understand the context in what sense it was said, then he does not know the history _interruptions.

SHRI S. JAIPAL REDDY: I wish to make it clear that I did not refer to anybody. I referred to "Italian Marbles". I said nothing more than that....(Interruptions)

MR. SPEAKER: Now, only five minutes will be given to each speaker. So, please complete your speech within five minutes.

असमा महोदय : इसीतिए अन जानी रामाण कीतिए। मेरे पास जावा सम्या नहीं है। मैं आपको जावा समय नहीं दे सकता हूं, अन जानी रामाण कीतिए, करीति अन्य जानों है कि वहम बहुत कर है।

सी अपुरास मिंह : अराक महोदर, हमें एर.से.ए. का समय ये तीवर, हमें सेजान है। इस कभी कारफ-पर अंकर गई आते, आज ही सो पहली कर हम कारफ-पर लेकर आदे हैं और राज पर हमने मेहनत की हैं। आर हमकर समय बर्धाद मात हमें दीजिए, हम बहुत मेहनत करके आदे हैं। किंदु (<u>एसक्टर)</u>

And the special process of the state of the

anuar महोदय : अर आप समाज करिये। अपने श्रीकर स्ट्रांस प्रसाद सिंह भी हैं।

औं प्रमुचाम सिंह : इन यह बटाना चाहते (DC (<u>instir</u>) ऐसा गर्डी करें, अलक गर्हा

भी विशव कटियार : आप श्रीता समय इनको और दे दीजिएओ€(सतसार)

MR. SPEAKER : Please understand. Please resume your se

भी सरकात करवेंगी : अवस महोदय, आपने नहीं जेवल एक मिनट का समय दिया था। \$€(स्वतवार)

of several regift : sever which, and by at least or the ce are life or and AC (person).

MR. SPEARER, I then go let the the record nor. The film which was allotted to the NDA is over. The time given to the Congress Party is also over. I am not able to give any more time to both the Parties. This was decided earlier in the meeting and also in the Business Activos Committee that the resided the Carlo did not. How Meeting Parties are the resided to a single did not be several to the Parties of the P

...(Interruptions)

MR. SPEAKER: Then, let me tell you that in the interest of conducting the business of the House

MR. SPEAKER: Please sit down. So far, there has been a practice that if somebody wants to conclude the speech, we always allow him to conclude. That is the practice. Even speakers from your side were also allowed to conclude the speech after the time was over.

...(Interruptions)

MR. SPEAKER: Therefore, he will conclude. This is just cooperation with each other.
...(Interruptions)

MR. SPEAKER: I have permitted him to conclude his speech. He is just concluding.

भी उपनास तिंह : अध्या महोदा, चाम देव इसने बंद का दिया है। अब इस मानवा की दारतवियों को गिमने नहीं या तो हैं। शेकिन सावदार ने कुछ गतीयां को है, यो कर गिमना नवाहों है। अब वर्षी सावदार की पातीची पर प्राप्त ने हतान नहीं तरें, हम बात की हमें पिता है। हम अपनी बातान पहले हैं कि "यह में अपनी आपना काल हों भी भार पहले करता है जिल्ले (Segment)

अस्पक्ष महोदय : मेंने आपको इससिए बोलने की पर्गावन नहीं दी थी।

SHRI SHMRAJ V. PATIL : Sir, this is not correct. ...(Interruptions)

भी प्रमुखास सिंह : ऐसे सेने होगा ? इन संतरेंगे। क€(स्थासन) यह नहीं हो सकता। क€(स्थासन)

अध्यक्ष महोदय ; मेरे आएको कन्कानुत करने को कहा है। आप कन्कानुत वीजिए।

-(10000)

MR. SPEAKER: Shri Prabhunath Singh, you want to raise cont

...(Interruptions)

MR. SPEAKER : Please go to your seat.

* Expunged as ordered by the Chair.

MR. SPEAKER: I will remove the remarks which are not worth keeping on records

औं प्रमुक्ताभ सिंह : अध्यक्ष महोदय, इसने निवणानुसार चेटिन दिया है। $\delta C_i(\underline{unuri})$ अस्पता महोदम : मैंने आपको काकानुद करने से तिए कहा है। आप काकानुद सीजिए।

भी प्रमुपास सिंह : अल्बा महोदर, मेर पास दस्तारेज है। केंद्रे (स्टस्प्रा)

अध्यक्ष महोदय ; ऐसे रिमार्क्स को में लियून कर रहा हूं।

SHRI SHIVRAJ V. PATIL: Sir, the remarks should be removed from the records. ...(Interruptions)

की भीक्रकता जायसमान (कानपूर्) : अध्यक्ष महोदय, आप दी.वी. विते वंद कर दीनिए। $\Delta C_{i}^{i}(unux)$

of several fire : areas miters * (AC) (areas)

MR. SPEAKER: Shri Prabhunath Singh, please conclude

...(Interruptions)

* Expunged as ordered by the Chair.

å€((<u>((((())))</u> अगर कोई गाल का हो तो आप एसे जेसीविंग्स में से विकास सैनिए। å€((<u>(((())))</u>

क्या वे अपनी बात पतां नहीं तक सकते ? क्रिट् (सरकान)

SHRI SHIVRAJ V. PATIL: Sir, this thing should not go on record nor on television. ...(Interrup

अपका महोदय : अब आप शमान्त मीनिद। कैंने आपको केवल अपना मागा शमान्त करने के लिए इनाजत थें भी। अब आप शमान्त केनिद।

MR. SPEAKER: I have already made an appeal that those who will try to make defamatory statements, their such statements will not go on record.

...(Interruptions)

of septem fire : * AC(messe)

PRIYA RANJAN DASMUNSI : Sir, you have given a ruling. ...(Interruptions)

SHRI SHIVRAJ V. PATIL: Sir, it should be removed from the record. ...(Interruptions) SHRI PRIYA RANJAN DASMUNSI: Mr. Speaker, Sir, we request you that if this continues ...(Interruptions) Mr. Speaker, Sir, in spite of your ruling, if this thing happens ...(Interruptions)

अस्पक्ष महोदय : मेरे आएको माण समाध्य करने के तिए कहा है।

* Expunged as ordered by the Chair

MR. SPEAKER: Dr. Raghuvansh Prasad Singh will speak now.

...(Interruptions)

SHRI SHIVRAJ V. PATE: Sir, I am requesting that it is going on record. It should not go on record. You have given a ruling. I hope, it will not form part of the record. We would like to be assured. ...(Interruptions)

MR. SPEAKER: I will go through the record and such things, which are of defamatory nature, will be removed from the record.

SHRI SHNRAJ V. PATIL: Sir, when it has gone on television, you will have to make ...(Interruptions)

MR. SPEAKER: Hon. Members, do you want voting in the House or do you not want voting in the House? There is discussion going on, on Motion of No Confidence.

...(Interruptions)

MR. SPEAKER: I am asking the Members that if they want voting to take place today, they must restrain themselves and must conclude when I ask them to conclude.

MR. SPEAKER: I have already given a ruling on that. Please sit down.

MR. SPEAKER: Now, Dr. Raghuvansh Prasad Singh's speech will form part of the record. Nothing else will be recorded now.

all made water flow a some values arithmen waveald? (someon) MR. SPEAKER: Please sit down now. Let us not put more fire MR. SPEAKER: Now, every hon. Member is to speak only for five minutes MR. SPEAKER: Do not disturb other Members. Let him continue

...(Interruptions)

SHRI PRIYA RANJAN DASMJASI: Why is Dr. Raghurand Prapad Singh being given five minutes while Shri Probhurath Singh has been given fifteen minutes? _(Interruptions) Sir, this is not correct. _(Interruptions) You said that III the speakers_(Interruptions) Sir, floagy out that if _(Interruptions)
MR. SPEAKER Please sit down now. You understand it.

... (Internations)

MR. SPEAKER: Your time is also exhausted.

हते. पहुर्शक कामर सिंह (सेकार्य) ; अपना परिवर, परचीन तेता, रिकार ने को ऐन एकी पर सहन से उपना अधिकार उत्तवार अपना सिंह हो कामर उद्याप वा कहा, कर्ममूर्त कामर है किया का अधिकार तेता है का इतिहास स्थापन है के साम पर में, हर सीवार में में अधिकार आपना कर स्थापन कर हो है अपना परिवर्णन के प्रतिकार कामर अधिकार अपना कामर अपना है। इसी और क्या में स्थापन की पहुंच पर अधिकार अपना पर पा और इसी और क्या में तीन की प्रतिकार अपना अपना पत्रा।

ा कर का अपना का अपना के का का दे का में की मितान कामा करता है। पूर्ण में का भी का माने मिता में का मीता का मान क

भीविनंदत के विचद्ध यह अविकास का प्रस्ताव है। यह भीविनंदत आया यम और राया यम का भीविनंदत है। अधित किंद्र राया यम, नायमीन आया यम।

werear at Trace of authors as asset is an effected arise on after one on effected is after the one one-would start out the $\frac{1}{2}$ Councilly set in Equation 1. At the contract of the first of the one of the council of the counci

ANDRE STREET : THE DATE STREET STREET STOPE \$1.

सामार्थ प्रमाण । का मार्थ का का किया होता है। की. पहुंचित कामार सिंग में में में में में में में कर का हूं में उपने पर सामा काम प्रमाण हूं कि पांच मान में एक किया में अपने मीजों से बाता परा काम मित्र में मंद्रियों का क्या पहले कि में "प्रमाण का किया में मार्थ में बाता परा में में मार्थ कर का मित्र में में मार्थ कर मार्थ कर सामार्थ कर सा

की. विभाग कुमान मस्त्रोचा : क्या इन पर कोई व्यवस्था लागू नहीं होतीकेंदि (<u>शास्त्राः)</u>

अध्यक्ष महोदय : आप लोग बेटिए। मैं इनका मान मुनना महता हूं इसलिए कृपया सहयोग करें।

र्थी. पहुर्देण अगार शिक्ष : कम को बात में तिका को नेता ने नक टिप्पणे को जब अववरणे को ने इस्तेती का बाता राजक कि स्टेशन कासता ने आपूर्व की तम दिखा को नेता ने एक टिप्पणे को कि पत कमा कई मोन केत से मुद्दान बादर आहा स्टेशिय उपनेन हिंदिन को को दिवादि कियों भी कि वर्ष स्थान कथा नहा अववर्षन पर्योग्वर को किन मोता, प्राण्याक कई मोने को ने बादों को बात को यह बाता राजक गया कि वर्ष दिवादे कार्री का कार्य का स्थान कर्म पता निवाद के आपता विचार में जाने में की पता से बाद कार्य कार्याम राजक गया कि वर्ष विद्यों कार्री का कार्य

SHRI V. DHANANJAYA KUMAR : Sir, under Rule 352, I want to raise a point of order.

20.00 hrs.

asser water ; was sag as there over that \$7 lido not accept the point of order without the rule, are series in their histories, if areast are if grass gain.

** Not Recorded.

कॉ. रुपुर्वक प्रसाद सिंह : आने है कि नेत इस बारे में कुछ कहना प्रसित नहीं है।"

अध्यक्ष महोदय : यह विद्ती देशी नहीं है जैसी आप कह रहे हैं, यह तो आत्म हैं।

SHRI KIRIT SOMAIYA: Mr. Speaker, Sir, I am on a point of order under Rules 352 and 353.

MR. SPEAKER: I am not taking that letter on record, अरू सीतर, में इसे रिकार पर नहीं से पता हुं सारण से में पूमन पाड़ता हूं कि इंपिय पत्ती की ने को काम का कि वहीं तमें के को में पुरुष आहे. ऐसी मिहतीं आपनी नहीं है। अरून को पह से हैं यह अपना है। इसकिए अरूपती मिहतीं और पता मिहतीं में को को पता मी मिहतीं हैंगावर निकार हमा हमा को पता है।

हतें. प्युर्वक ज्ञानार सिंह : देवला का इंदिय गांधी को इमराजेंसी पत्र। मानगीय सीमाती इंदिय गांधी थी, प्रधान मंत्री भारत सरकार, गई दिल्ली। स्वाप्ता-सरकार। यह किर्द्धि देवला औं ने इंप्रिंग जी ने पार शिव्यी।

SHRI KIRIT SCMAYA: Mr. Speaker, Sir, I would request you refer to Rules 352 and 353 both. Rule 353 says

CUMMYAY. Mr. appearer, sir, invokat frequests you never to receive one may not one or the design of a defarmatory or incriminatory nature shall be made by a member against any person sess the member has given adequate advance notice to the Speaker and also to the Minister occurred so that the Minister may be able to make an investigation into the matter for the purpose of a

Provided that the Speaker may at any time prohibit any member from making any such allegation if he is of opinion that such allegation is derogatory to the dignity of the House or that no public interest is served by making such allegation."

* Not Recorded

I would only like to say that what Dr. Raghuvansh Prasad Singh is claiming it to be a chitthi but it is not a chitthi. It is just a press clipping. Let him show that chitth' to you. It is not a letter. He is misleading the House.

SHRI KIRIT SOMAYA: It is not a chitthi, Sir. He is misleading the House

SHRI ANANTH KUMAR (BANGALORE SOUTH): Sir, he is misleading the House al. vg/re smit file: : and abl voltan all it:

SHRI KIRIT SOMAYA: Sir, it is not a chithi, it is not a letter which he has referred to just now....(Interruptions) He is misleading the House...(Interruptions)

MR. SPEAKER: Shri Kirtl Sorralya, I am upholding your point of order. Now, please sit down. The note that has been shown to me just now is a press dipping. It is not a letter. Therefore, whatever he has said about it will be expurged from the records.

SHRI KIRIT SOMAIYA: Sir, he should apologise...(Interruptions) He has misled the House...(Interruptions)

SHRI SHARAD PAWAR: Sir, I am on a point of order...(Interruptions)

MR. SPEAKER: There is a point of order from Shri Sharad Pawar. Let me hear his point of orde

SHRI KIRIT SOMAYA: Sir, Dr. Raghuvansh Prasad Singh should apologise. He has misled the whole country...(Interruptions) SHRQ SHARAD PAWAR: Sk, I do not ward to challenge your naing, आपने तथ किया है कि एकाएंग करेंगे; लेकिन फेक्सरियों ने दूसर्तन पर पूरी मित्री को पेक्स है. एक्कर क्या तीया?

_(00007)

ANAME सम्बोदश : की अपनो पांच किया का काम दिया था। अब आप सामा कामना करिए। ऐसा गाँँ कोरें, तो मैं उसने सदस्य को बोजने में दिया का देया।

sheater upper 1 on sevent test resident and sevent test under another another performance of the sevent and test sevent another performance of the should applicate in the sevent and the should applicate in the sevent and test should applicate in the sevent and test should applicate in the sevent and test sevent and test should applicate in the sevent and test seve

डॉ. रायुर्वेश प्रसाद सिंहा गडोदर, यह दूसरी फिट्से प्रधान मंत्री जी की है। इसे पढ़ने की इजावत दी जाए। केंद्रे (<u>धारावा</u>)

SHRI KIRIT SOMAYA: Sir, he is again misleading the Housel/R((Interruptions) answ rughts: . આપરે રદ મિટ્સે લવે પર્વી તે, પક્લે રદ મિટ્સે પ્રેચાર, મિત તર લાંબાર ફેલે વે મિટ્સે પણે લી ફાસલ પર્દી કે મકતા ફો

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SHRI ANANTH KUMAR: Sir, he should apologise...(Interruptions)

MR. SPEAKER: Dr. Raghuvansh Prasad Singh, your time is over. Now, I am calling the name of Shri Ajay Singh Charatala

...(Interruptions)

MR. SPEAKER: Nothing will go on record.

MR. SPEAKER: I am going through the note and if it is really a letter, I would think of rec

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...(interruptions)
SHRI KIRIT SCMAYA: Sir, had he given a prior notice about it...(interruptions)
SHRI PAWAN KUMAR BANSAL: Sir, kindly see the signatures and not the contethnac (excess)
    अस्यक्ष महोदय : मुझे आदेत मत सीविद्। आप बेटिद्।
  MR. SPEAKER: I have gone through this note also. It is not the exact note as to what he had said. Therefore, this note will be examined by the office, and if it found to be proper, I will put it
 अध्यक्ष महोदयः यह दिक्तरित मोत है।
 अभ्यस महोदयाः यह तीक गर्ही है। आप वैतिष्टा सदन में इस लगैके से नोट देना तीक गर्ही है। I do not know who is Mr. Prakash Veer.
But he writes a letter.
 MR. SPEAKER: Shri Yashwant Sinha is on a point of order.
 MR. SPEAKER: There is a point of order from Shri Yashwant Sinha
 THE MINISTER OF EXTERNAL AFFAIRS (SHRI YASHWANT SINHA): Sir, I am on a point of order. ...(Interruptions)
  MR. SPEAKER: Please sit down. There is a point of order from Shri Yashwant Sinha. I have permitted him to raise the point of order. Other hon. Members may please sit down.
MR. SPEAKER: Hon. Members, I am examining the note given by Dr. Raghuvansh Prasad Singh. After examining it, I will take a decision whether it can be taken on record or it cannot be taken on record. Please sit down. Shri Yashward Sinki so na point of order.
                                                                                                ...(Interruptions)
  MR. SPEAKER: I have seen the first note that he gave me. Those were only the Press cuttings. Then he gave me another letter. The second one is also to be seen.
 MR. SPEAKER: Please go to your seats.
  MR. SPEAKER: I have not said that. I have only said that the note is a different one. I am examining it; you must give me some time to examine it.
 ...(Interruptions)

MR. SPEAKER: Shri Chandra Shekhar wants to intervene. I have permitted him.
                                                                                                                   ...(Interruptions)
 MR. SPEAKER: Shri Yashwant Sinha, I am going to permit you after him.
 की परक्रोबर : aman पी, अपने को देख है, अपने कहा कि बार हम का मियद करते गिर्नद करें। मैं करबार हूं कि वह बहुत परिवा है। अप हम पर मियद
कर में और करबें कर गिर्नद है। इस करबार बार की कारबी को हम तक परिवार परिवार परिवार है। में परवास है के अपने हो कि वह परवासी समझा का :
अपना मित्र अपने को में परवार का हमका और में मैं मीनों मीत्री का मुक्तमा होगा की (ERRECT)
 MR. SPEAKER: Hon. Members, you must listen to him; he is a senior Member of the House.
...(Interruptions)
 की अप्रतिकर : अवस महोटर, यह बहुत संबेटनारीस रामार है। अवस सहोटर से चल इस समय कोई ऐसी तासत नहीं है और न ऐसा कोई हरियार है जिससे यह जान सकी कि यह पत सही है या नहीं? इसीवर जनको तूनन कमन देना चारिए। कें, <u>(सनकार)</u>
 भी माणि शंकर अध्यद : क्या आपने मन में कोई शंका है? * केंद्रि(<u>(1000)?)</u>
 MR. SPEAKER: I am removing this from the records
 डॉ.पिजय कुमार गरबीजा : आन तात देत इसे देश का है।
 की भारतीबर : amon भी, विद्वार्थ के गुरुक बहु पह देने, योर अन्य भारें।
की विभावन प्राथमुंकी : amon भी, में भी भारतीवर की प्रतिकार के विभावन एक बात भी नहीं कह पत हूं। में amon कर पत हूं कि \delta G_{\rm CRESCO}
 SHRI YASHWANT SINHA: Sir. I may be allowed to raise my point of order....(International)
 भी विषयंत्रण सामपूर्ण : अस्त भी, वं भूती ने महि था, ही वं परोक्षण में भी महिन्दान के महिन्दा महिन्दा के हुए हैं है, प्रतिम भी दिल्ली की साथ है, वे पूर्ण की महिन्दा महिन्दा की महिन्दा महिन्द
  MR. SPEAKER: Yes, you can now raise your point of order.
                                                                                                                  ...(Interruptions)
  *Expunded as ordered by the chair.
 *Expurged as crossed by the chair.

SHRI YASHWANT SINHA: Sir, I am on a point of order....(Inferruptions)

MR. SPEAKER: Let me listen to the point of order being raised by Shri Yashwant Sinha.
                                                                                                                  ...(Interruptions)
 MR. SPEAKER: I have permitted him to raise his point of order
  SHRI YASHWANT SINHA: Sir, I am quoting Direction 118.86; (Interruptions)
 DR. VLAN' KLAMAR IMALHOTRA: They should be eshamed of £.8ft (Interruptions)
SHRI PRIVA RANAMA DASANINST: I would like to bring it on record that we have not made any aspersion on the
Firm Minister, the Leader of the House, __interruptions) is would once again like to bring it on record and make
clear that the Congress benches did not produce any document questioning the boris fide of any Member of the
House. It was done by the distinguished bethere and the Septient is exerning a Rid ((interruptions))
  SHRI YASHWANT SINHA: I would like to quote page 60, Direction 118. It lays down the procedure under which 
papers can be laid on the Table of the House.
   क्षण्योग्या की ने के बात अभी से पहली कही भी, not just now, कि कोई अवस ऐसिल मीक में और कोई कि यह बाक्सेट है। I would like to say,
please read Direction 118 and I quote:
                       assumes contained the state of the state of the state of the House, he shall supply a 
only thereof to the Speaker in advance so as to rabbe him to docke whether permission should be 
given to lay the spaper or document on the state. If the Speaker permits the Member to lay the 
paper or document on the Table, the Member may at the appropriate time lay it on the Table.
  यहां यह कहा जा वहा है कि अभी फिटडी पड़कर समाहते. आपने रण्यापिन नहीं किया है।
  This is what the Direction says. Shall this House be run by rules? (Interruptions)
  SHRI ANL BASU (ARAMBAGH): He is making a reference from a letter.... (Interruptions)
  MR. SPEAKER: Please sit down. I am listening to Shri Mani Shankar Aiyar.
  SHRI YASHWANT SINHA: I am not referring to this letter, I am referring to the earlier document that he came and threw on the Table of the House...(Interruptions)
  SHRI BASU DEB ACHARIA: The Member was asked to lay it on the Table of the House...(Interruptions)
  MR. SPEAKER: Please sit down. I have permitted him to make his observations on a point of order. Let him make his submission.
 his submission.

SHRI MANS SHAMKAR AFVRT: Mr. Speaker, Sir, I too would like to refer to exactly the same Direction that hon. Shrif Yashward Sirtha has natived, that is Direction 118. 118 is a Direction in respect of a poper which a Member of his own visition widnes to big on the Table of the House. The hon. Dr. Raghureneth Pissaud Singht don't seek of his case of the control of
 Now in addition to the first document, as soon as Dr. Raghuvansh Prasad Singh produced what everybody could visually see was a letter on a LoK Sishha letter head. You could see the symbol there.

Affirms opens whether is not, this is flow if all of 1 ms and not aft is it we will not used seek with middle(_interes) as well we work and middle(_interes) as well we wonth and not aft is it was will not used seek with middle(_interes).
   SHRI MANI SHANKAR AYAR : He is not allowed to interrupt. I am responding to a point of order....(Interruptions)
   * Expunged as ordered by the Chair.
 Sirt, as regards the second document which we could visually see was written on a Lok Sabha letterhead and the 
symbol in green was clearly visible. When Dr. Raghunanth Prasos Singh started attempting to read out to this 
Neces what was started inside that document, if that point the Chara select him to desired and submit that document 
for your consideration. Therefore, Rule or Direction 118 does not arise and the hon. Shri Yashwart Sinha is wrong 
as the usually is. (Unfirmsplorin)
 MR. SPEAKER: I will remove it from the records.
 ....(Interruption
MR. SPEAKER: Please go back to your seats.
 SHRI MANI SHANKAR AYAR : Sir, I want a ruling on this ridiculous statement...(Interruptions).
 MR. SPEAKER: Please go to your seats.
 MR. SPEAKER: I will expunge those words from the record.
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...(Interruptions)

* Expunged as ordered by the Chair

अभाभा श्राहेदण : पूर रेस देस दत है। इस सरन में हर सरस्य को कर्यों का अध्या इस्तेमात करना चाहिए, तीक से करना चाहिए और सरम का काम मी होगा सर्वामा

 $- (स्वकार) \label{eq:constraint}$ असमा चाहित्य : परित आप देशिये। पंडलेकर औ, आप दोल सकते हैं।

...(Interruptions)

MR. SPEAKER: I have permitted Stri Chandra Shekhar to speak. Please go back to your seats

सी भाग्यतीस्थार : अन्तात महोदय, की दूसी विभागी को समाचे के जिए अराजो निशंदन किया था कि अराजा निर्मय नहीं है। अस से भोजों देर पहले जब हमारे निगर से प्रमुख्य किंद्र भी एक समाय पढ़ेन की सर्वितत कर रहे थे तो भीने यह समाय उनके हमा से लेका अराजे पीचीत ने कर जिएसा अर्थी भी यह समाय हमारे पान पहले इस की वर्षि कर का समाय को कर में प्रोतिक अराज स्थान करना निव्य भी स्थान पत्र को की पत्र स्थान कर स्थान हमें की

हुआ तो पर कहा न सम्बन्ध कर का पहुंचा हो जाता है. जुन करना वाल के मान पार पात को तो पर कर के कर की को जा एक एक म कर दें प्रतिष्ठ कर कहा है के प्रतिकृतिक की की का का के कहा है जो के की विकास के की किया के का एक एक में तो के प्रतिकृतिक का कर प्रकार की की, यह एक कि तो यह पूर्ण के ही, पक-पुत्रों की पात्री का की वह में कर हुए करहे , कहते के कहते हैं एक के बात के मान की मित्र कर कि कि कि कि हिस्साला अगर पुत्र में हो अगर की मानबीर इस बता को में से से तरक से कर का है कि हैं पत्रिक कर है पत्रों में कर का है कि हैं(स्थाला) अगर पुत्र में हो अगर की मानबीर इस बता को में से से तरक से कर का है कि हैं(स्थाला) अगर की

all the war areas described to the money around white all it was ab could not from

अभ्यक्ष महोदय : आपनी बाट नहीं है। आपने अपने हाथ से काराज दिया है. मैंने देखा है।

भी सम्बन्धेक्य : हमें नोडी ओड़ों ओड़ों आंडी और मैंने पने पड़ा है। जाता एक यक्त यहा है, पूर गती पड़ा मैंने यनको पड़ने गती दिया ने हमाडे बाद मान गए। आप महत्त हैं, नहीं मानते हैं, वह पुत्तने का है।

अस्त्रत महोटर, में अपनो निवेदण करीया कि आपका निर्मय सही था। एक पर विचार करते इन गैताओं से, जो इकते स्टोरिज हैं, आप सामह-मजरिय करते कोई निर्मय सीविया आप सारत की कार्यवादी सामग्री चाहिए आपके प्रतिमें, यहीं मेरा नक निवेदन हैं।

MR. SPEAKER: With this, I think nothing remains to be discussed on this issue. However, on the other issue I accept his request.

अभ्यक्ष महोदय : चन्द्रतेवार जी ने जो कहा, प्रस्तका कोई असर नहीं हुआ इस सदन ने?

SHRI MANI SHANKAR AYAR : Sir, I had a point of orderInt; (Interruptions

MR. SPEAKER: Let me go to the debate as quickly as possible.

...(Interruptions)

SHRI MANI SHANKAR AIYAR: Sir, I wish to raise a point of order with regard to your direction number 118 (iii). It is further sub-divided into two sub-paragraphs, the first one of which reads as followsib© (Interruptions)

MR. SPEAKER: Please co-operate now. Let us go on with the business of the House.

SHRI MANI SHANKAR AYAR : Sir, it reads and I quote:

"A paper or document sought to be laid on the Table by a private Member may be considered for laying on the Table only if the Member has quoted therefrom."

He had not even begun to quote it therefrom when he was required to bring it up to you.

Sir. the next section reads as follows:

"The Member seeking to lay the same may hand it over at the Table but it shall not be deemed to have been laid on the Table unless the Speaker, after examination, accords the necessary permission."

So, the question of his seeking permission did not arise. You sought him to give it to you. Sir, then the second part of it reads and I quote:

"If the Speaker does not accord the necessary permission, the paper or document shall be returned to the Member and the fact indicated in the printed Debates."

Sir, now while there was a certain amount of confusion in the House we all saw you read through that letter. You have need it through Hou. Dr. Raghuvers Plead Grigh Indoors what is a it. The rest of us do not have what is a number of the second of the se

MR. SPEAKER: I am in agreement with you. As soon as I read it thoroughly I would examine it and after examination if I find that it is not worth recording on the Table of the House, then I will return it; otherwise it would be treated as if

SHRI MANI SHANKAR AIYAR: Sir, you have already read the document and it is relevant to the proceedings of this current debate.

MR. SPEAKER: There is no time limit fixed for the Speaker. I would not be able to do that.

Shri Somnath Chatterjee, this issue has been settled.

SHRI SOMNATH CHATTERJEE: Sir, I am not on this document. We have known Shri Yashwant Sinha. He has always shown an exemplary behaviour. We never had any grisvance. I am sure that by slip of longue he used an expression which may be withdrawn. I amonty requestion, You can clarify.

expression which may be windown. I amonly requesting, You can carry.

MR. SPEAKER: Dr. Raghuvansh Prasad Singh, please conclude your speech. I have given you enough time.

40. rg/dr swite file: awar value, us di carea value of those (), all it and if it post files ().

"While the underground struggle against the Emergency was sustained mainty by the RSS ranks and file the RSS Chief Shri Decras, was repeatedly writing to Ms. Gandhi from jail disclaiming any hand of the RSS in J.P. Movement and offering cooperation of the RSS for the implementation of the so-called 20 coint programms.

महोदय, काराज नकोक, रूपये पार्टी के नहीं थे। इनों को पूर्व पार्टी के थे। उन्होंने किराज में तिस्ता है-दास समय मानी मांगत 20 सूधी कार्यक्रम के समर्थन से होटा था। थे.चे. मुम्बेट में बढ़े केमने पर मानी मांग कर है लोग सहर आए थे।

MR. SPEAKER: Dr. Raghuvansh Prasad Singh, please conclude now. Your time is over, I am sorry.
...(interruptions)

भी कमलनाम्ब (किन्यबास) : अमस महोरा, यह बहुत महत्वपूर्ण सर्वे कठ को हैं। यार्च अपनी बात कमान काले वीजिए। के€(काराज्य

MR. SPEAKER: Strik Kirmalnath, you do not know what has happened. You were not present in the House. I have already used that every Member will be allowed to speak only for five minutes. His five minutes is already over. You were not present in the House. You do not know with that happened. You are supposed to be a good Member.

हों. स्पूर्वक क्रमार सिंह : अवक महोरण, पांच वों के कात में बाता वन रोजुना हो पता। सुम्य जी बात जो भी कि फोन लग गए, रेंस से मई, लेकिन में बातन भारता हूं कि हुन में का परिशेषी कर्ज 15 ताल करोड़ रुपयों का हो पता। देश के हर मासिक पर 15 हजार करए विशेषी ग्रम कर मार हो गया है।

MR. SPEAKER: Only Strit Ajay Singh Chautala's speech will go on record. व्ही. स्पूर्वन प्रसाद शिंक: : महोदर, जनता का शासत रात चार हो में जनते की समयन कर हूंगा अध्यक्ष स्थापित : तीन हो आप अरची का दूरी वीजिए।

की. स्पूर्वाण जमार मिंग्ड : अराज मारेटर, जितनी देश की हुन्तान है उसमें ज्यादा कर्ज इनसे देश पर देशी और स्टिसी है। गीन परवॉरिंग अरीट्स बेंड तराज करोड करट् हैं। 75 हनता करोड करट् देश में दुर्वीपतियों और वस्पतियों पर इनकर टेस्स के बसाया हैं। बेर्जनपारी बढ़ गरी है। यह सरकार देश बेसू सरकार है।

MR. SPEAKER: Please let me allow the next Member to speak

ANDER WEIGHT : AN FIVE 40 AVAIT FOR WINNER BY MITH FRANK OF SERVICE

• अन्यवाद क्षित्र क्षित्रमात्री ; अलाव मार्गाट, शिंदा क्षा इस स्वाट में उसकृत अधिकार अलाव का में आर्थात क्षित्र करों के किए क्षय दूस हु। काम में आर का अलाव अलाव क्ष्मण कर कर के किए क्षय दूस हु। काम में अलाव का अलाव में त्या का अलाव में तो का अलाव हुए किए त्यां का आरो अभिक्रिय हुं का अलाव में तो का हो अलाव का अलाव में ता का हो अलीव का मार्ग्य कर के किए तो का अलाव में ती का का मार्ग्य कर के किए तो का अलाव में ती का अलाव में ती का अलाव का अलाव के किए तो का अलाव में ती का अलाव का अलाव में ती का अलाव का मार्ग्य कर के किए ती का अलाव का मार्ग्य कर के किए ती का अलाव हुं कर की हो की का अलाव हुं का अलाव का मार्ग्य कर की किए ती का अलाव का हु। का अलाव के किए ती का अलाव का का किए ती का अलाव का हु। का अलाव के किए ती का अलाव का हु। का अलाव के किए ती का अलाव का किए ती का अलाव का हु। का अलाव के किए ती का अलाव का किए ती का अलाव का हु। का अलाव के किए ती का अलाव का का अ

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using to be to use if the grid that not did even-were vice in a great each at each that is joseped, and the digit of each at a first period and the control of the control o

MR. DEPUTY-SPEAKER: Order please. Those Members who want to go out may please go out guietly.

भी अध्यय तिंद्र चरित्रमा ; प्रप्रपक्ष मार्ग्य, अार प्रकार से एक्टरीय स्वतीय ती सावार देव में यह तो है और इसी दा सावार विकार, स्वार प्रकार के स्वरणी की सावार देव में यह तो है और इसी दा सावार विकार, तर्फ अपनी और अपने प्रोत्य की मार्ग्य की अपने की दा तिवार किया है अपने की सावार की स्वरण की प्रकार की सावार की स

आपके सम्बाद की आपकी से कार, सभी करना तक पता शिवार से आरंक प्रमान प्रोती के पीए प्रमाणनी की में तिसे करी जंगर एक्सा मिराए करने का ही स्थान मीति प्रात, विकेश एक मीति करने कर पूर्ण के पहुंचा के पार्टी को पांच कर एक साम की प्रारंपण है और पर में स्थान की साम की साम कर किया है कि पांच के प्रमाण की प्रमाण की प्रमाण की प्रमाण की पांच के प्रमाण की प्रमाण की पांच के प्रमाण की पांच की प्रमाण की पांच के प्रमाण की पांच की

वपालवतः महोदयः : अव आप समाप्त करिये, आपको 5-6 मिनट हो गये। अमी 12 और आदमी हैं।

भी अनय तिस चीटामा : हमी गरेने में इटाइर के पपने पर में हकता ग्रेमन मीन ग्रांत के उसे मान मान अगर है तो में वह पर दूसने पा का हानेपात को है. पानु यह हिमान प्रोप्त में हमने लेगों पा इटाइर के लिए कोई अनुस तथा गरो, तह इस लोगों की पा एकर बदल जाती है की हैं। 2000

पूर्व तरिये में इन्होंने किया से परासालन से नफते को जेवन और नफते भी तथा करते हैं, अबकि करने संस्कृति और समस्त की हिन् इसने परान्ति किया भी ने आंक हम तथा के सामा कि हैं और भो कोई में पाता निपानी कियो पुत्रक में थी, यह सातानर पाने निपाने का कान किया है। अबर केती निपानी निपान से किस का पराच्यान सम्मा की बात है जो किए ती वह जब तथि भाड़ी केई (स्थापन) देनी और निप्ती की बात करते हैं यह में अरेप कार्त हैं में पहले हमें किया का पराच्यान सम्मा की हमें हैं हैं है को पहले पहले कर कहते हमें के पत्र की स्थापनी कर कोई है

की सभ विभाग पासवान (बाजीपर) : पापाल भी में इस अधिमान प्रस्ता से सर्वार में कहा हता है

का जान पास्ता भागान (कारपुर) ' एक्स के ', ' हा का कारण जात के पास के बात है में ऐसा है से पास में बातान प्रमाणी आज विकटे का अध्यापों भी में नहां कि वह भीतान प्रमाण में पूर्व पादा है। जो है कारण हो में है में है में है में बातान प्रमाणी आज विकटे कारणों भी में 1942 में कार भी कर में पास में पूर्व पादा है। जोता कि कारण स्वीचित ने कारण कि वह एक अपने पीत है में में कहा कि हमने पासने की मोई बात मों है। वह तो सामत की पादांकी मिणने का समय है तो निष्यूचे वातानिव है और मार्ग की होटे बा, एक मार्ग कारण कि कितान मां

भार तथा जो स्थापिय हैं, इसके में बहर मिलाई है। भी जीमाश प्रशास को लाग है कि में बहर पर दान भी मेंदिन में होते का मोन में इनते मेंदिन से बात भी कोता पड़ अपने बात है। इसे भी जीमाश प्रशास को लाग है कि में बाद पर दान भी मेंदिन में होते का मोन में इनते मेंदिन का भी काता था कर है। में कोई प्रणा भी दें का स्थाप कर में मूर्त में मेंदिन का मान मेंदिन के मान मेंदिन मेंदिन के मान मेंदिन मेंदिन के मान मेंदिन मेंदिन

MR. DEPUTY-SPEAKER: You do not disturb now. We do not have time.

MR. DEPUTY-SPEAKER: Please do not disturb now.

... (Internations)

(Interruptions)

पर अगर नहीं ने तीन को नहीं है। उन्होंने कहा था कि रूपने अंतरिक पूक्का परकुत हुई है। इस प्रतिकार्यन में देव हैं। है प्रतिकार्यन में स्थानियार के निकारित पार्थन ने पार्थ के प्राप्त कर किया है जाति हैं। इस उन्हों कर किया है अपने पार्थ के प्रत्य कर किया है जाति हैं। इस उन्हों कर प्रत्य कर किया है अपने पार्थ कर किया है जाति कर किया है जाति है जा उन्हों कर प्रत्य कर किया है जाति है जाति के उन्हों कर किया है जाति है जाति के प्रत्य कर किया है जाति है जाति के प्रत्य कर किया है जाति है जाति है जाति है जाति है जी उन्हों के प्रत्य कर किया है जी किया है जाति है जी किया है है जी किया है जी

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हम 1847 के चारिकार्टर के कारत हैं। पाले कहीं भी कोई घटना घट जाते भी तो हम चारिकार्टर में हंगना कर देते में। आज अकार फोरिए तो पति विस्ता होत है - फिल्टी में बड़ां जूद, मार्ड हम्प, मार्ज अवहम, यह है, यह हैओदिं (<u>१९७९८)</u> विद्यार में तो है ही। दिवार की सरकार भी तो आपके बात पर ही पाल पति हैओदिं(जु

सीमती जवानेम बी,ककार (कडोदन) : का निवार गुकरत से आपने पान कोई और मूठ नहीं है?केंद्रि(ताराप)

भी पन मिलास पासवान : बहुत से लोग सेकुमरिज को कल करते हैं। अगर कोई आउनी सोचता है कि पत देव लियू पद कर जाएगा, तो प्रस्त है, मैं कहना पहला है कि विश्वासन कर का हालेगाल भी होगा पतिहै, भीवर में हम पत्तका तियेत कोने। यह देत विश्वासन नहीं, भारत है। हमतिह हमका नाम माना होगा पतिहर्कि कितासन

भी तम विस्तास प्रशासका : वेशे वंदि और शरीना शब्द का प्रयोग करते हैं से कहा जाता है कि हरिवन नहीं, बीता कहां, देशे ही हिस्स पेट हुए बचाता सी स्वाद से आंत्रों में हरिवा और तिन्दी में नाता तिसा हुआ है । हराजिए तिन्दुराला, क्रिनिमाला, मुझिरनिमाला नहीं तेना चाहिए, तिर्मा चाहिए क्रिट्टिंड 3005

भी स्टोस रामान जावन : आपने पाकिस्तान विकिट किया है। अभीने क्या करा, यह कार्या क्रिटी (स्ववार्य)

कुष्पति ममता वचनी (कजकता प्रतिम्) : इक्वत ने को कहा था - को नहां से अध्या हिन्देश्त हमार क्षेद् (<u>धारवा</u>)

भी चन्द्रकांत और : प्रक्रियान रेडियो कभी भी भागा नहीं होतात. यह हमेला हिन्द्रसान होताता है और्टी (सरसान)

KUMARI MAMATA BANERJEE: Sir, I am on a point of clarification, India is Hindustan. We should not utter any word, which is against the Constitution and against our country...(Interruptions)

स्त्री समरास asses : शात को विश्वाल गर्ती क्लो पिता जाएता, शात शात वेदार्व (<u>(seem)</u> MR. DEPUTY-SPEAKER: Please resume your seat. Shri Paswan, kindly cor

...(Interruptions) at wants at the consent of the state of the

MR. DEPUTY-SPEAKER: Shri Khaire, please take your seat.

बी सम विशास पासवान ; मैं आर सूत्रा जो का बाग तुन का आर्थ€(पासार)

MR. DEPUTY-SPEAKER: If there is any unparliamentary word, I will remove it from the record.

....(interruptions)

MR DEPUTY-SPEAKER: Shri Chandrakant Khaire, if there is any unparliamentary word that has crept in, I will remove it from the record. Not like this. Vise do not have time now. Please cooperate with the Chair.

वचाव्यक्त महोदय : अर समाज गीजिए।

21.00 hrs. If you are not a state ξ_i will state you small set the last on all deletes on your δ_i

हों. मुझील कुमार इन्पीत (मिलक) : प्रथाला मोगर, नेता लामता का जान है। उन ये दिन में देव नहें हैं के मोई मानत एक पांच बेहता है और मोई पी पोंड का बेहता है। कारों पार्टी मों हो कोरी है, स्वीलन देव के किसारों के, मानूनों के दिनों का पार्टी मानत कीर मो पोंड मों हो कि किसारा मानदों में मों तो कीर मां हो पार्टी मानत कीर मानदी होता है। जा है। इसिंद में मानत है कि हमती पार्टी मों और सम्मादित मानून एक सरस सानी पार्टी के सरस कोर आता पांच का बेहता है। पार्टी मानत दिन मानून है।

वयान्यका महोदयः । यसवान जी अव आप समाज करें।

डॉ. स्टबील कमार इन्द्रीयः सबसे साथ समान व्यवहार होना चाहिए। इसकिए हमें भी ज्यादा समय दिया जाए।

MR. DEPUTY-SPEAKER: I am requesting Shri Ram Vilas Paswan to conclude now

...(Interruptions)

भी राम मिसाल पासवाय : ने सती कर कर का हूं, किसी की आलंभण गर्दी कर का हूं। अजब भी अपने सदस्यों को सांत कवाई, हरियाण में प्रध्यत का मानवा दवावा था वर्त चीन दीतारों की हत्या हो गई और मुख्य मंत्री को मातून गर्दी साधीदि (<u>सहसार)</u>

की अलग सिंह घोटाला : यहां के पूछा गंत्री के उसर आज तक घटायार का कोई आवेच गर्ही है। जो आप कह यो हैं, यहां दोशियों को सन्ता देने का काम किया करण है।

MR. DEPUTY-SPEAKER: Now, there are 11 more Members who would like to speak. The hon. Speaker has asked me to give five minutes to each of them. Shrt Ajia Chautala has spoken for 10 minutes. Shri Ram Vilas Paswen is speaking for the last 14 minutes. Now, I am requesting him to conclude his speech.

...(Interruptions)

MR. DEPUTY-SPEAKER: Madam, please sit down. Please do not interrupt him.

... (Internutions)

भी किसीट सोनेवा : तन दिलास जी, सोमनाव जी भी आपके पास है।

An experimental contraction of contraction of the c

बी प्रमुखाध सिंह । सर् में एक जिन्द बोलना चाहता हूं।

का अनुभाव भाव । गए न एक नाम काम काम का की किसीट भोगेचा : अनु जी शत अस गर्दी सुन को हैं। चण्डानका महोदया : एक निगट में वन तिसास भी अपना माना काम कर वो हैं। आप बेटिनेगा। Are you yielding to him?

भी तथा विकास सामावार : प्रपूर्ण हिंद में, जब कुत पहता का सीतियां में का जान काम काम कर ता हूं कारों कारों का है. प्रपूर्ण हिंद की है है कि उस कि उस कि वीति है के कि उस क

भी नवल किसोर राम (शीसामधी) : उपलब्ध मी, क्या कारण है कि जनता दल गुणबुटेड को समय नहीं दिया गया है जिसके कि 4 सदस्य हैं।

क्षणक्रका महोदक : अववा नम तिल्द में बद, साथ ताहम तो साम हो गया Do not interrupt her. Let her take the allotted five minu-time.

MR. DEPUTY-SPEAKER: Hon, Member, please do not disturb now. Let there be no interruptions now

MR. DEPUTY-SPEAKER: Shri Ramdas Athawale, please resume your seat. You will get your turn to speak.

MR. DEPUTY-SPEAKER: Shri Ramdas Athawale, please resume your seat. You will get your turn to speak. ...(Interruptions)

Let us look at the state of the nation. When it comes to financial health, inflation is down to its lowest level over the years. The nape continues to strengthen against international currencies. Our foreign eacharge reserves are at an including plating and processes contaurcing has turned their a high power power force. Let all or including platings processes contaurcing has turned their a high power power facility. Let all or many facilities are considered and strength or confidence in India. The Government revenues have increased and losses have significantly decreased.

Corring to foreign affairs, after many years of mutual suspicion and hostility, india has established good working relationships with America. We have still marktaned our long-standing relationships with Russus, with huse, because of our resconstancing projects, become great strategic parinters of Affaination. These is a new search in our relations with China. In list, we have virtually no enemies left. We have been non-recognised as an important power in fast without in why the Prime Minters was mixed to the G-G Sourmit.

In national security, not only have we won over convincingly but also have ended today an ambiguity by proving ourselves to be a nuclear power. The insurgency movement in the North-East has been approached successfully and we are in direct dialogue with the separatist groups.

and we are in direct disloque with the separatist groups.

In the area that I take most interest which is social welfare, there have been great isspe forward. There is an actionately for the age. There are either forward and dis age insurance schemes. For the first time, there are great coalings in the interest of the scheme of the sche

aspects.

Invaded like to tell you just a little bit about my constituency. When I took over my constituency, it had had a Membe of the Congress Plany for 45 years. There was not a single road that existed, there was a ramshadele hospital had been own to the odockset. Whe have many rivens in Pillach. There was not a single road production of the produc

Sir, in five years, the Congress Party has shown incredibly bad firing. When the Kingli was craine, they discussed sugar. When the Kingli was craine, they discussed sugar. When the Kangli was frieshed, they engineered the dissolution of the Government over one vote and forced unnecessary election that returned them even weekler.

Today again, this No-Confidence Motion is something that the Government has been looking forward. It shows really bed firming because it comes at a time when, after a long waiting of natural calamities, the Government has reason to feel good about itself and this No-Confidence Motion has provided a forum for it to do so, for which the Leader of the Opposition should be transled.

SHRRADY CHRYRHADRITY (BASIRWAT). Hon. Depuly-Speaker, Sir, I rise to support the No-Confidence Motion which has already been moved by hon. Leader of the Opposition, Shrimati Sonia Garothi. Locasiders and our Party considers that this No-Confidence Motion is proper, justified and reviewer also. This Converment has useful to talk if the appraison of the people of our county. This Converment has usefully failed in every sector of our file be if the approachment allows the included intellector or the financial earlier. He every selector of file they have filed better the approachment of the high people and earlier or their financial earlier. He every selector of file they have filed the control of the high people and earlier than the control of the high people and earlier than the control of the high people and earlier than the control of the high people and earlier than the control of the high people and earlier than the control of the high people and the control of the high peo

Now of the Company of the Management of the Management is the company of the Management of the Managem

Our hon. Prime Minister has created a portfolio, a Ministry of Disinvestment. Nowhere in the world such a portfolio exists excepting in our country. The function of this Ministry is to close down or shut down the industries. Not only that but this Government is disinvesting the profit making PSUs. They are taking the profit making PSUs one after the other and transferring them to the private industry.

Sir, they are selling out their shares and they are disinvesting the profit-making public sector concerns, such as, HPCL, BPCL, Maruli Udyog Limited, BALCO, NALCO and others.

The Name of Parks, memory USPIG CEPTIONS, DEFLOX FINANCIA and Offices.

SET, I man very must be activated that and not the issuered judges of the Supreme Court has made an uncalled for and unnocessary observation in the vended regarding the right of sittle by the working class. Right to strike by the working class are counts vended the custoed the right of the sealowing class are the Supreme Courts vended the custoed the right of the three counts vended to the custoed the right of the three counts vended to the custoed the right of the three counts vended to the right of the three counts vended to the custoed to the count of the count of the counts of the count of the counts of t

verticit. Not only that, one of the programmes in the agenda of the NDA is that they will make our ocurrity risof-free. Culpinst is one of the greatest instances in the risof-free country. I impedit - along with our senior colleague, Sint Sommith containing and another senior colleague. Sint Sommith colleague is some of the risof-green Culpinst. We have visited to many entuges camps them. Thousends and thousends of popular visited in risof-green Culpinst Sint Sommith and thousends of popular visited in risof-green camps them. Thousends and thousends of popular will be contained to the contained of popular some contained to the college camps them. Thousends and thousends of popular some contained to the contained of popular some contained to the contained camps the contained to the contained contained contained contained contained contained contai

Sir, this Government has no moral right to govern the country. I would advise Shri Atal Bihari Vajpayee that this is right time for him to step down to save the country than to ruin our country in the hands of this Government. I say

this categorically that he may not lose to this Motion of No-Confidence with his hotchpotch, motley and unprincipled combination, but he has lost the confidence of the people of this country forever.

ती और एवं क्यान्यामा (शिव्यक्ती) ; जनव रिपो नीवार साहर है जबकीय आप एक्टाएं के नौजीवंग नीवार में राहर के दिए बात पूर्ण है । इस के नौजीवंग नीवार में हुए को मार्थ कर की नौजीवंग नीवार में हुए के मार्थ कर की नौजीवंग नीवार में निवाद है । अपने की नौजीवंग नीवार में मार्थ की निवाद में मार्थ कर की नौजीवंग नीवार में मार्थ की निवाद है । अपने हमें मार्थ में मार्थ के नौजीवंग नीवार है । अपने मार्थ में मार्थ मार्थ में मार्थ में मार्थ में मार्थ में मार्थ मार्थ में मार्थ में मार्थ मार्थ में मार्थ में मार्थ में मार्थ मार्थ में मार्थ मार्थ में मार्थ में मार्थ मार्थ में मार्थ में मार्थ मार्य मार्थ मार्य मार्थ मार्थ मार्थ मार्थ मार्थ मार्थ मार्य मार्थ मार्य मार्थ मार्थ मार्थ मार्थ मार्थ मार्थ मार्य मार्थ मार्थ मार्थ मार्थ मार्य मार्य मार्थ मार्य मार्थ मार्य मार्थ मार्थ मार्थ मार्थ मार्थ मार्थ

"Those who encouraged us are now Ministers at the Centre. They have created a sepa

और इस तरह इनका हान करने नहा है। जनक दिन्दी नरीकर सहन, व्यक्ति के तहत समये मनिकट को उहाने की साहित के इस्ताम से चौटी के जीवर्त को छोड़ने यो कोशित को नहीं। अब अदासन में वे टेम मी पेन किये नये हैं जिसमें से इन मोटी के तीवर्त की तस्त्रीर सावन हैं। ये आतम हैं।

MR. DEPUTY-SPEAKER: Shri G. M. Banatwalla, you have to conclude now. **व्हों जी.एम.कनाराबाला** : अभी तो मेरे कुछ भी नहीं किया है। मेरे जेसे विविधितन्त मैन्सर को सजा न दीविर।

यह पार्टियामेंट की गामडी है। क्षिट्र (<u>गामार्</u>ड)

annual rates : as area) and son use men wife

नी जी,पर.स्पातकाता : आज हातात कर है। पोरी संदर गए हैं। उपका कर हुन है। एक पेतर की रिपोर्ट के पुत्रविक नशीय पेत का जा है कि गोधी को रिस्तार कर तिथा जार और हमसे कहा जा पता है कि हमया कर जंबा हो गया है। <mark>जेंदी (<u>(एसमा</u>)</mark>

SHRI KIRIT SCMAYA: Sir, I amon a point of order. He is naming the Gujarat Chief Minister and I am requesting would?

MR. DEPUTY-SPEAKER: Shri Kirit Somalya, if there is anything unparliamentary, defamatory or derogatory, I will be removing it from the records. Please do not waste the time of the House.

SHRI G.M. BANATWALLA: Sir, I am not yielding, I seek your protection; I demand your protection....(interruption SHRI KIRIT SOMAYA: Sir, it is going live on Doordanihan, I wish to raise a point of order under Rules 352 and

MR. DEPUTY-SPEAKER: Rule 353 is very popular now.

MR. DEPUTY-SPEAKER: Shri Banatwalla, Shri Harin Pathak wants to speak. Are you in a position to yield? Let me know whether you are yielding or not.

SHRI E. AHAMED (MANJERI): Why is the Minister interrupting him? ... (Interruptions)

SHRI KIRIT SOMAYA: Sir. I amon a point of order. I would request you to listen to me. ...(Interruptions)

MR. DEPUTY-SPEAKER: Shri Banahwalla, please sit down.

सी हरिन पाछक । एकाव्य महोदर, में सननीय सरावर से करण पाछत (कि पुत्रकात में सारि है, अपना है। मुकार में सिस्सी जरह पर कोई असारि साई है। इस कोच पाय में बाद है। इस कारण की कोड करने में होण पुत्रका में एक करने का का ना को पुत्रकात में साई पाई और पी के होने की अपने में वार्य है। I request you not to use this formula destablishe the peace in Gujarra Peaces do not do a

MR. DEPUTY-SPEAKER: Please do not get emotional now. I will not allow anything unparliamentary to go or record. Now, Shri Kint Somalya, what is your point of order?

SHRI KIRIT SOMAYA: My point of order falls under Rules 352 and 353.

MR. DEPUTY-SPEAKER: What is it? Why do you not read it? SHRI KIRIT SOMAYA: "A Member while speaking shall notak;"

MR. DEPUTY-SPEAKER: You better read it first and I will hear you some time later. Shri Banatwalla, please

की औ.एम.क्नातकाला : लंदन की अकालत में एक निवेद के मुताबिक नोटी को नितकार करने की तैकारी की जा की है और आज हमले कहा जा रहा है कि कद बन तक हैं।

जनक जिन्दी वरीकर सहब, मैं के मिनट और शूंज, इस्तिए कि नेदी चार्टी पर हमान किया गया है। मेर चान से और नेदी चार्टी के मान से एक चार्टी, दो-दो बार मानोपा को ने हमान किया है। अनाम में विशिष्ण किया क्षमा गोने, बातें बनावत हो की है। मेर को नीवित मोनन दुवूमा को जिलाक है और मानोपा की पुरिक्त मोन पर माना की तथा विशिष्ण किया है। मोन कबना गोने, बात करने सात है।

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महोदर, संकृतिरेज को आने बहुना है, लेकिन वे हुतृमार आवान दुमान है, संकृतिरेज की दुमान है डेक्टि(<u>(सारात</u>) में राइद करता हूं, इस नो-वर्तवाहेंस मोकन का सार्ट करता हूं।

में आपने आवत करण चाता हूं, पूर्व अन्य में बोतने के तिन समय दिया गया। बीता तो बहुत कुछ जा सकता है, यदि किवाब के पनी को उत्तराय जाते तो हरण बीता या सकता है कि कुछ कहा गर्दी जा सकता, जीवन में 2-3 सहतों पर आपने कर कहकर अन्ती बात खन्न करणा चाहता हूं। मैं आपने जनना चाहता हूं, कर्मनी की बात बहुत में में हुँ जा पर निर्देशक से कप्त, में बात नहीं करणा सकता

कारता का बहुत है है, यह पर शरास्त्रकार हो जाई ने साम पर कार परवार कि कारवारी तहार के प्रकार है कि कारवारी में है कि पहिच्या की कारवार कारी, मिस देन एक में एक प्रतिक अपने पौत्र करका हम हिन्दावार का भी कोगा, मिस दिन्दावार की कोर्ट के कारवी में एक प्रतिकारों का भी कारों, मिस दिन कोर्ट कर मुख्या कार से कोरा, सारी दिन विद्यावार का पूर्वक कारवार किसेंद्र से सार्ट के प्रत्या विद्यावार कारवार की कार्यकार में में कार कार्यकार की स्थान की से प्रतिकृत्य की स्थान की सिन में की कार्य है हमारों कारवार की हम कार्यकार की स्थान की स्थान की स्थान की स्थान की

प्रमुख्य पूर्व के प्रमाण का स्थान का ना मार्ट , अस्ति प्रमाण वाच्या प्रोहित के तिया परात की मार्ट के प्रमाण के प्रम

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भी राप्तेण रेक्टर वर्ष पण्यु प्राटक : केंद्र आप अक्टमारी भी से हैं। मैं काम कर दूरा। यह सेकुमा और गीव सेकुमा पर बसा हूर्ड, में सामा पहाल हूं कि अपनी में 56 में प्रीत से कर से प्राव्यक्तिकत, सेकुमा और गीव सेकुमा पर बसा हो जो है, जिसा विश्वकार में प्रकार हो। विश्वकार में बाई कार्रास (आहे) से प्रोचे से में में के मान पर, में पड़ अपनी में हिंदि (1982)

प्रणास्त्र अर्थेतर, दे निर्मा एक अराह करण कहा हूं में किसी पर अरोग-अराहणे गढ़ी जान वहा हूं में जिस अराह कहा कुठ, करोश तिम अराहम जी बता कसी है का तो जोन से बात करते हैं, यह विश्वासन में सहूदा, राज्यत को जोन, राज्यति की स्थीत से बाते को जोन, राज्यतर अरावसी करियन में सिटायों करे हुए हैं. ने यह स्थान हो अराहणीं ने अरो अराज में की में कहा का बात है कि पोत कहुन हैं है (स्थाइस)

की राजेस रंजन वर्ज पन्यू पारव : जब इंटरविल होता हो आप किसी को 20 मिनट बोलने के लिए देने और किसी को 26 मिनट देने। सदन में संबंध के बल पर बोलने की इनाजन होती है। (ME) (सरकार)

वयाच्यास महोदय ; में 20-25 फिल्ट न वेकर पांच या यस फिल्ट वे रहा है।

की सभीत रोजन वर्षों पन्यू मारव : में नातेल पार्टी हुए ताए पर अधिनाता उनाता में निर्धार में बोतने से बिए बात हुआ हूं। मेर उनार नहीं भी से आहत है कि अस पार परिच में ने अपना विभाव नहीं बात पारा है। पार्टी मुगराम निव में हो या कार्तिन पार्टी हैं, हम मोई बतते हैं कि अस दाएन परिच से हैं। हुनिया करते हैं कि अस पारणमा केंद्री स्थानत

प्रचारका महोदय : लगता है कि यह खाम करने वाले नहीं हैं।

न्हीं समेस रंजन वर्क पण्यु मारम : का काला है कि अप जेसा मानित सते के सारजूत तिपूरतान की तालत ऐसी है। केंद्री(<u>(सासार)</u>

MR. DEPUTY-SPEAKER: Nothing will go on record.

Not Recorded

of some was now (qualitary); common where, which shiften with give the affirment norms area with d common where which we have a substantial probability of the common of d the shiften d that d the affirment norms as under the probability of the three d the affirment norms as under the explainability of the common of the explainability of the common of the explainability of the explai

पत्र आपको तहां जाने से ही पता पत्रोग कि कियते पीजवार तथकी-तवसी अन्य सूच केवकर होने की क्षत्रिक कर को हैं। क्षि (ERECT) हमारे देव में 78 प्रतिकत तथे किंदी (CRECT)

क्ष्मकल्ला महोदय : अन्तरी और कांग्रेस चार्ट का टाइन काम हो गय ना इसलिए एक-दो पैम्बर ही चार्ट को सोलने का मौका दिया गया है। इनको एक घंटे का तमन दिया गया है।

MR. DEPUTY-SPEAKER: I seek the cooperation of the Whip of the Party to control the Members.

ारी अध्यक्त का अध्यक्त : पार से तरेन फोले से तर की बोलेंस किं<u>टि (स्तरान)</u> अन्य क्यों के में 35 औरता विवास ऐसे में तिमानों अपने पान का प्रीक्त मूख मों मिलातों किं<u>टि (स्तरान)</u> क्यों देश में सानों परिव सर्वित बोलिंग मानून में चेता किंगा मानून में में में का है ? आप देश में 364 प्रस्तीत कोलिंग मानून में किं<u>टि (स्तरान)</u>

वस महोदय : यहां न्याय के अलावा कुछ नहीं होता। के**ं**(<u>शतकान)</u> MR. DEPUTY-SPEAKER: Nothing will go on record.

भी अन्य का अक्षम : एक-चे नहीं, 44 जीवत जोनों से पात एक इस अपित नहीं है। ऐसे 44 जीवता नजहों से पात ओरावन 43 हेस्टेस्ट पार्येण हैं और 54 जीवता की मान्यूनों से पात कोई जानेत नहीं है। एए 2000 में इस बोर्ग से अदिराजों में चर्चा हुई की माता से सीहार नजहों को कात से 56 से 55 दिन ही कार दिवार है, को दिन में केबार बोर्ग है।

21.56_hrs. (Mr. Speaker in the Chair)

पत्त समय साकार द्वारा कहा गया था कि इस खेडीहर मजदूरी से बारे में कानून बनाएँम। शन् 2000 से लेका 2000 मी समान होने बाला है लेकिन अभी तक खेडीहर मजदूरी से लिए कोई कानून नहीं बनाया गया है के€ (<u>लासान)</u>

अस्थात महोदय : परित्र स्टिए, आपका समय पूर्व हो गया है।

प्यक्त गडीदमः आपने पांच मिनट पूर्व हो गए हैं। अब आप कनकर्नूड कीविन्।

SHRI PRIYA RANJAN DASMUNSI: Sir, one speaker from our Party is left to speak. He may be acco within whatever time is left for discussion.

MR. SPEAKER: One Member from Shri Ramjivan Singh's Party is left. So, five minutes to him and five minutes to your Party will be given. You have to conclude within that.

SHRI PRAKASH YASHWANT AMBEDKAR: Mr. Speaker, Sir, I rise to support the Motion moved by the Leader of Opposition....(Interruptions)

SHRI K. YERRANNAIDU : Sir, one Member from my Party is also left...(Inferruptions)

MR SPEAKER It is really not mossible

SHRI PRAKASH YASHWANT AMBEDKAR: Sir, my time is being wasted. My time should be protected....(Interruptions)

MR. SPEAKER: You have three minutes left now.

"However, respecting your sentiments, I have instructed the Department of Economic Affairs to release the project from the hold status. I urge you to please take upon all necessary steps for the negotiations.

22.00 hrs.

2200 hrs.
Sr., this is a latter and this is a project in connection with the file DO No.17.7/2001-SB(n). This file refers to a latter recoved from one of the States. This charge was made, time and again, catalide the House. Would like the Coverment to directly whether one of the AND-partners has received from in resign ormercy where neither the Coverment of India has sendoned it not the Reserve Bark of India has sendoned. It has there exist the Coverment of India has sendoned it not the Reserve Bark of India has sendoned. It has there was written by the Newmen Parks to the ther Finance Indiance. Shi vi alwarent Strina — who had get the project on hidd—threatening that if his project is not released which was given to one of the States — I would not like to name that the State — the whole project double be put on hold I would like to lower from the Coverment of Indian whether the load that was neceived by one of the NDA partners from an international agency whether it is a Government agency or any international francing agency.

any semisoran reacting agency.

Sir, the pressures have been put upon the NDA Government. There is not just one project which I know of the similar nature. There are about nearly seven to egit States which have come to the Central Government. I wish indused of projecting it is hard, Shri Yashward Sirria would come out with the facts whether it is true or not that seven Governments have come with similar requests.

This Comment has been signify that foreign exchange reserves are very good. But the Centre for Economic Monitoring in its recent report has stated for whereafter liabilities. I will just read the figures for the year 2002. The total reserves were Rs. 51/100 force and the vulnerable liabilities are to the turn of Ps. 46/492 once. These are to total reserves were Rs. 51/100 force and the vulnerable liabilities are called -movey in states back, we are going to have a situation which we fixed in 1990. May I know from the Minister whether this is a fixed or not?

Last poirt with five used like to raise over here and I would like to have a clarification from the hon. Finance Minis is regarding new loans to be floated in 2002-03 and 2003-04. The amount is Rs. 1,39,407 crore whereas in the previous year, the market florowing was only in 1,51972 crore. May likeow from the Finance Minister what is the reason that your market borrowing is going to

increase in 2003-04 by more than 100 per cent? What is the reason for it? We would like to know whether this country is on the verge of bankingtop and therefore, you are naising these market sources. SHRI SANSUMA PULINGCUR BYMSWMUTHARY! Sir, injustice is being done to us. Kindly permit us also. (Intemplicins)

MR. SPEAKER: If I give you three minutes, you will speak for five minutes. Please sit down

ell sporre researche abbeit (decency) ; come valor, vollentic à sirri di norme les siri si, il consi spi mic nom () quali vage se la line are remait à sirri gene mome de pai à mil error, il, que mome en que la sirri en vera suit à con de de mome rein de la consideration de la considera

MR. SPEAKER: Please conclude now.

SHRI K. YERRANNAIDU : We know how to give respect to the Muslims...(inferruptions)

भी सुस्तान सामापार्कीन अमेनेती ; आज अग शार्र कि किया कह हमारे जार चुत्रफ ओ मिहन हो या है। हम जब पार्टियमेंट में आते हैं, तो एससे जिए मीर सम्बद्ध हमारे अवस्थ को दशने भी मोतिक की जाते हैं।

MR. SPEAKER: Your time is over. Why are speaking now?

MR. SPEAKER: Shri Rongpi, if you do not start your speech now, then your minutes would be counted.

SHRLK, YERRANNAIDU : We know how to give respect to the Muslims = (Interruptions).

SHIPA I. TERCHARMADD. I'M INDEX fow to give respect to the Masters - ("Immingrous).

B. JAVANT ROSAL PLATIONAGOUS DESTRICT ASSAME, Speaker, Six I have fundamental differences with the Congress Party which has moved this motion of the confidence against this Government. I do not either admire many of the political parties like the RIC behich is supporting this Motion. Still, I stand here to register my strong sense of 'no confidence' against this Government.

Sir, since there is a shortage of time I do not wish to repeat many of the things that has already been said in this House. But I would like to mention in a nut shell some of things that has not been mentioned with full emphasis.

Floure. But I would like to mention in a rule that grown of things that has not been mentioned with full emphasis.

Sir, firstly, this Government has fasted by the Noth-Essians States, the most sensitive away of our courty boday; a last of the property of the country of the c

The problem of unemployment has remained more acute. ME (Interruptions) Mr. Speaker, Sir, I will conclude t making only two points. An impression has been created that crores and crores of money has been given thro special package to the Narth-East. But nothing lampible has been aclieved at the ground level. The Governm has doctained a special economic package. Concessions have been given. Excise concessions were given.

MR. SPEAKER: Please sit down. Only Sardar Simranjit Singh Mann's speech will go on re-

SAFDAR SMRAAUT SINCH MANN (SANCRUR) Mr. Speaker, Sir, thank you very much for allowing me to speak on the No-Certifience Metion moved by Shrimsti Sonia Gandhi, My Park, the Shiromran Awaii Did (Armitan) has their due notice of the No-Certifience Metion. I have very certified heart the speak of Shrimsti Sonia Gandhis taken due notice of the Government's Defence policy. But she has not tot us what she will give in return. She has conticued the broapy policy of the Covernment, but we do not have what substitute provisions she will provide. She has taken about secularism. I will come to secularism also. She has taked about rescalates getting foreign and and being milloding in an international company.

have beenly observed the working of the Covernment. It is a unique example in coalition Governments and their formations, Never in the history of parliaments has any Prime Minister succeeded in getting so many parties to w for the Government. After moment the is leading, the is conducting and the in the Culterport of what I may be Shirty's bursard. With the desterity of a jugular, if he is doing it we do not want to upset the applie can't at this very moment.

Sir, I think, he is steering the ship through choppy waters, though his ship may touch the rocks any moment. But nevertheless he is steering it.

Corring to the Defence Policy, we had expected that the BJP relich is the proposent of the purest form of Hinduism would give us a very good Defence Mershy). But from what we have seen of the coffen sciandist. It is shocking. We Neins a service of the common science of the sc

Secondly, the Congress Party Government entered into a contract with some second class company to manufacture the Grad jet. That second class company was not known to the world and the British RAF did not purchase a single around for thermelves. Smiller things are Perspening body. Our Delinede Ministry is ging in for another bout of the British aircraft which the RAF is not using or not inducting into its force. So, I would warm this Government not be seried into this supportion contract.

Government not to enter into this suspicious contract.

Sir, we had the Bofors gun deal and we had the submarine deal. Nobody has talked about the submarine deal of
the Congress Party. So, I think, the Defence Ministry has not, either during the Congress Party's regime or this
regime, been working honestly and with integrity.

Sir, it is wrong that the Congress Party boycoted the Defence Minister. One of their Members, my colleague Shri Jagmeel Singh Brar raised a debate on a matter relating to the Defence Ministry, the Congress Party divested him of his parliamentary party post. I Phinis that was very wrong..... [//interruptions/

SARDAR SIMPANUIT SINGH MANN: If the same example is to be followed, will Shrimeli Sonia Gandhi and the rest of the party officials resign because they listened to Shri George Fernandes yesterday? ...(Interruptions)

MR. SPEAKER: Now, the next speaker, Shri Sansuma Khunggur Bwiswnuthiary.

SARDAR SIMPAAUIT SINCH MANN: Sir, navailes are the purest form of communists today and the Leader of the Opposition says that they are being helped by some international forces. ...(Interruptions) The relationship between the Congress Party and the Deliveror Minister can be surmed up by the Nursery hymn.

it says:

"Georgy, Porgy, pudding and pie Kiss the girls and make them cry;

When the girls come out to play

Georgie, Porgy runs away. ...(Interruptions)

In this case, Shri George has stood his ground and not run away. But the girls (Congress Party) ran away each time he stood up to speak. This is an act of irresponsibility on the part of the Congress Party. ...(Interruptions)

MR. SPEAKER: Now what Shri Mann says will not go on record

SHE IAMSUMA-HANGUR BWISHMUTHARY (KORRAHAR): Mr. Speaker, Sir, I am thankful to you for having given me the opportunity to speak on the motion of no-confidence in the Council of Ministers, moved by Dirinstit Sorial Gardith, My Intention is not be supported in motion. But I have allow a lost of sorial protection of the support the motion, but I have allow a lost of speaker shall be sorial Gardith, My Intention and the superior than motion. But I have allow a lost of services with special mention to the Book land issue and other gurnar letting princip Book tossue.

no remarp power serge and refrestive poxely approach in regard to certain Bodo issues. I would also like to learned our harefulf havins to all the Members of this august the house as well as the Members of the Regard Sathe for extending their help and cooperation in passing the Solith Schedule to Constitution (Avernatived Bill, 2003, moved by Shirt, I.A. Advant, A the same fire. I would also like to be suggested to the Government of India to review contain things with regard to the shortcomings and the inherent weathnesses which have remarked in that very Bill.

restrict instruments on that very down.

andered it is used if a secret of secret of sub-secret of sub-secret of secret or secret of secret or secret or secret of secret of secret of secret or secret or secret of secret or sec

"The population of the plains' tribals is being gradually assimilated into the population of the plains, who, for all practical purposes, be treated as a minority. It is the verication of the ground reality, rather."

Bocasse of this settince, the glorist that Bodo popular have been deprived of even the later inviriant hostills or the provisions of the Bod Bodoulds as the Combination over the pass file decideste. In 1993, the Bodo Acesses signed between the Al-Bodo Studentis' Union-Bodo People's Action Correltee, the Government of India and the signed between the Al-Bodo Studentis' Union-Bodo People's Action Correltee, the Government of India and the Studentis' Union-Bodo People's Action Correltee, the Government of India has the Market Studentis' Convernment of Assess that India the Studentis' Acesses that India the Studentis' Acesses that India the Accesses the Country of India the Accesses that India the Country of India the Country of India the Accesses that India the Accesses the Accesses that India the India the Accesses that India the India the

MR. SPEAKER: Shri Bwiswmuthiary, please conclude.

SHRI SANSUMA (HUNGGUR BWISWMUTHARY): This is only the NDA Government, which has been phonocode to the creation of Boolsand Territorial Council under the provisions of the Stift Schedule of the Constitution of India by way of passing the Stift Schedule to the Constitution (Amendment) Bill 2003 in Pt during the on-poing Session.

t but not least, I would request the Government of India to remove the inherent shortcomings and weaknesses provisions of the Sieth Schedule and to create an autonomous State of Boddland by upgrading the proposed lotland Termitrali Area Districts and also by including some more Bodd command areas within Bodd land in the within the shortest period possible.

MR. SPEAKER: Shri Ram Jivan Singh, please speak. Nothing will go on record except your sp

MR. SPEAKER: Shri Bwismuthiary, your time is over, please take your seat now

MR. SPEAKER: Shri Pappu Yadav, please do not disturb him.

MR. SPEAKER: Please sit down no

SHRI PRIYA RANJAN DASMUNSI : Sir, I want to clarify...(Into

MR. SPEAKER: Please do not waste the time of the House.

सी रामजीवन सिंह (बंदिसा, बिहाएं : अञ्चा महोदय, आपका आहेत तिर साथे पर हे लेकिन में अनुदेश कर रहा हूं, कोई आहेप नहीं जाय यह हूं। हमारे साथ नावर जो किया प्रकार है। इसके जनता दर्शाचुं अपने में मंगवित जीवन व्यक्ति करना महता है और हमेशा ही मंगवित आपका काल है। सहर में विशिक्षण और जैकोग पर है पत्रकें से आपना करों के प्रकार स्वाहर मंगवित

अरुवा महोदर, एन.डी.ए. से विश्व में जब सभी दार्ती से नाम तिये तो पता समय दत्ते हुना बता का सवात रखना चाहिये था कि उन्हें न सेवत हमात समर्थन चाहिये क्रीक हमारी बाजकार्ती को तक्ष्ते का श्रीका की देना चाहिये था।

क्यों पित्र की राग विस्तात प्रसावन भी वर्त की हुते हैं। वे बहुत हो होकियत हैं। वे कह गो ने कि पोक्रमा हो हुआ लेकिन प्रवचन कहां करा? में प्रसावन भी को कान्य पार्टुच कि पोक्रमा प्रवचन फेकने के तिथे गति हुआ था और फोक्रमा से प्रवचन करता भी नहीं है।

भी राम विज्ञास पासवान : वंदे दल्दी बाद करी थी

की सम्बन्धित किया है। अध्यक्ष ही, पालकार जी से बात कि है देश में पून-पूर कर कोने कि इस सावता ने कोन सात में आदेखा में मीटर नहीं बनाया उन्हें सावद कार है कि वह प्रत्योद्ध की सरकार है और बाद पालक असीब क्या था, यक समय का भी उसमें समित की प्रत्योद्ध में बाद को भी नहीं निम्मा हुआ है कि यह सावता परित्र करने का कर कोने के

औं राम पिलास पासवानः में बी.मे.पी. को बात कर रहा हूं।

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I would be first a work of a charged that the cap can used a red some users (fit or one worm as more fift against and shall write that the cap can use of a red sound for the charge that the cap can use of a red sound for the charge that it is given a concurrent way with the charge that it is equive a charge that it is e

'नीको पै फीको लगत दिन अवसर की बार,

केरे वर्गक युद्ध में नहीं बंगार सहात। "

भारत कराया. जिस कार्योद्ध और भी तेत्र में इस्ता करा हूं और उपनी कांग्रेस पत्र भी भीतत करा हूं कर तथा कि इस स्वास में बात परिनी सेत्र अपनी महत्त्र पत्र में स्वास के स्वास है में बंध प्रदर्श कराया है भी हैं एक्टियों कर में स्वास है के हैं एक्ट कर के साथ है के प्रदर्भ के स्वास है के देव पत्र कर से कराया है के देव पत्र कर के साथ है के पत्र कर के साथ है के पत्र कर के साथ कर के पत्र कर कराया है के देव पत्र के साथ कर कराया है के पत्र के साथ कर कराया है के पत्र के पत्र के साथ कर कराया है के पत्र के पत्र

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अध्यक्ष महोदय । अर आप समान मोजिए। Please conclude. Please sit down. You have been always or

की कमार्थिकर तिथा : में ये निपार में अपनी कार काम कर देता हूं। एक बता कार्य करी मूर्त कि ये और वी जीव मीत्रों को मी.सी.कार्य से स्थान पात्रों हैं। परिकार में में में का पात्रा में जीवा पर करेंगा का पात्र पात्रा हूं में हैं कुत करीं को मोजबर करने ने कारण का हूं है है के कारण का पात्री का पात्रा में साथ्यों के पात्र में मार्थ मार्य मार्थ मार्य मार्थ मार

अन्यक्ष महोदय, यहां ऑफिन बात तहताका के बारे में कहीं गई।

अस्मात स्थापित : उपयोग कि प्रत्य का स्थाप के प्रत्य है अर अप देंग्ये। अस्मात स्थापित : उपयोग कि प्रत्य अस्पत्र सम्प्रत्य हो पद्य है, अर अप देंग्ये। की स्थापित स्थापित : वेंद्र सम्प्रत का स्थाप को इस्तिए समने पहीं दिया का तस्त्र के समयो में स्थाप र जनार हुआ है। में हुस दम सानों से पूरण स्थापत हैं की स्थापित सम्बद्धित :

MR. SPEAKER: Now, Shri Mani Shankar Alyar. I am sure, you are aware that you have been given only five minutes.

की रामजीवन विंदं अलाव जी, कमानूद तो काने कीज़ान में एक बात कावन अपनी बात काम करेता कि नदी तालावा पानते में ब्राटावर में निर्देश था तो जाई जो तहाला का विशेष काने से और एक काम की जो मिनते थी, ने ही तमितान्तद में जावन चुना तहते थे। पातिकार्यत में ब्राटावर काम और आपनी कीज़ान कीज़, वह वेदन भीना में पात मनता है।

अञ्चल महोदय, इस अविकास प्रस्ताव पर समुद्र संधन हुआ। इससे यि निकता और अमृत मी निकता। अमृत सो इयर आ गया, इस सरकरर की आनु बढ़ गई और ि सा को अंकर ने पुन्ती जो मैं कहना चलता है कि अब इस देस की प्रभाव कीमता कोणी।

MR. SPEAKER: Shri Mani Shankar Aiyar.

MR. SPEAKER: Shri Mani Shankar Alyar, please sit down. He is on a point of order

DR. SUSHIL KUMAR INDORA: I am quoting rule 198 (5), which says:
"The Speaker may, if he thinks fit, prescribe time limit for speeches."

MR. SPEAKER: I have gone through the rule. The time, with the permission of the House, was extended from time to time. The Speaker has a right to decide the time to be given to a Member. Please sit down. There is no substance in your point of order.

Now, Shri Mani Shankar Aiyar.

2238. MR. SPEAKER: Shri Dhananjaya Kumar, please sit down. शरण थी, में क्षण शीमा औं भी समस विचा आप सम समसे ही. अपने भागी से सीमा से मुनिन। You ask your Party leader. This has been done in consultation with your Party leader.

सी भीम तोकर अध्यक्ष (महास्वादुर्या) : कण्यर अध्यक्ष पहोटन, की सह-संघाद की जाने कर्णाचीज महत्व जो कर्णीय के सिम पुणकर मुद्दे हराग आपनी हुआ की सोचा कि हो सकत है कि की प्रत्यों का सारी न मुखे हो। हसीरा किसते निकासकर को पत्नी कर से, वन्हीं को में आपने करने पहिल्य भावता हुआ की को वर्णाचीज भी के हरावा का

" अस्तर थीं, अने यह बात पराई गई कि शीमओं की सुखा गई की और उसके माने करनीत हो गया। अगर शीमओं की सुखा के बारे में शोमेंने तो किसता रुपानेते की तरक जाना होगा। माता और पाकिस्तर की सेनाओं की ओर से दो अधिकारियों ने एक हतने बन्ने गस्ते पर..."

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हतन बहा करकर प्रचीने हतन और सा नक्का विद्यारा।
                         " जब सम्बक्तित हुआ, तब से लेकर को में सरकारे पूरी, उन्होंने यह रेका उन्होंन पर सीचकर वहां को मी बंधेब्स्त करना चाहिए बा, यह झंडावार
किया। "
 हैं करती यह है कि वहीं चीज़ कि नक्तें पर बीचांकन हुआ है लेकिन ज़र्मीन पर वर्गन नहीं हुआ, यह कीन कहते हैं।
ाक प्राप्त के प्राप्त का पर्यों का वर्ष करने का प्राप्त करने कहा की (10000)
आब्द महोदर, अने क्याने का पर्यों कहा है कि "वर कथन कि होती हैन संस्थार हो पूर्व, संप्त को पंथार हो पूर्व, सेक पर्यों है "इसी सरकार ने से,
सुक्रारण करने हो निकृत किया जा में से, सुक्रारण करों को लिये से कुत सीकार स्वाप्त काम स्वाप्त हुं। एसीकृति समसे में सामाण
कर के कि (4000)
                          The developments of 1998 as reported in various intelligence inputs were assessed as indicative of 
high level of militart activity, such as marked increase in cross-border shelling, reports of armunistic 
durping, constitution of burshers and helpsids and Commender 121 Marting Regards enhanced 
assessment of the threat in the Karpli sector. All these fitted into an assessment of likely large-scale 
militart infiltration. He seal TABAVI leaft producted a limited with offeneive thrust, or 
militart infiltration.
                          "He went on to say, "that the Intelligence Bureau got certain inputs on activities in the Force Commands 
Northern Areas region, which were considered enough by the Director B to be communicated over his 
signature, but is, the Director, B'bs signature, on June 2, 1998 to the Prime Minister, the Home Minister 
and others."
 June 2, 1998 was just five days after Chapsi. Shri Subrahmenyam Report says:

"There was inadequate co-ordination at the ground level among Army intelligence and other agencies.

This was lacking even at the Joint Intelligence Committee because of the low level of representation by Director-General, Milliary Intelligence." That office comes directly under the Defence Minister. "The DGMI did not send any regular reports to the JGD for the own proceeding the Karging fortis."
Mr. Speaker, Sir, I have one question to ask the Prime Minister. Do we believe the explanation given by Shri
George Fernandes and General Pervez Musiharra?" Or do we believe the explanation given by Shri K.
Subrahranyann
 ्राचना प्रकृतिहार का answer from the Prime Minister.
अत्यक्ष स्कृति कृति चन-प्रथम नेती यी ने समन्या स्वाचा कि चीवार हमारे इतिहास सा एक टॉनैंग च्यूटर है। मैं पर प्रथम नेती स्कृति स्वाचा है कि स्वय
किंदि (स्वाचार)
MR. SPEAKER: You have to conclude because only five minutes have been given to each Member
 with size acres to consulter security the minutes have been given to each Member.

All with size acres the sort with it is more as it in all deared and place it is not expect upon it is in more upon with it may be sort, it is no more, then no a place it is a more in the sort of the
 à€;(mmm)
MR. SPEAKER: Please remember that I am not against your speaking, but the time of the Party is over
all with view arraw; assum whos, if short water, we are wit, right the wrest if:
 अन्यक्ष महोदन : ऐसे कीसे हो सकता है?
 की मानि शंकर अध्यर ; आपने मुझे पांच निनट का समय दिया है, मैं तस पांच निनट का इस्तेम्बल करना चाहता हूं। आप देखें, क्या हो नता है।
MR. SPEAKER: Hon. Members, please do not disturb him. He is concluding his spe
....(Interruptions)
MR. SPEAKER: Shri Mani Shankar Aiyar, please go ahead and conclude your speech now. 44 feet et etrel strotter raff dt tr
भी मांग संकर अध्यर : में प्रधानश्री जो से यह पहला पाइता इं.क€ (सरकार)
                                                                                                        a€(mmm)
 SHRI KIRTI JHA AZAD: Your brother who is an editor of The Economic Times has written that while studying in 
Cambridge University you were collecting money for the Chinese when the 1992 Chinese aggression took place. Is 
that correct? __(Interruptions) Tell us whether what he wrote about you is correct or not? __(Interruptions)
 सी गाँग संकर अध्यर : अत्यत गाँगर, में जागणों जो से या पूजन चारता हूं कि क्या पैसला से के पत्यत जोर कारीफा नहीं हुआ और सीरियों ने कारी
अलगणक प्रदेश में करता नहीं कियाओं हैं (2022) यह इसला नहीं है कि पैसला दो के पत्यत इनसे फीन का एक बहुत बस हिल्ल सीम तक पहुंचावा पता बा
           recent set if som ref. Brevide(posses) or year will is the drawn of it seems need with an investigation that which are against their district any expert on the set of the seems of the ref. or which need with the set of the seems of the ref. or which the set of the seems of the ref. or which the set of the ref. or which the set of the ref. or which the 
  park our still all our sit if the sufficience at all source if our row manafiles source it shall be source.
       व्यक्त नाहोदय ; आपका समय पूर्व हो गया है, कृतवा आप वेड जाहर।
                                                                                                       a€ (meser)
MR. SPEAKER: Shri Mani Shankar Aiyar, please conclude now. I am going to call the hon. Prime Mi
...(Interruptions)
औ भागि शंकर अध्यर ; यनक करना है कि पाकिस्तान से भी साता है.कि((स्टब्स्ट)
 MR. SPEAKER: Now, the hon. Prime Minister.
स्कें समित संकर आधार : में उथान नंत्रों जो से जानन चाहता हूं कि उन्होंने केंसर क्या मंत्री निवृक्त किया?केंद् (<u>(११११११)</u> यह जो सवास में आधियें वका पर कर
तथा हूं और आपनी मीजूरपी में कर तथा हूं वह इसामा जाम हमें वें<del>क्षिं()(वाहार)</del>
MR. SPEAKER: Nothing will go on record except the speech of the hon. Prime Minister.
                                                  (Interruptions)*
 PROF. UMMAREDDY VENKATESWARLU (TENALI): Sir, please give me a chance for two minutes....((n/armp6ions) The second speaker from the Telugu Desam Party should be given an opportunity....((n/armp6ions))...(n/armp6ions)
 अध्यक्ष महोदय : अभी सुनिवे परीज
 क्ष्मान मोती (भी अटल विकासी कालमंत्री) : अध्या थी. इससे पहले कि मैं अविकास प्रश्नात के सम्बन्ध में कुछ कई, मैं आपनो काई देन पाइता हूं, जिस दंग
से आपने पो दिन पाइन का संपातन किया है। दे€[<u>पासमा</u>र्थ
भी समझास आवसले : अत्यक्ष भी, इपर देखिते।
अरुक्त म्होट्य : आजने थी, क्रहाननेत्री थी बोल खे हैं, प्रतिक बैठिये। मैं आपको बाद में बोलने का भीका द्रोगः
अध्यक्ष महोदय : राजदान थी, आप क्या चाहते हैं? प्रधानमंत्री भी का साम होने के बाद में आपको एक प्रस्त पुत्रने का मीका हूंग। प्रीप्त मेरिये।
नी सम्बास अक्टबरों । चर्च में आपने सब को बोलने का प्रीका दिया है, इनको को पीका दो इस नहीं बोलेंगे, इसने उत्तर कर्वा अन्याय हो पता है? आपने हर एक
चर्ची को बोलने का नौकर दिया है। यह बात अन्यों नहीं है, पतनता क्या है बोलने की? किंदु (<u>(स्टक्टा)</u>)
भी मुलायम सिंह बादव : वेतिन्हे, हजानत दे दी।
वी समदास आवदले । इमें दोलने की इजावत नहीं किसी। हां तो आपने हमें इजावत दे दी?
  अध्यक्ष महोदय : आपनो जो सहना है, कहिंचे।
भी रामदास आउवली : बोलने का तो क्या है, अभी हम क्या बोलेंगे, हमात मूत हो ऑफ हो गया। यह बात अस्त्री नहीं है।
 अरुक थी, में वह कोई ज्वार भारी बोजन पहला संगीय रहे भी अधिकास का प्रमान का है. इस प्रमान पर चर्चा पार हो है। में अटन में कर और कर और का और
अरुकारों की कर और प्याप्त करने की गिर पार पता है। मैं इसीगर पता है, क्योंके अरुके आपका माने का ग्राहम एक पीता को हैं.कि<u>ए समार्थ</u> में हकते ज्यार
में मान में भी में मीता स्थापता है.
  बोरता में भटी। में करिया बोरता हूं
अटत में, आपका गमिक आधा है, जाने का बकर,
क्योंकि एन.बी.ए. के कुछ और बन थी हैं, हमाने मक
अब हमारा एक ही तकत है, एन.बी.ए. को सता से हटाना
 रुपत दूसरा तका है कि सोरिया नातीं थी, परात्तेकर जी, करर पतर थी, मृताकर सिंह थी, सोम्पनक घटवीं थी, परसाम थी, देरेगीका जी, केंद्री<u>(सरसाप)</u> प्रकास
अमेदकर और रास्तु प्रसाद थी केंद्री<u>(सरकाप)</u>
हमार पूजन जान है कि सबको करा में बैठाना है। कि€ (सुकार) अटल की भी सरकार कि€ (सुकार)
 भी प्रकार पर्शामने (समे) : आपनी पार्टी ने आठ दुवने हो गये हैं। केंद्रे (mesar)
अध्यक्ष महोदय ; प्रकार पर्शनदे थी, आप वर्षे विशव्हें नत सीविदा
 " अटल जी की सरकार बहुत है "
                         अध्यक्ष महोदय, इस सरकार के विरुद्ध में क्या-क्या थेर्सू
अटल औ, आपके पास होगा की,एम.के. कर बाद्ध
                            मगर हमारे पास है मजबूत आर.वे.बी. का लाबू.
                            अटल जी, आपने याज में गरीबों को गार्डि मिल रहा आज
                            जटन जा, आपक राज प गठका का गड़ा उनम र
इस सरकार के जिलारू बोलार में कैसे टार्सू
देश को क्याने की जिल्लेवारी में किस पर जार्सू
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जर्ज कर्ताचीय नहीं है ज्याद क्ष्ट्रि " उनके तिए काकी है हमारे लालू। ^क

अध्यक्ष महोदय ; अन्तर्वार्तियार्गेट कद्म में शिकार्ड में से निकार्तुमा। आसेय तमाने वाले कद्म भी में शिकार्ड से निकार्तुमा।

...(10000019)

ा**नी माने (विनोली)** : अञ्चल महोदय, क्या यह हाउस में इस तरह को बात कहेने ? के€्राह

विद्युत गंत्री (श्री अनन्त गंगाराम गीरों) : अध्यक्ष महोदय, संसद के जो आदर्श होने चाहिए, वे देश के सबसे और्<u>। (जनार</u>

अध्यक्ष महोदय ; इस कविता में जो कद मुझे अच्छे नहीं तम पहे, जो नियम के अनुसार नहीं है, ये कद में निका

प्रसाम मंत्री (श्री अटल विशादी सामधेती) । अध्यक्ष महोदर, मैंगे अनेक अविशयत प्रस्तान देखे लेकिन ऐसा अविशास प्रस्तान अत नक नहीं देखा। प्रस्तान पेक कारों काना या पेक करने के बाद चर्ची के सनद परो हुन उपस्थित हो रहे हैं, है समझूप में अतनर हैं।

23.00 hrs.

ADMINION. The ship of the color for all \$1 soften on yet we fin to allower some and one or as \$1 some all others over with all others over with a finite or and one of the sound or the \$1 sound or the \$2 some all of the sound or the \$1 sound or the \$2 some \$2 so

भी में महादेश मार्मित तथा में है, पान में पूर्व है और एक मार्मित है। यह एक्ट्रियों में मिलक मार्मित तथा, यह मु भी महादेश मार्मित मार्मित में मिल में मिल में मार्मित में मार्मित में मार्मित में मार्मित मार्मित मार्मित मार्मित में मार्मित में मार्मित मार्मित में मार्मित मार्

ancer water : send after over 6t, you at over 6t at own reft it She will reply. She has the right to speak in the end

...(Interruptions) भी мराम विकासी बाजनीयों : नरील अमेरिसी का सभी दिन गराबीरन दूसा है, गरील अमेरिसी गर कम में बस्ती हो गरावल कोई अनरेद नहीं।

भी बसुदेव आपार्थ (बांकुन) : विश्वका अतनंद ?

सी अटल विद्वारों सामनेती : आनंद होणा चाहिए। लेकिन कहा गया कि हम यह सर्वाद कर यो है। सर्वाद करने के सब मी लेग हमें यहां रख यो ही यह तो आपने हिए कोई बहुत अपनी बात नहीं देखें(हे (हहाहाट) अध्यक्ष महोदद, में 1967 से चाहित्यांट का सदस्य हूं। करने मी दिक्त मीती के महाल पर की नहीं सरे।

भी प्रिकेशक स्थापन : 1662 में, जबकि हमारे फोर्ज फोर के छात्र हुद कर सी भी, तब अन प्रताद कर कर के साथ पत्र में तक क्षेत्र कर अंदर की बार सिंक्ट्रिक्टराई तक क मानवार, 1662 की बार सिंक्ट्रिक्टराई

MR. SPEAKER: Whatever any Member speaks without my permission should not be reo

MR. SPEAKER: Please sit down. Please do not speak. मणिकार भी आप के जाएं। प्रमाण मंत्री भी लोग को ही।

भी अदल विद्वारी बाज्येची : में तो किसी को दोका-दाकी नहीं करता केंद्रिं(<u>(१९९९))</u>

MR. SPEAKER: Please keep quiet.

भी अदान विकासी बायपनेवाँ । यो कहां का पाताब यह है कि विदेश सीते के पाता में देश में एक आप पातानी जो है। पातो में भी, अभी में है। जीतन कहा पात कि अपने पाता की विदेश मीते को निर्मा का दिया है, का अपने प्रपास है। कम मताब है इसका, पिता का दिया, किसको पिता की की 7 किंदु (क्रा. प्राच्या इसीति हमें में में में माने मता में किंदु (क्रा.स्टा)

MR. SPEAKER: Hon. Members are requested not to interrupt the hon. Prime Minister.

MD SDEAKED Disass of down

की अटान विकासी साम्योजी ; पोर्ज को का लावान यह पर्चा में आपा, यो दिखांगा वार्त हुई है, उपने मोदों निर्मे हुई सीमें माहें है एमाने मोदों होने हुई सीमें माहें है एमाने मोदों निर्मे हुई सीमें माहें है एमाने मिद्र में पार्च है एमाने मोदों की पार्च माहें प्रति माहें पार्च माहें पार्च माहें पार्च माहें माहें पार्च माहें माहें पार्च माहें माहें पार्च माहें पार्च माहें पार्च माहें पार्च माहें पार्च माहें माहें पार्च माहें पार्च माहें माहें पार्च माहें माहें पार्च माहें माहें पार्च माहें माहें पार्च माहें पार्च माहें माहें माहें पार्च माहें पार्च माहें माहें पार्च माहें माहें पार्च माहें माहें

MR SPEAKER: Shri Basu Deb Acharia, please do not interrunt the hop. Prime Minister.

तात. GP (PANCE) को 18 (18 (18 (18)) कर पर कार्य का कार्य कर के प्रकार के प्रकार के स्थान के प्रकार के स्थान में अदल मित्रकी आपनेती : ; इसका समय भी हैं। जुई हमें कर दुक है। परंतु प्रभानों में मानेट हमें कर एक सोमानिक पुद कर तह है। इस होते से पी तर्ति प्रकार हैं। अब साम बदाया पढ़ाई हैं, इस की मुनते की इस होता हैं। अधिन प्रकार की होते के साम पर हो हात जब से देश को बाद पहणा किंद्र (18 (18) को प्रकार की हो देश को मानने का इसीरिय कुछे भीड़ होता है जब आप का कार्य हैं कि कर देश को मानटें, आप मानटें हो महा अस

"The BJP-led Government has shown itself to be incompetent, insensitive, irres

earline dat it come must with it also present least to all it soon would it come to all it is come projects it, which all parts were not as an assume that it? It is more if the require beauth above to the day pay as one formed in it. The compression, insertable, in the service of the compression of t

असक सहोदर, में जब पहती कर विदेश को बन बा और देंग पहता बाग दिया था, तो मुझते पक्षते तितने विदेश को हुए थे, यह कहते गयों का देंगे उत्तरेक किया था ने बस कोशन के थे, होनेक पिछन की का पूर्व थे। में पत्तान समाग कका हूं, होनिक अब ऐका लगा है कि मुख्य बस्त आई कीए वह पत्तरकीं की अपन्य पार्टी को तीय पत्तानों दोकी जा को है। का बूध कि साथूक प्रदेश को एक्टक बार्ड का स्वतिकार तीय पत्ति। अस दीवार, जिस ताह से बस कोरी पार्ट है। निकारों और वेदिवर मानूनों के तिए कुछ नहीं किया केंद्री (ECCECT)

मुख्यक कार्यक्रम और खेल गंत्रालय में राज्य गंत्री (श्री विजय गोयत) । अपना यो, आप की मानुरेन आवार्य की को बीच में बोलने से रेलिन। केंद्री (श्र सारार्थ

अध्यक्ष महोदय : भी बसुदेव आचार्य जी आदत से मजबूर हैं। भी बसुदेव आचार्य जी, हर शब्द पर मत सीतिए।

भी सरकात अपूर्वेदी : रूप नहीं केलच पहले हैं, इस कुण्या पहले हैं। यस फैल सोपिया जो केल सो भी, यस रूपण यह बात करों पार नहीं आई? औ€ं। अपने

अभवता महोदय : नेवन जब सेल की थीं, तब भी शांति स्वामी चाहिए थी। एक नवब होना चाहिए, मेंसे अभी है।

भी seen faced worked : same white, observe \$1 shadows 4 seenled for our send was not \$2 or our or safestin mind \$2, our oversides and seen experience of the second out of the first our out of the second out of

तिरंद कींत्र पास बहा, इनें करना दे दिना कि इन दिनंद कींत्र को रिक्ती पास पूर्व हैं . विकासने पास पूर्व हैं . यह स्वाहर और तिन स्रोपन पास पास पूर्व हैं. यह स्वाहर? जा अन्य सम्बाही ही के पास हरण समार है कि पासने अप रिक्ती पास समझे ही रिक्ती वहने के पासे राज्य पती आपनी हुए बात का का स्वाहन आप कि पास को रिक्ती का हिना है, विकेत कींत्र को रिक्ती का विकास किंदि (<u>1888)</u> की पोसला भी का समर्थ का भी है का अगर कर पती करण पासने में? ACCESSING

I request all the Members ज्यान मंत्री भी को डिसर्ज मत कीरिया करोंकि इसका यह असर होना कि मान को समय सभी लोग दूसरों को भी डिसर्ज करेंगे. भागे को काल है. का करेंगे।

अस्पता महोदय: आप यह सवात मान के बाद में भी कर सकते हैं। उसे अभी जैसे कर सकते हैं? यह पद्धी। नहीं है कि मान के बीच में बोता जाए।

«□□(erenne) E.A.(GERECK) भी कटन किस्पूर्ण के स्थानित करा वह बात किसी से किते हैं कि इपनों देश में अपनु विकारत करने की दोवती पहले से पान वर्ष सी? कहा वह वहीं में हैं कि पतिक करना भी पति किस में या कहा भी करना कीन से ही, या बता अपना है। हम बतान में कि कर करना भी राज्या सकते हैं औरना पतान किए अपन पहला में या पहला अमें किस के पतान में मी आहंग किएकरण मी में मुझे पतान किए का क्या अपनी मी किए मान की हैं औरना पतान किए

भी सरफारत चातुर्वेदी । रह देश के शट्टारी थे। भी अदल विदासी सामनेदी। रह हमारे भी शट्टारी थे।

तम इस दिया में एक प्रशास कर रहे भे तो अपनी बात है जब इससे हिए बात है रा प्रशा है , हिल्म इसने हिएन, यह अपनी मानद भी आया भोड़ा स बकरना हैए मानदिक्त मानदे कर सामें प्रशास कर सामें प्रशास कर कर सामें एक प्रशास कर सामें एक प्रशास कर सामें एक प्रशास कर साम है जिस कर है जो कर मानदे कर है जो कर साम कर साम हिम्म पिछी के प्रशास के साम कर सामें हैं एक प्रशास के साम कर साम है कर साम कर साम है जो है जो कर साम कर साम है जो कर साम है जी है जो है है जो है

कर डिकांजन दासमेत्री भी मजक बना को थे और कहा कि कदम मिल कर परस्था होगा, कदम मिल कर परस्था होगा।

वीं जिमकंत्रन यासपूर्तीः हमने गराक नहीं किया लेकिन नरेन्द्र गोधी के साथ सेनी कदन मिलेगा, आपने यह अनुका किया होगा। केंद्रिहा

वीं अटल विदारी वाजनेवी। मेर समझने में नातरी हुई। आप तार्वेण कर खे थे लेकिन मैंने नातर समझा।

सीं अटल विहासी वाजकोची : यह निर्देट मेरे पास है। मरत यह बात समा है कि करोता पार्टी में अपने लोगे में परिवर्तन किया है। यह बहम्पन की निकाली है मान इन्परे सम्मानी मित्र अजनर पार्ट नहीं

भी सोमनाम चटार्थी । ये लेग भी पीते आवेदे। भी अदल विदासी बाजपोमी । अगर रिवाद में हार और मीत चलते हैं तो इस मेह का मणवान ही मातिक हैं।

SHRI SCMNATH CHATTERJEE: Please answer this simple question. He had given an undertaking to the country that he would not come back until he was exceenated. Why did you take him in? Please answer this simple question. " भी अरुक विकास कारकोड़ी : (brend)? यह समय बात है। के अरुके सभी से प्रयूप नहीं असे हैं उस उपने उसते हैं।

SHRI SOMNATH CHATTERJEE : The Commission of Inquiry appointed in this case is still on. Why did you take him in?

भी अदल निवारी बाजनेवी : अञ्चा महोदय, संसद में यह बात सरक हो गई कि भी जीजें कर्रांचीन पर निश्वा आरोप राज्यमें जा रहे हैं।

वी सोमनाम घटजी : आपने प्रनवा इस्तीका नंजूर कर तिया था, किर पन्ते किसतिये ताये हैं? भी अटल विदारों पालकेवी । उपने विजन्न आनेत लाया गया गया था, इस्तिये पने इत तिया गया था। आदित तो विश्वी संसी की नियुक्ति करण प्रधानकेवी के आविकार में हैं। ये याच्या गर्दी अला चाहते में अस्ट्रि<u>लावार</u>) में अब इस बहस में गर्दी चक्ता चाहता।

et whereau word. I we wither et the redice IF. There is no justification for that Commission of Inquiry, which was appointed after his resignation.....(Interruptions)
DR. YULAY KJAMPA RMA-HOTRA: Sir, he has no right to disturb the hon. Prime Minister when he is speaking....(Interruptions)

भी सोमनाथ घटजी : हम प्रधान गंधी जो से पूछना पाहते हैं, क्लेडिकनंत्रन मांग स्टे हैं।

अस्तरक महोदय : प्रधाननंत्री भी को जतर देने दीजिये।

भी अदान विकासी वान्तरीती : अध्यान पहेल्द, भी धाँच पार्वचांधान ने अपना दािला बहुते विभाग है। प्रीमालन हो था विधायिक को बाजींचा पार्ट है, है जिन्दरी बार रावदर पर पार्ट हैं, पार्थने कार्या जावनी का हीतान बाजों का कार विचा है जीता अपना तक विभी की पार्टी है। पार्टी किसी कार्टी के विद्या है। विचा विकास कार्टी कार्टी किसी कार्टी के पार्टी क

MR. SPEAKER: Please sit down. Nothing will go on record.

भी अदल विद्वारों साम्बंबी : अन्त्रत महोदर, पर्या में सहुत सारे सराल पटाने गये हीऔर (<u>(तासार)</u>

MR. SPEAKER: Please let the Prime Minister's speech be completed. The Leader of the Opposition has the right to reply and she can reply to those points.

अध्यक्ष सक्तीद्रम : इस्तिन्दे में रिक्नेस्ट कार्यना कि तोका-ताजी नहीं करेंचे हो तीक होता।

सी अदान विहासी बाजनेची : वर्णा में एक को बात कहने का अववर मिलग चाहिये, वह एकी क्लिकर कभी हैं। अधिर चोच वाज में इसाई एकासियां हैं। अध्य अवको अपना दृष्टिनंग देश में प्रापने सहने का अधिकर है हो हम बहुतर दार से हैं, सरकारी चाह हैं, कपने बात सबने का अधिकार नहीं हैं?

बी सोमनाथ घटजी : कोन रोक रहा है?

भी अराज विकासी सामानेकी : आप तेल परे हैं रोज परे हैं।

ची अदल किर्ता संस्थिती : पण को प्रकार ज सकता है कि फिक्रों पंत मानों में हैन ने आर्थिक अपने की है। अन में जब्द किंदुस रिपाण नहीं चाहा, आपको पूर्ट पिंद्री को में अपना पार्टर कर है ने दिए और का कर दुनि में अपने चीन पण का और चीन से बाद में जानका आप हो जिलों से पत्तर्वाची या कम्युनिट देना मुझे मिने, समने कहा कि अपने चीन करने में बाद की बहुत अपनी मोक्टि(सामार्टन

बी सोमनाथ चटवी : करी-करी अच्छा कल किया है।

की सारता किया के सामने ही । शीमा वहां आने के बार नहीं कोई बिहुं (हाहारा) यह समय नहीं हैं. अनंदीय सारता की पुनिया हम समने के हिए प्रमाने दिश्य नीति में की कोंका होता आहें, जान यह सोकान कोई करता है तो उसका समय होना सहिए और अगर स्थापन नहीं हिता है और जानशरी की करी हैं सारता बहुत में तमीति हो नहीं हैं, जाने की करता की आतासकार है। तमेंचे हुआ है हुआ करता होना पर्योद्ध करता है की स्थापन की की सारता है। उसके हिन्दु की होता है हैं, जो की सार का मान अपने के सारता है हैं जानका के अतासना में नहीं में की करती हैं

की सोमनाथ चटकी : आप तो पानी देवत बाते आहे. वेदिशंबवान्त सही नहीं किया।

वी अटल विदारी बाजपेवी : इन अपने जिए एक टोइका से गर्न थे, मनर अपने जिला गर्नी के**ं** (<u>शासका)</u>

अन्यत महोदर, में अधिक रूपन जी शृंधा वह प्रशास अभी हो असीकार हो जानेगा। इस इसमें कुछ महि कर सकते, आपनी महद नहीं कर सकते। लेकिन आप अपने मदद कीवर। बंदाबरे की पीवन नहीं अपने पार्टिप और इन एक बोट से हारे थे, यह की उपनक्ष वह होगा।

भी सोमनाश घटनी : नागानी के तिए हारे थे।

भी мटल किहारी सामनेकी : पासारों के लिए परिविद्दि<u>त्वालाएं</u> एक बोट से कांग्रेस से होते और हमने कहा था कि पूर्त एक बेट से कर किए परिविद्द अपनेत अपने पूर्व मही, आपने पान मही और इस सीकार सादा असी पूरत जा बोट है तर्वान है। में अपने पिए अुकार किस सी में करना पहाला है किस केता हुए, पासारों में हमने कर करना करना महिला में में में कर करना महिला महिला महिला में करना करना में करना की सरका है।

भी भीक्षकता जायसवास : प्रदेश सरकार की कारतानी कह रहे हैं। हेंदि (2000)

बी अटल विहारी वाजपेवी : कारस्तानी अच्छा सब्द हैं। इसमें कोई बूरी क्-बास नहीं है।

SHRIMATI SCNIA GANDHI (AMETHI): Mr. Speaker, Sir, when the Prime Minister began his intervention, he said that he was not aware if a No-Corridence Motion had been placed at a time when the Government was stable and that they could only be placed when the Government was on the verge of failing. (Interruptions)

म्बस महोदय : फीज, रिच्स की नेची को सुनिये।

MR. SPEAKER: Please sit down. बी कोति इस आजाद : चीन शंकर अध्यर थी से जवन तो दिलवा दीजिए।

SHRBATI SCNIA GANDHI: There were a number of such instances when No-Confidence Motions were placed to expose the failures of various Governments and not to replace the Government. We can give these instances to the Prime Minister. In fact, at least two such instances were quoted in the afternoon.

I also understood, from what the Prime Minister has said, that No-Confidence Motion's wording was not to his liking. But surely a No-Confidence Motion by the Opposition has to be worded according to the Opposition's liking.

The Prime Minister also wondered why we are commenting on the state of the economy. I would like to say that if the economy is advancing so well...(interruptions)

MR. SPEAKER: Please sit down.

.../Interruptions) अध्यक्ष महोदय : अभी वह विद्य नहीं है। अभी माल कृषिये। मैंने विश्व की नेत्री को हमाजत दी है। आप बेरिये।

_(mean)

SHRI SCMNATH CHATTERUEE: Sir, the Prime Minister very kindly spoke that we must respect each other. Now in his presence and in the presence of the entire Cabinet, this is happening. Nobody is taking any stee. __Inferror

MR. SPEAKER: As per Rules, she is allowed to refer to the papers, which she is doing with my consent. Shrimati Sonia Gandhi, you please continue.

SHRBMATI SCNIA GANDH: I would like to know if the economy is advancing so rapidly why is it then that the growth rate has come down to little over four per cent.

The hon. Prime Minister was also surprised at our comments on defence preparedness. I think, if we made some comments on defence preparedness it was because we very carefully read the 10th Report of the Standing Committee and I am sure, that if the hon. Prime Minister had done so, he would have, perhaps agreed with us a title more.

The hon. Prime Minister also said that we commented on foreign policy but there is no pressure from anywhere. If it is so, then we would like to know as to why he took such a long time to condem the attack on lang and why did he take so much time in taking the decision not to send our Armed Forces to larg. [Afterngbloss)

SHRI PRIYA RANJAN DASMUNSI: Sir, her mike is not working.

MR. SPEAKER: Please check up.

SHRIMATI SONIA GANDHI: Sir, we talked about his China visit. We welcome his China visit. But we have to say and everyone knows that it was while he was in China that there was an incident in Arunachal Pradesth, in our ten

interfacy.

White, we see 4th address states to film us, as 4th vac on the us the fact of first as; an unsupel states it and much can distinct the following the distinction for the film of the distinction of the distinction for the distinction for the distinction for the distinction for the distinction of the distin

भी कांकिसास मुच्चि : अपन पहोटर, अरावनीर पांचिया जी चाण का पति हैं। उनके सबने तथा एक महक रूप हैं। ऐसा प्रतीत होता है कि इस सकता ने जनकृतकर उनका स्थाक रूप का दिशा है। किंदु (1832)

MR. SPEAKER: Please keep silence in the House. Her mike is not working.

भीगती सोनिक्या गोली : हम करने हम मारन् करन में सोनिवन की काम ती है, लेकिन दिना तक सर्वेदारिक संस्थाली पर सता पढ़ हम हमता हुआ, वह लेकिन के लिए सालत है, ऐसे के भीच के लिए सालत है।

आपका स्थोपना है में किसानों और तो कर पहुंची की प्रमाणकार और पुलिस्त के पास्ता प्रथम है। इस का मेंग्रेस पीतार्थ में तो के अपना पास को अपने में कि में पन में पिताई पत्ती पता पूर्वणे पूर्व को में यह कर की भी बाता गईना पूर्व कर का पुलिस पुलिस में में में प्रथम कर प्रथम की में प्रमाण कर का है, में में में पास है? उस कुछ में में में प्रथम कर प्रथम है भी में प्रथम है जिस में मान पहला के प्रथम है कि प्रथम में मान प्रथम की मान प्रथम के प्रथम के प्रथम है भी मान प्रथम की मान प्रथम के प्रथम के प्रथम है भी मान प्रथम की मान प्रथम के प्रथम के

अरुक स्क्रीन, स्वीं वरित और स्वीं दोश से इपो पोजवारों कर प्रीतरों को देवनार नहीं विशेषा सम्बद्ध बहु है कि सरकार सम्पत्तिक सन्दरन से महत्त पूर्व सिन्दुमा पूत्र है, स्वार्थित है। इपने सामृद को कोई बार नहीं है, स्वींके इसका ट्रेक लिख ही ऐस है कि यह इस मम्परे में अपना स्वाय नहीं जर सकती। अरुक स्क्रीटन, इसी तरह इपनें हैसा को सम्बद्धकिक रूपने से साम्य को भी सरकार में सिन्दुमा महत्त्वोदन किया है केंदि (साम्यट)

SHRI PRIYA RANJAN DASMUNSI : Mr. Speaker, Sir, you have to give us protection now. ...(Interruptions)

å€(mean)

MR. SPEAKER: No Member should disturb her when she is speak

MR. SPEAKER: Hon. Members, please sit down.

MR. SPEAKER: Now the Leader of Opposition can continue.

करता प्राप्त करना, है करना ना करना करना करना है जा है करना है कि प्राप्त कर है है के बोल में तिराह की उन्हों के पूर्ण के हुत है। पूरण पहार्ष ही कि कर पात की परण्य, अंग्रीस के अर्थां, में ने अंग्री किया कांक सावत में हुई और संक्रम के किए पंत्र हुत है? या अपनार्थ से कहा कर करना कि में तोक मुख्योंकों को पंत्र न होनात करने का लिंद हिया है में हमाने पत्रक्षमार माँ कर करती है में पूर्ण है तो है है के इस अर्थन की है में तोक मुख्योंकों को पंत्र न हानेता करने का लिंद हिया है महस्त्र पत्रक्षमार माँ कर करती है में पूर्ण है तो है है

हुं कारण कर पुर का आब्द कोरण कर के और दूर अभी के अगर के से बर ककी हैं और अगरे करों ने अगरी जारकार को मिश्ने का उपना कर ककी हैं, जीविन के भी अपना के बरूपत हुंगें जाता है जो कि अगरे कि अपना की अगरे की अगरे के स्थान के स्थान के अगरे अगरों में दूर की का आपा कि दें और पर कारण के बर्फा, पर किम्पेसी, हिंगा अगरे कि अगरे की प्रकारों की अवस्थातों को पूर वर सकते हैं। उस के अगरे की सिक्त करें की वर्षों कर कि अगरे की अगर करोड़ेंग, अगरे में दें हैं का अगरे की अगरे की

MR. SPEAKER: I shall now put the motion moved by Shrimati Sonia Gandhi to the vote of the House

"That this House expresses its want of confidence in the Council of Ministers."

SOME HON. MEMBERS: 'Aye'

MR. SPEAKER: Those against will please say No.

SEVERAL HON. MEMBERS: "No"

MR. SPEAKER: I think, the "Noes' have it. The "Noes' have it. SOME HON, MEMBERS: The 'Ayes' have it.

MR. SPEAKER: Do you want a division?
SHRI SOMNATH CHATTERJEE: Yes, Sir. We want a division.

23.52 hrs.

MR_SPEAKER: Let the Lobbies be cleared W

23.55 hrs

Now, the Lobbies have been cleared.

The Lok Sabha divided:

Division No. 9 Ayes 23.55 hrs.

Acharia, Shri Basu Deb

Alva, Shrimasi Margaret Ambareesha, Shri Ambadkar, Shri Prakashi 'Amir Alam, Shri Alhawale, Shri Ramdas Baghel, Prof. S.P., Singh Bhuria, Shri Kantalal Bind, Shri Kantalal Bind, Shri Ram Rati Botche, Shri Ram Rati Botche, Shri Shi Ram Rati Botche, Shri Shan Shrigh Shuhari Shri Shan Shrigh Shuhari Shri Shan Shrigh Chainsborly, Shri Shan Shrigh Chainsborly, Shri Shan Shrigh Chainsborly, Shri Shan Raphuruth Chaudhay, Chin Rameali Chaudhay, Chin Rameali Chaudhay, Chin Rameali Choudhay, Shri Shri Adher Choudhay, Shri Shan Adher Choudhay, Shri Bakash Choudhay, Shri Baka

* Das, Shri Alakesh T-Use, Shri Auseen
Das, Shri Khegar Clandra
Das, Shri Khegar Clandra
Das, Shri Khegar Clandra
Das, Shri Khegar Clandra
Dev, Shri Somethi, Mahan
Dev, Shri Somethi, Mahan
Dev, Shri Somethi, Mahan
Deve, Shri Somethi, Mahan
Deve Gonda, Shri Alb.
Darma, Dr. Ram Clandra
Dala, Shri Shrimath Forsa
Dala, Shri Shrimath Forsa
Garanta, Shri Jahon
Harris, Shri Jahon
Harris, Shri Jahon
Jahon, Shri Shri
Harris, Shri Shri
Kanan Shri
Kanan Shri
Harris, Shri Shri
Harris, Sh

Marcide, Shri Savati Kumur
Marcide, Shri Savati Kumur
Marcide, Shri Savati Kumur
Marcide, Shri Savati Milata,
Maren, Shri Madhawadan
Marin, Shri Madhawadan
Marin, Shri Savati Marin, Shri Marin,
Marin, Shri Marcide,
Marin, Shri Marcide,
Maringon, Shri Karin,
Maringon, Shri Karin,
Maringon, Shri Karin,
Maringon, Shri Kiman
Maringon, Shri Kiman
Maringon, Shri Kiman
Marin, Shri Magachura, Shri Kiman
Marin, Shri Magachura,
Shri Karin,
Shri Magachura,
Shri Karin,
Marin, Shri Magachura
Madharena, Shri Vilas
Nava, Shri Savati
Ousan, Shri A, Verkalash
Nava, Shri Savati
Ousan, Shri A, Verkalash
Nava, Shri Shri Shri
Marin, Shri Marindo
Dassa, Shri Sulan
Ousan, Shri Sulan
Ousan, Shri Sulan
Ousan, Shri Sulan
Ousan, Shri Sulan
Pusit, Shri Marindo
Pusit, Shri Marindo
Pusit, Shri Marindo
Pusit, Shri Marindo
Pusit, Shri Shri Shri Marindo
Pusit, Shri M

Rizuen Zahr, Shri
Rizuen Zahr, Shri
Rizuen Zahr, Shri
Rizuen Zhan, Japan
Rix, Din Sakooth
Rixy Prodhun, Shri Amar
Sankazana, Shri
Sansad, Find LiG.
Sangtan, Shri Kan
Sansad, Shri LiG.
Sangtan, Shri Kan
Sansad, Shri Light
Sansad, Shri Shri
Sansad, Shri Aghardigha M.
Son, Shri Man
Sansad, Shri Salasana, Shri
Sansad, Shri Shri
Sansad, Shri
Sansa

Vaghela, Shri Shankersinh

Verma, Shri Bers Prasad Verma, Shri Rom Murd Singh Verma, Shri Rom Prahash Vyas, Dr. Grige Wadiyer, Shri S.D.N.R. Wangcha, Shri Rağumar Yadar, Shri Alahiseh Yadar, Shri Balana Singh Yadar, Shri Devendra Singh Yadar, Shri Devendra Singh Yadar, Shri Mahboob

NOES

A. Narendra, Shri
Andraya, Shri Phasama
Andra Samaz, Diri
Andra, Shri Li, X.
Anexa, Shri Li, X.
Anexa, Shri Li, X.
Anexa, Shri Li, X.
Anexa, Shri Canada
Anara, Diri
Andra, Diri
Andra, Shri Canada
Anara, Diri
Andra, Diri
Banda, Shri T.
Badas, Shri Saman
Badasa, Diri
Badasa, Shri Saman
Badasa,

Gardhi, Shrimoti Mareka.
Gargear, Dhri Sarboh Kurner
Gazlem, Shri Sarboh Kurner
Gazlem, Shrimoti Sheela
Gard, Shri Ramchas Ragala
Geek, Shri Asan Gargaram
Gallen, Shri Tasan Chand
Gallen, Shri Tasan
Gallen, Shri Anand
Gallen, Shri Anand
Hassan, Shri Saya, Mahamara Arwand
Hassan, Shri Syad Shrimonia
Hassan, Shri Syad Shrimonia
Hassan, Shri Syad Shrimonia
Ladden, Shrimonia
Hassan, Shri Syad Shrimonia
Ladden, Shrimo

Johnson, Shiro Service, Deline, Shiro, Sandara, Shiro Jagorierah, Dhi Manda Jagorierah, Dhi Manda, Dhi Jamas, Dhi Manda, Dhi Jamas, Dhi Manda, Dhi Manda,

Nagrani, Seri Ran
Nak, Shri Ran
Nak, Shri Ran
Nak, Shri Shrigad Vesso
Nayak, Shri Anersa
Nayak, Shri Anersa
Nahad, Capt Jai Namin Presad
Nath Kurar, Shri
Oram, Shri Anersa
Paderamabham, Shri Madagada
Palesimanickam, Shri Madagada
Palesimanickam, Shri Bai,
Palesimanickam, Shri Bai,
Pandramabham, Shri Bai,
Pandray, Dhr. Bai,
Pandray, Shri All,
Pandray, Shri Rai,
Pandray, Shri Rai,
Pandray, Shri Rainan
Pandray, Shri Bai,
Pandray, Shri Rainan
Pandray, Shri Bai,
Pandray, Shri Saido
Palesani, Chi Pasaman Kumar
Pandr, Shri Degele,
Pandray, Shri Saido
Palesani, Chi Falen
Pandray, Shri Saido
Pales, Shri Chambelah
Pales, Shri Degele,
Pales, Shri Degele,
Pales, Shri Degele,
Pales, Shri Degele,
Pales, Shri Saidon
Paradam, Shr. Adaha
Pradam, Shr. Adaha
Pales, Shr. Adaha
Pradam, Shr. Adaha
Pradam, Shr. Adaha
Pales, Shr. Adaha
Pal

Radhakrishnan, Shri C.P.
Radhakrishnan, Shri C.P.
Radhakrishnan, Shri P.Dn.
Rai, Shri Nassel Kishore
Raja, Shri A.
Raja, Shrinah Vasundhara
Rajas Harjan silas Pappa Yadav, Shri
Ram, Shri Marjan, Shri
Ramsalah, Shri Cunpasi
Ramsalah, Shri Cunpasi
Ramsalah, Shri Cangas Ramsalah, Shri
Ramsalah, Shri
Rams, Shri Rasiram
Ram, Shri Rasiram
Ram, Shri Rasiram
Ram, Shri Cantharam
Ram, Shri Can

Rao, Shri Ch.V.G.Shankar Rao, Shri Ganta Sreenivasa Rao, Shri S.B.P.B.K. Satyanarayana

Rob, Shri Yu.
Rathwa, Shri Ramaninh
Rou, Shri Khamaninh
Rawat, Phot Rasa Singh
Rawat, Shri Shanninh Ramaninh
Rawat, Shri Shanninh Ramaninh
Raddy, Shri A. P. Jittender
Roddy, Shri A. P. Jittender
Roddy, Shri A. P. Jittender
Roddy, Shri A. Danish
Roddy, Shri A. Shri B. V.N.
Rous Kamani, Shri B. V.N.
Rous Kamani, Shri B. Shander
Roddy, Shri Ray Protop
Sahn, Shri Ray Protop
Sahn, Shri Ray Protop
Sahn, Shri Ray Protop
Sahn, Shri Ramani, Shri Ramani
Sanninh Ramani
Sanninh

Shashi Kumar, Shri

Silvidar, Shirt Tapain
Singh Deo, Shrimat Sangseta K
Singh Cost, (Fisher) Index
Singh, Cost, (Fisher) Index
Singh, Children
Singh, Children
Singh, Children
Singh, Children
Singh, Shirt Sandar
Singh, Shirt Sandar
Singh, Shirt Sandar
Singh, Shirt Sandar
Singh, Shirt Charles Pristap
Singh, Shirt Charles Pristap
Singh, Shirt Charles Pristap
Singh, Shirt Charles
Singh, Shirt Charles
Singh, Shirt Sandar
Sindarappa, Shirt Sandar
Sindarappa, Shirt Sandar
Sindarappa, Shirt Sandar
Sindarappa, Shirt Sandar

Swain, Shri Kharabela

Swein, Shri Khentelei Swein, Shri Chirmayanand Swein, Shri Chirmayanand Swein, Shri Chir Thakor, Shri Purjaji Sadaji Thakor, Shri Purjaji Sadaji Thakor, Shri Churri Lai Shai Thiomano, Shri Churri Lai Shai Thiomano, Shri Churri Lai Shai Thiomano, Shri Lai Shai Toman, Chir Ramesh Chand Tipashee, Shri Ram Naresh Tipashee, Shri Ram Naresh Tipashee, Shri Ram Naresh Tipashe, Shri Pakash Mari

Tripsely, Siri Brigis Kiloner
Tur, Siri Takoden-Brigh
Turna Bhranik, Krusei
Valpayee, Siri Abal Bhari
Varnas, Siri Abal Bhari
Varnas, Siri Alamandhari D.
Verengepe, Siri Remchandra
Vernasteshwasen, Dr. N.
Vernasteshwasen, Prof. Ulmawed
Vernasteshwasen, Siri B.
Vernasteshwase

24.00 hrs.

MR. SPEAKER: Subject to correction*, the result of the Division is:
Ayes: 186
Noes: 312

MR. SPEAKER: The House stands adjourned to meet again on Thursday, the 21st August 2003 at 11 a.m. 24.02 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on 21st August, 2003/30 Sravana, 1925(Saka).

*Ayes_186+3 (S/Shri Anir Alam, Alakesh Das and C.N. Singh recorded their votes through slips) + 169
Nats
132-2 (Shri G. Malikarjunappa and Prof. Ummareddy Venkateshwarfu recorded their votes through slips)=
334